



GOVERNMENT OF PUNJAB

SCHEDULED CASTES SUB PLAN

2026-27

GOVERNMENT OF PUNJAB
DEPARTMENT OF SOCIAL JUSTICE,
EMPOWERMENT AND MINORITIES

DIRECTORATE OF SCHEDULED
CASTES SUB PLAN



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(Website: www.welfare.punjab.gov.in)

SCHEDULED CASTES SUB PLAN 2026-27

PART-I WRITE UP

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PART – I

WRITE UP

CHAPTER – I

INTRODUCTION

As per Census-2011, the State of Punjab has the highest percentage of Scheduled Caste (SC) population amongst all the States of the Country. The SC population in the State is 88.60 lac which is 31.94% of the total population (277.43 lac) of the State as against 16.6% SC population of the Country. Punjab accounts for 2.3% of total population and 4.3% of SC population of the Country. The decennial growth rate of SC population in the State during the period (2001-2011) was 26.06% as compared to 13.89% for the State as a whole.

1.2 The SC population in the State is predominantly rural by residence. As per Census 2011, 73.33% SC people live in the rural area, whereas, 26.67% SC people reside in the urban area of the State. Out of the 23 districts, 14 districts in Punjab have 30% or more SC population. These districts are Saheed Bhagat Singh Nagar (42.51%), Sri Muktsar Sahib (42.31%), Firozpur including Fazilka (42.17%), Jalandhar (38.95%), Faridkot (38.92%), Moga (36.50%), Hoshiarpur (35.14%), Kapurthala (33.94%), Tarn Taran (33.71%), Mansa (33.63%), Bathinda (32.44%), Barnala (32.24%), Fatehgarh Sahib (32.07%) and Amritsar (30.95%).

1.3 As per Census-2011, literacy rate among SCs is 64.81% as compared to total literacy rate of 75.84% of the State and 73.00% of the Country as a whole. The SC female literacy rate of Punjab is 58.39%, whereas the overall Female literacy is 70.73% in the state. However, it is better than the SC female literacy rate at 56.46% of the country. The SC male literacy rate at 70.66% of the State is also lower than the total male literacy rate of 80.44% of the State.

1.4 The Gross Enrolment Ratio (GER) (2021-22) for SC students for all levels of School Education (i.e. Primary, Upper Primary, Elementary, Secondary and Higher Secondary) in Punjab Schools is marginally higher than the GER (2021-22) for total students (all social groups) vis-à-vis

respective level of School Education as per the report on 'Unified District Information System for Education Plus (UDISE+) 2021-22' published by the Department of School Education and Literacy, Ministry of Education, Government of India. Illustration is at Fig.6.

1.5 The Gross Enrolment Ratio (GER): 2021-22 in higher education (18-23 years population) in the State for SC students is lower than the state GER for all students and also the national GER for SC students. As per 'All India Survey on Higher Education (2021-22)', published by Department of Higher Education, Ministry of Education, Gol, the GER in higher education in the State for all students is 27.4% and for SC students is 19.2% as compared to the national GER of 28.4% for all students and national GER of 25.9% for SC students. Gender Parity Index (GPI) in Higher Education (18-23 years) in the state for all students is 1.19 and for SC Students is 1.41 as compared to the national GPI of 1.01 for all students and national GPI of 1.01 for SC students.

1.6 Out of total SC population, SC labour force constitutes 35.88%, comprising 79.20% and 20.80% main and marginal workers respectively. The majority of these are agricultural labourers or are engaged in low wage and arduous occupation. Out of total 31,79,438 SC workers (main and marginal), 25,03,875 (79%) are male workers and 6,75,563 (21%) are female workers.

1.7 Out of total 12,168 inhabited villages in the State, 57 villages have 100% SC population and 4,799 (39.44%) villages have 40% or more SC population. 2800 (23.01%) villages have 50% or more SC population. The detail regarding these villages/towns is available on the Website www.welfare.punjab.gov.in under link 'Directorate of SCSP'.

1.8 As per Census-2011, there are 18.67 lac SC households in the state, which is about 34.51% of total households (54.10 lac) in Punjab and 4.22% of total 442.27 lac SC households in the Country. Out of total households (54.10 lac), 3.60 lac (6.65%) households are residing in dilapidated houses, out of which about 2.13 lac belongs to the SC community (59.27%).

1.9 There are 39 castes in the list of Scheduled Castes (under Article 341 of the Constitution) in the State. As per Census-2011, the caste-wise population and literacy data of SC community is available at Table-12 and Table-13 respectively, at Part-III of this document.

1.10 As per Census-2011, there are 6.54 lac disabled persons in the State, out of which 2.33 lac (35.63%) persons belong to SC community that forms 2.63% of the total SC population.

1.11 As per National Family Health Survey (NFHS-5, 2019-21), some key statistics on child and woman health for Punjab State are given as under:-

Infant Mortality Rate:- The infant mortality rate is 28 deaths before the age of one year per 1,000 live births (down from the NFHS-4, 2015-16 estimate of 29), whereas it is 33 deaths per 1,000 live births for Scheduled Castes (down from the NFHS-4, 2015-16 estimate of 40). The infant mortality rate for Scheduled Castes is much higher as compared with the infant mortality rate for other backward class children (24 deaths per 1000 live births) and is almost twice of mortality rate for those other children (16 deaths per 1000 live births) who are not from Scheduled Castes or other backward classes.

Child Mortality Rate:- The under-five mortality rate is estimated to be 33 deaths before the five years of age per 1,000 live births (unchanged since NFHS-4, 2015-16 estimate of 33), whereas it is 38 deaths per 1,000 live births for Scheduled Castes (down from the NFHS-4, 2015-16 estimate of 46).

Prevalence of anaemia: The prevalence of anaemia (low levels of hemoglobin in the blood) has been found quite high amongst all population groups in the State. About three-fifths (58.6 percent) of women aged between 15-49 years have anaemia (increased from 53.5 percent in NFHS-4) and 71.1 percent of children aged between 6-59 months are anaemic (increased from 56.6 percent in NFHS-4), whereas 62.1% Scheduled Caste women (increased from 56.9 percent in NFHS-4) and nearly three-quarters (74.5%) of Scheduled Caste children (increased from 60.0 percent in NFHS-4) from the same age groups are anaemic.

1.12 As per Agricultural Census 2015-16, in the State of Punjab, the number of operational holdings with Scheduled Castes are 0.63 lac covering operated area of 1.42 lac hectares thus comprising 5.76% of the total 10.93 lac operational holdings and 3.58% of total 39.54 lac hectares of operated area. Out of the total number of operational holdings with Scheduled Castes, 36.85% are marginal holdings, 21.03% are small holdings, 25.24% are semi-medium holdings, 14.53% are medium holdings and the rest 2.35% are large holdings that correspond to 8.53%, 12.78%, 28.75%, 36.11% and 13.83% of the area operated by the size group.

1.13 The comparative demographic detail of SCs is given below:-

Scheduled Caste Population

Total Population :	277.43 lac
SC Population :	88.60 lac (31.94%)
General Population :	188.83 lac (68.06%)

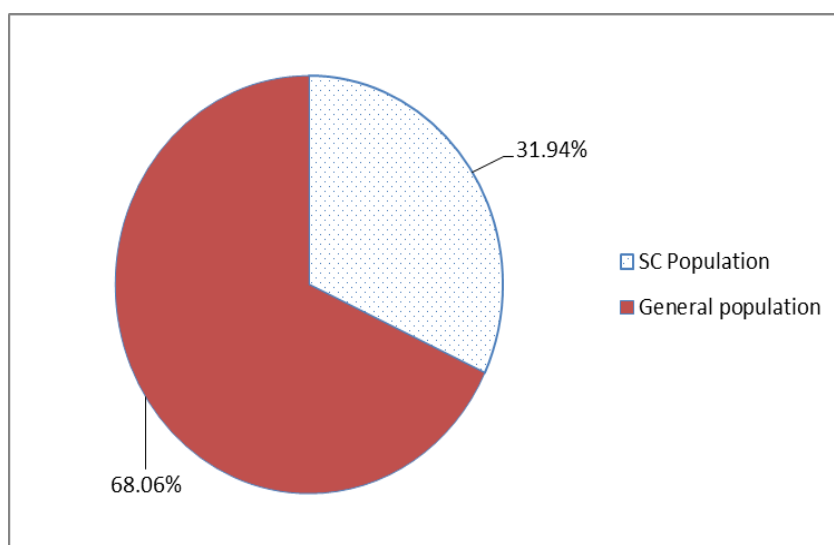


Fig: 1
(Source: Census 2011)

Decennial Growth Rate of SC Population

Decade	Total	SCs
1971-1981	23.89%	34.74%
1981-1991	20.80%	27.28%
1991-2001	20.10%	22.39%
2001-2011	13.89%	26.06%

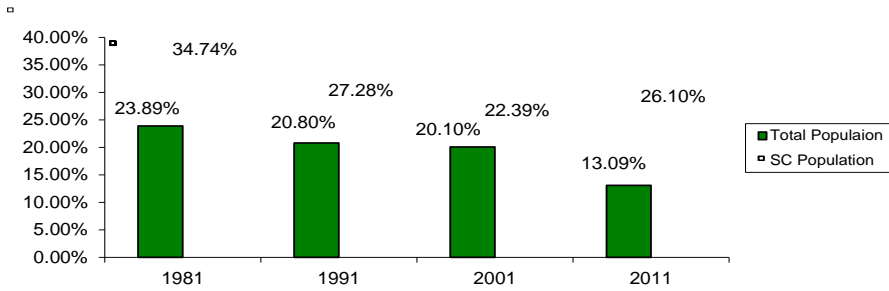


Fig: 2
(Source: Census 2011)

Total, Rural and Urban SC Population

	Total	SCs
Total	277.43 lac	88.60 lac
Rural	173.44 (62.52%)	64.97 (73.33%)
Urban	103.99 (37.48%)	23.63 (26.67%)

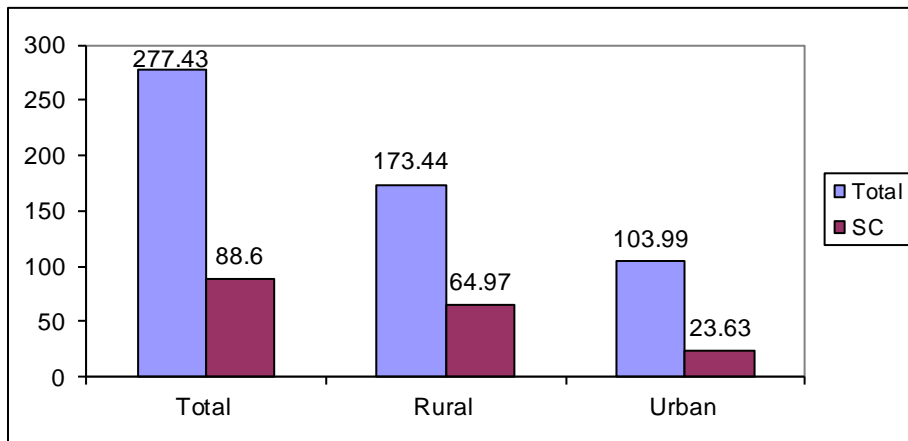


Fig: 3
(Source: Census 2011)

Total and Sex-wise SC Population

	Total	SCs
Total	277.43 lac	88.60 lac
Male	146.39 (52.77%)	46.40 (52.37%)
Female	131.04 (47.23%)	42.20 (47.63%)

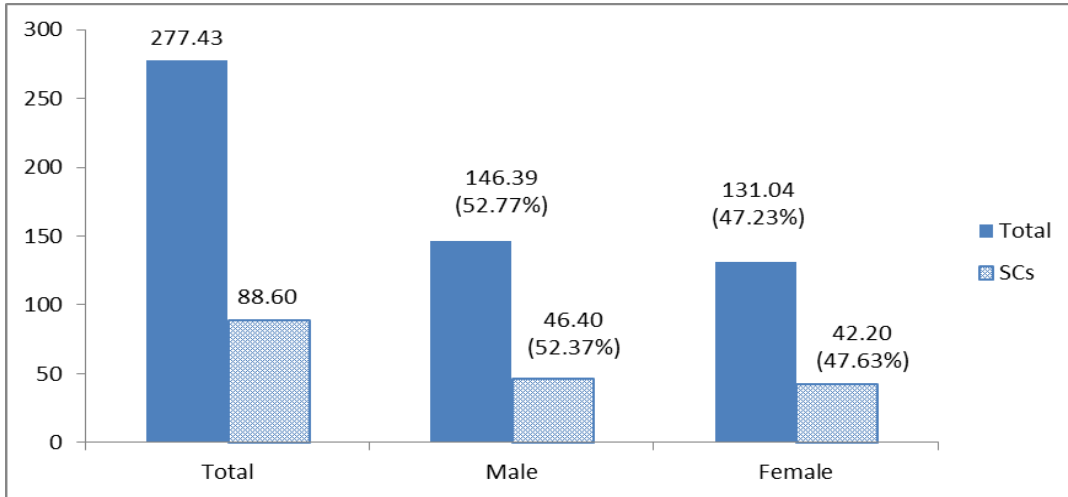


Fig: 4
(Source: Census 2011)

Total and Sex-wise Literacy Rate of SC Population (in %age)

	All India		Punjab	
	Total	SCs	Total	SCs
Total	73.00	66.07	75.84	64.81
Male	80.90	75.17	80.44	70.66
Female	64.60	56.46	70.73	58.39

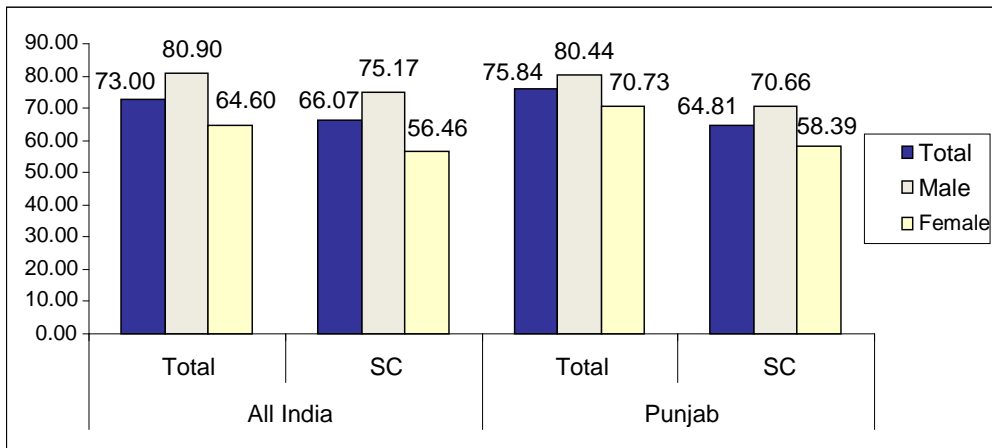


Fig: 5
(Source: Census 2011)

Gross Enrolment Ratio: (2021-22) by Level of School Education in Punjab (in %age)

Students	Level of School Education				
	Primary (1 to 5)	Upper Primary (6 to 8)	Elementary (1 to 8)	Secondary (9 to 10)	Higher Secondary (11 to 12)
Total	111.4	106.8	109.6	95.1	82.1
SC	112.1	108.1	110.6	95.7	82.7

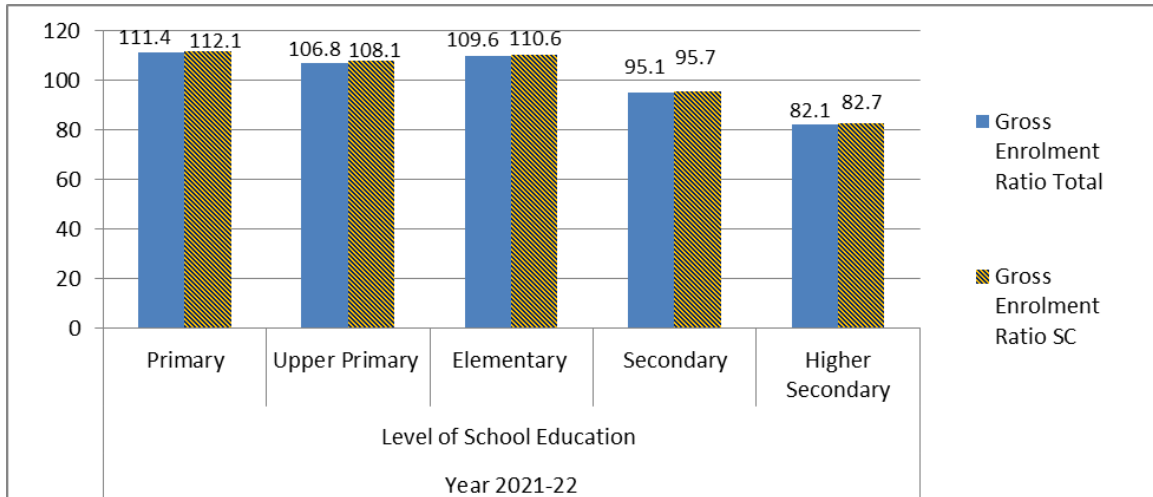


Fig: 6

{Source: UDISE+ 2021-22, Department of School Education and Literacy, Ministry of Education, GoI}

SC Dominating Villages

Total inhabited villages : 12168
SC dominating villages : 4799 (39.44%)
(with 40% and more SC population)
Other inhabited villages : 7369 (60.56%)

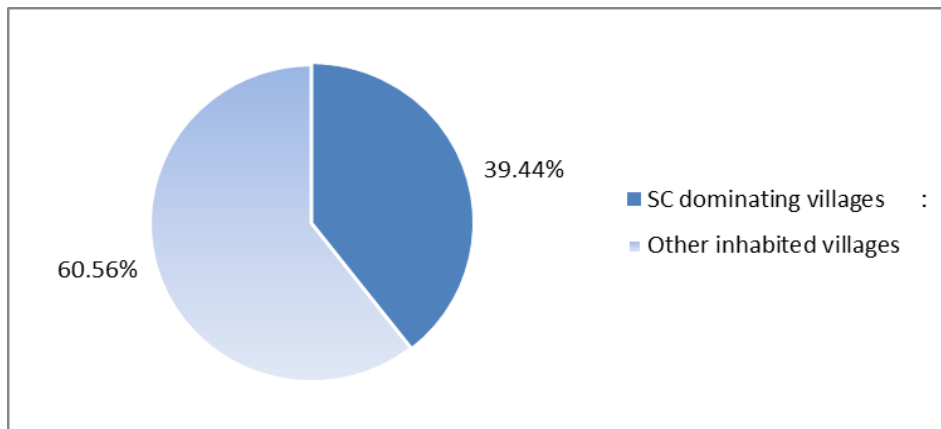


Fig: 7

(Source: Census 2011)

Total Households vis-à-vis SC Households (In lac)

	Total Households	SC Households
Total houses	54.10	18.67 (34.51%)
Dilapidated houses	3.60	2.13 (59.27%)

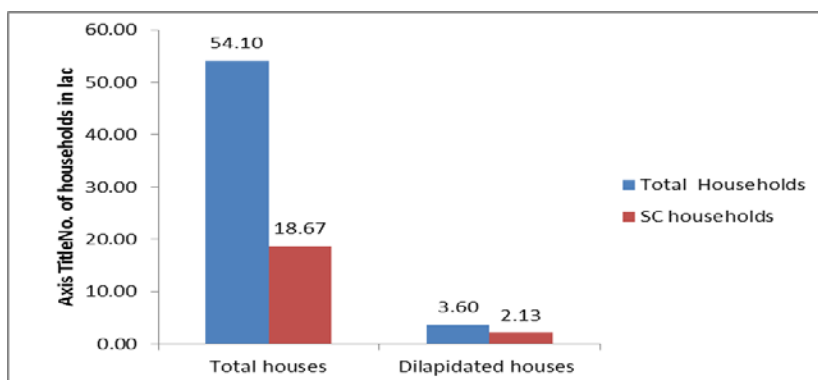


Fig: 8
(Source: Census 2011)

Operational Land Holdings with SCs

Operational land holdings with SCs	5.76%
Operational land holdings with others	94.24%

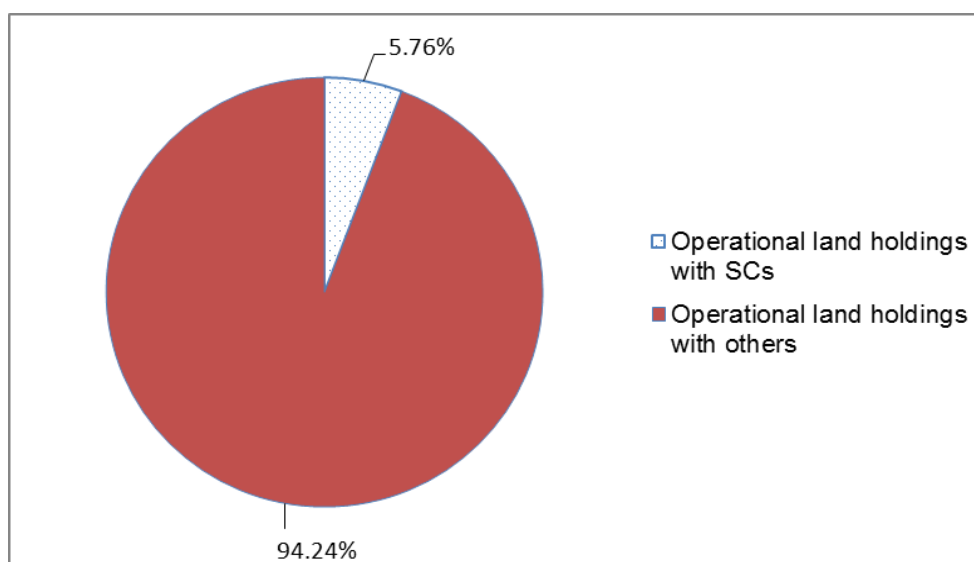


Fig: 9
(Source: Agricultural Census 2015-16)

Early Childhood Mortality Rates in Punjab

Background Characteristics	Neonatal mortality	Postneonatal mortality	Infant Mortality	Child mortality	Under-five mortality
1	2	3	4	5	6
Total	21.8	6.3	28.0	4.8	32.7
Scheduled Castes	26.0	7.3	33.3	4.8	38.0
Other Backward Classes	14.0	9.9	24.0	0.0	24.0
Others	13.3	3.0	16.3	5.8	22.0

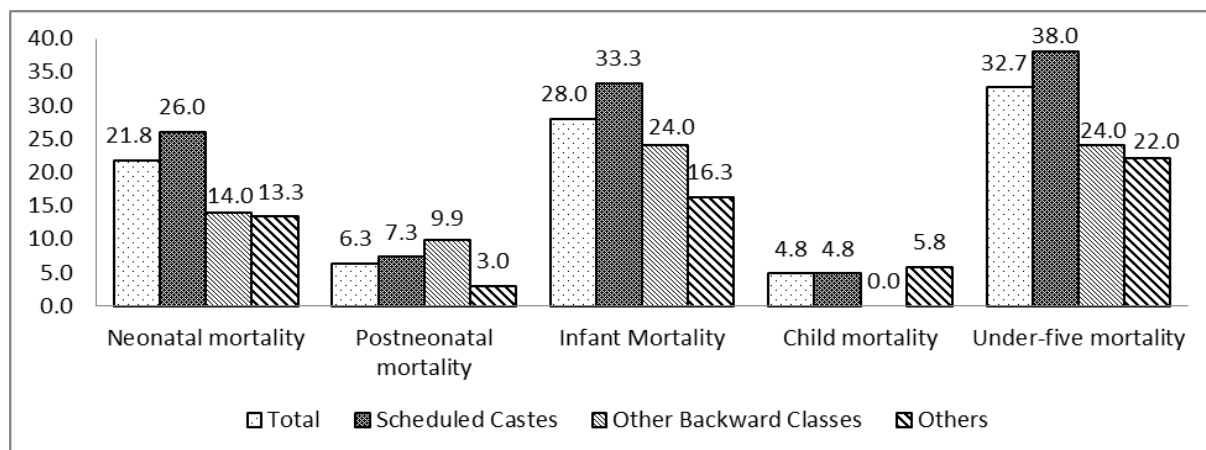


Fig: 10
(Source: NFHS-5, 2019-21, Punjab)

Prevalence of Anaemia in Women and Children in Punjab

Background characteristics	Percentage of anaemic women (age 15-49 years)				Percentage of anaemic Children (Age 6-59 months)			
	Mild (11.0-11.9 g/dl)	Moderate (8.0-10.9 g/dl)	Severe (<8.0 g/dl)	Any anaemia (<12.0 g/dl)	Mild (10.0-10.9 g/dl)	Moderate (7.0-9.9 g/dl)	Severe (<7.0 g/dl)	Any anaemia (<11.0 g/dl)
1	2	3	4	5	6	7	8	9
Total	24.6	31.1	3.0	58.6	25.3	40.8	5.0	71.1
Scheduled Castes	24.9	33.8	3.5	62.1	24.7	43.8	6.1	74.5

(Haemoglobin Level in g/dl: grams/deciliter)

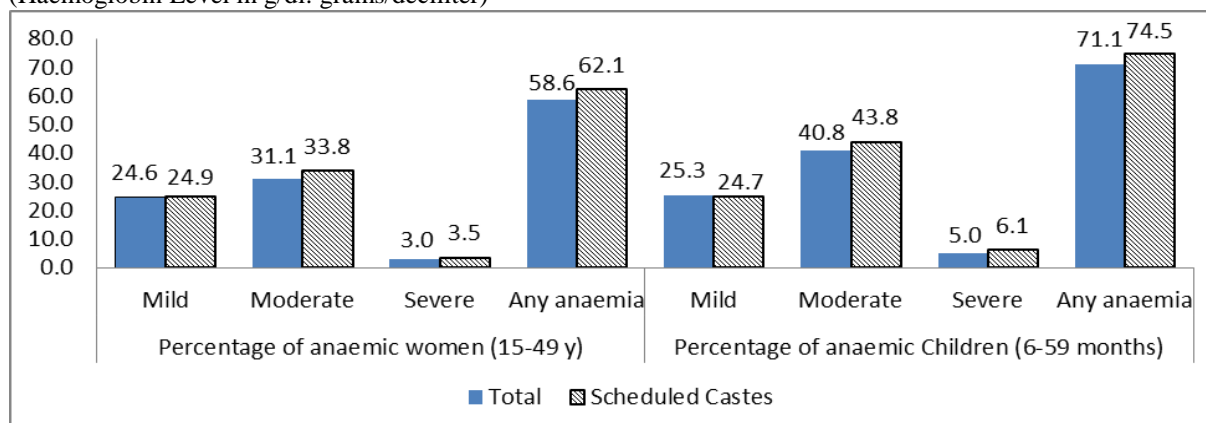


Fig: 11
(Source: NFHS-5, 2019-21, Punjab)

Initiatives for Development of Scheduled Castes

1.14 Scheduled Castes are the disadvantaged section of the society due to socio-economic exploitation and isolation since a long time. Article 46 of our Constitution describes that “the State shall promote with special care, the education and economic interests of the weaker sections of the people, and in particular of the Scheduled Castes and Scheduled Tribes and shall protect them from social injustice and all forms of exploitation”. Protection of Civil Rights (PCR) Act, 1955 & Prevention of Atrocities (POA) Act, 1989 – have been enacted for protection of SCs from social discrimination like untouchability, exploitation and atrocities. There is a statutory Commission viz. National Commission for Scheduled Castes that has an important role in safeguarding the rights and interests of the SCs. Punjab State Commission for Scheduled Castes was also constituted on 16.2.2004 under 'The Punjab State Commission for Scheduled Castes Act, 2004' to protect and safeguard the interests of the Scheduled Castes in the State of Punjab. Also there is a committee on 'Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes' in Punjab Vidhan Sabha Secretariat. The Committee examines the measures taken by the Government to secure due representation of the Scheduled Castes, Scheduled Tribes and Backward Classes in services, working of the welfare programmes for the Scheduled Castes, Scheduled Tribes and Backward Classes and the recommendations contained in the reports of the National Commission for Scheduled Castes and Scheduled Tribes for Punjab State and other related matters.

1.15 During the first four Five Year Plans the strategy followed for the development of SCs was removal of untouchability (PCR Act, 1955), improving social status by providing them educational and economic opportunities, subsidized housing, various agricultural programmes, financial assistance through Finance Corporations, 20-Point Programme to improve their living conditions which was mainly welfare oriented. In spite of constitutional safeguards, directives and a number of legislative and executive measures taken by the Ministry of Social Justice and Empowerment, Govt. of India and the State Governments, the condition of Scheduled Castes did not

improve much during the period prior to Sixth Five Year Plan (1980-85) mainly due to lack of economic support. The SC population, therefore, was deprived off the benefits and could not get its due share out of development made under various plan programmes launched by Government of India both under the Macro and Micro Plans. In Sixth Five Year Plan (1980-85), a new approach aiming at Rapid Socio-Economic Development of Scheduled Castes, in consonance with the Directive Principles, was evolved to ensure flow of benefits from the general sectors to these people at least in proportion to the percentage of SC population of the State. Seventh Five Year (1985-90) and Eighth Five Year (1992-97) Plans put emphasis on economic development for individual families and groups of families of SCs, liberation of scavengers and provision of employment to the sanitation workers, enactment of the Prevention of Atrocities (POA) Act, 1989 (amended in 2015) and promotion of Voluntary Organizations for training and mobilizing community resources. The Ninth Five Year (1997-02) and Tenth Five Year (2002-07) Plans emphasized 'SCs Participation' in the development process through Panchayati Raj Institutions and the strategies adopted are Social Empowerment; Economic Empowerment; Social Justice to accelerate the on-going process of improving the socio-economic status of the SCs. The Eleventh Five Year (2007-12) Plan brought in the concept of "Inclusive growth" coupled with the benefits of economic reforms to provide benefits to the Scheduled Castes in terms of education, standard of living, health and nutrition. The Twelfth Five Year (2012-17) Plan aimed at reducing vulnerability of the marginal societies and envisaged the effective implementation of Scheduled Castes Sub Plan (SCSP). The 12th Five Year Plan was the last of these plans.

Strategy for Development of SCs

1.16 The strategy was evolved with the broad objective to bring about comprehensive socio-economic and educational development of Scheduled Caste people, who are the most marginalized, oppressed and deprived section of our society and constitute nearly one-third of the total population of the State. Poverty, malnutrition, mortality, unskilled jobs coupled with lack of daily employment are the main areas of concern for the development of SCs.

Improvement in the condition of SCs is feasible through increased industrialization by linking the activity/occupation of SC population by providing them technical skills for vocational jobs. This strategy is a combination of the following two important instruments :-

I. Scheduled Castes Sub Plan (SCSP)

Scheduled Castes Sub Plan is a flow of funds from the overall Plan Outlay of the State at least in proportion to the percentage of SC population of the State. These funds are utilized for socio, economic and educational development of SC people in the State. To implement the SCSP in a more effective manner, State Cabinet in its meeting held on 20.01.2014 had taken many policy decisions, the detail of which is being explained in para 2.5 and para 2.6 of Chapter-II.

II. Grants-in-aid for District/State-Level Projects for Socio-Economic betterment of SCs

'Grants-in-aid for District/State-Level Projects for Socio-Economic betterment of SCs' is a scheme component of the Centrally Sponsored Scheme Pradhan Mantri Anusuchit Jaati Abayudhya Yojana (PM-AJAY). This component was earlier known as 'Special Central Assistance (SCA) to Scheduled Castes Sub Plan' scheme. Under this component, 100% grant is provided by the Ministry of Social Justice and Empowerment, Govt. of India to the State in lump sum for the economic development of Scheduled Castes. The detail is given at Chapter-IV.

Sustainable Development Goals (SDGs)

1.17 Sustainable Development Goals (SDGs) were adopted by 193 countries of United Nations General Assembly in the year 2015 and came into force on 01st January, 2016. The SDGs have 17 Goals and 169 related targets to be achieved by the year 2030. The spectrum of the SDGs range from poverty eradication, human health and sanitation to urban settlements and to safeguarding the global ecosystems on which humanity depends for its survival. India is fully committed to achieving the Global Goals within the

specified timelines. To coordinate all the SDG efforts at the national and sub-national levels, NITI Aayog acts as the nodal institution. In all, 306 indicators have been outlined to achieve 169 global targets under the 17 goals. NITI Aayog has defined 62 indicators as priority national indicators against 13 goals (except goal No. 12, 13, 14 & 17).

1.18 Goal No. 10- 'Reduce inequality within and among countries' of Sustainable Development Goals (SDGs) calls for progressively reducing not only income inequalities but also inequalities of outcome by ensuring access to equal opportunities and promoting social, economic and political inclusion of all, irrespective of age, sex, disability, race, ethnicity, religion or other status relevant within a society. "Percentage of Scheduled Castes Sub Plan Fund utilized" is one of the priority indicator of Target No. 10.4- 'Adopt policies, especially fiscal, wage and social protection policies and progressively achieve greater equality' under Goal No. 10. This priority indicator has been assigned National Target Value as 100 for 2030 i.e. to ensure 100 percent utilization of SCSP funds by the year 2030.

**

CHAPTER – II

SCHEDULED CASTES SUB PLAN

Concept

The concept of Scheduled Castes Sub Plan was envisaged by the erstwhile Planning Commission of India (now NITI Aayog) at the time of formulation of Sixth Five Year Plan (1980-85) with the objective to ensure adequate benefits under SCSP for socio-economic and educational development of Scheduled Castes both in physical and financial terms by providing funds, out of total allocation of the State Plan, at least in proportion to the percentage of SC population in the State. The Commission emphasized that developmental needs and priorities of SCs, because of their historic deprivation, would require even larger proportion of plan outlays than their population percentage. This plan is envisaged to help the poor Scheduled Caste families through composite income generating programmes/schemes by covering all the major occupational groups such as agricultural labourers, small and marginal farmers, share-croppers, fishermen, sweepers and scavengers, unorganised urban labourers living below the poverty line etc. The Scheduled Castes Sub Plan also seeks to improve the living conditions of the Scheduled Castes through provision of drinking water supply, link roads, house-sites, housing improvements, basic minimum services such as primary schools, health centres, veterinary centres, panchayat ghars, community halls, nutrition centres, extension of electricity and common work places/ facility centres, etc in the Scheduled Caste basties under the Minimum Needs Programme to improve their access to social, educational and other community services. Accordingly, efforts are being made by the State Govt. for the socio-economic and educational development of SCs under the Scheduled Castes Sub Plan by introducing new schemes and restructuring the existing schemes on the basis of their felt needs.

Broad Objectives and Strategy

2.2 The scope of land based activities for Scheduled Castes in the State is very limited due to small size land holdings. Land being a scarce commodity has a very high price. Therefore, there is hardly any scope to increase the size of holdings of Scheduled Castes. Since, major bulk of these holdings is un-economical, un-viable and also spread over the State and interspersed with the non-SC holdings, the main thrust for the development of Scheduled Castes is, therefore, economic development through education, training, skill development, providing necessary linkages and basic infrastructure development facilities on priority basis in the areas predominantly inhabited by the Scheduled Castes to enable them to settle in employment/self employment ventures. Broad objectives for the socio-economic development of SCs are as follows :-

Objectives

- i) Conservation of whatever assets, the Scheduled Castes have;
- ii) Updating and/or providing of new skills to improve their employability or productivity;
- iii) Enabling them to acquire special education/technical qualifications and avail existing as well as the newly emerging opportunities etc;
- iv) Economic development through comprehensive and integrated beneficiary oriented programmes for individual/families/group of families for raising their income;
- v) Ensuring minimum wages of agricultural labour, preventing their exploitation by others in any way;
- vi) Basti/cluster oriented schemes to bring about significant and tangible improvement in the working and living conditions in SC inhabitations;
- vii) Substantial reduction in poverty and un-employment;
- viii) Human Resources Development of Scheduled Castes by providing adequate educational and health Services;
- ix) Diversification of occupation, up-gradation of skills and promotion of occupational mobilities to remove disproportionate burden on them in occupations like agriculture labour and other unpleasant and strenuous works so that human resources are optimally developed and utilized;

- x) Elimination of layer of exploitive middlemen by providing marketing facilities to ensure better prices of products for artisans and other occupational group;
- xi) Provision of physical and financial security against all types of exploitation and oppression; and
- xii) Doing all what is necessary to tackle and eradicate the social problem i.e. atrocities against the Scheduled Castes.

Strategy

- i) Pursuing the indicated objectives, ensuring adequate thrust on economic and educational development of Scheduled Castes;.
- ii) The Scheduled Castes Sub Plan of the State should provide for fully meeting the minimum needs/basic amenities of all the Scheduled Castes habitations with a view to improve their standard of life;
- iii) The Scheduled Castes Sub Plan should also provide for a judicious mix of beneficiary oriented programmes and human resource development for SCs;.
- iv) The schemes taken up should be viable and as far as necessary innovative in a way to diversify Scheduled Castes into newer areas of economic activities;
- v) There should be provision for meeting the backward and forward infrastructure needs;
- vi) The delivery systems have to be effective;
- vii) The organization and association of the beneficiary groups should be given the preference;
- viii) One of the identified gaps has been the need for inculcation a sense of commitment and urgency in the policy making and implementing machinery to fulfilling the objective of development of Scheduled Castes on the desired lines and their integration with the main stream; and
- ix) The Voluntary Agencies/Registered Societies should be suitably associated to supplement the efforts of the State Govt. for the development/upliftment of SCs in the State.

Policy Decisions

- i) A separate Directorate i.e. Directorate of Scheduled Castes Sub Plan will be set up under the administrative control of the Welfare Department (now Social Justice, Empowerment and Minorities Department) and made the nodal department for formulation, monitoring and implementation of SCSP/SCA schemes;
- ii) The size of the SCSP will be determined by the Directorate of Scheduled Castes Sub Plan on the basis of scheme-wise SCSP outlays determined in consultation with the concerned Administrative Departments as soon as the scheme wise outlays and size of the State Annual Plan is determined by the Planning Department.
- iii) The Scheduled Castes Sub Plan document will be placed in the legislature along with other budget documents. State budget will be presented after incorporating the SCSP outlays therein.
- iv) SCSP budgeted allocation will be booked under a separate minor head –789-“SCP for SCs” to avoid diversion of SCSP funds to the general sectors;
- v) A separate sub-head will be opened under the Receipt Head of the State Govt. to avoid diversion of SCA funds and to maintain the accountability of these funds;
- vi) To have the desired impact under the programmes for the Welfare of SCs, cluster-cum-saturation approach will be adopted as far as possible. Thus, the coverage of families should not be in small number spread over large areas in reference to the existing opportunities. The development package offered should be made more comprehensive and viable by covering benefits and facilities available under other schemes also to the identified beneficiaries. This will enable the SC families to consolidate their position and ward off any threat to their security in an effective manner. This will also ensure better provision of common facilities and services and their effective implementation, supervision, monitoring and feed back.
- vii) Setting up and upgradation of educational/health/veterinary institutions, adult education centres, anganwari centres under ICDS, opening of offices of co-operative milk producers society and milk collection centres should be located in or near the vicinity of SC mohallas/ localities. Similarly, basic facilities for the community such as water supply, sewerage, sanitation etc. should be located in the mohalla/villages/towns/blocks predominantly inhabited by SC population (40% or more) and the entire expenditure on this account should be booked under SCSP although the general population of these areas will also avail these facilities.

- viii) The ADC (Development) in each district will be the Nodal Officer under the overall control of Deputy Commissioner of the concerned district for formulation, implementation, monitoring/review and co-ordination of programmes and schemes falling under the district level SCSP/SCA. The concerned District Welfare Officer (now District Social Justice and Empowerment officer) will provide necessary secretariat assistance to the ADC (D) as is being done by Deputy E.S.A. in case of district plan schemes.
- ix) The Concerned District Head/ District Social Justice and Empowerment officer will intimate the Social Justice, Empowerment and Minorities Department, the physical targets to be achieved under each SCSP scheme and also specify the area of operation and beneficiaries/families to be covered to enable the Social Justice, Empowerment and Minorities Department to have on the spot checking of the working and implementation of the schemes to see as to whether these schemes are being implemented in the right spirit and beneficiaries covered are genuine.
- x) The District Head of the concerned departments/ District Social Justice and Empowerment officer will supply the monthly, quarterly and annual physical and financial achievements under SCSP/SCA to ADC (Dev.) who in turn will supply the scheme-wise/department-wise consolidated statement for the district in the prescribed proforma to the Director (SCSP)-cum-Joint Secretary, Welfare Department (now Social Justice, Empowerment and Minorities Department).
- xi) The Heads of Departments concerned with the Decentralized Planning are also required to monitor, supervise and guide the implementation of the district level schemes of their respective departments and to take appropriate measures to ensure that the target fixed for each scheme is achieved.

Scheduled Castes Sub Plan-Formulation Process and Budgetary Mechanism

Formulation Process

2.3 As per the detailed guidelines issued by the erstwhile Planning Commission of India (**Annexure-I, Annexure-II, Annexure-III and Annexure-IV** - available at GOI guidelines link under the section 'Directorate of SCSP' of the departmental website www.welfare.punjab.gov.in) regarding the Scheduled Castes Sub Plan, the objective of SCSP is to channelize the flow of outlays and benefits

from the general sectors of the State Plan for the development of Scheduled Castes at least in proportion to their population both in physical and financial terms. Further, SCSP should be an integral part of the State Annual Plan as well as Five Year Plan by making non-divertible provisions, therein, with the clear objective of bridging the gap in socio-economic and educational development of Scheduled Castes. To fulfill these objectives, Govt. of India has recommended the Action Plan as under:-

- i) Earmarking of funds for Scheduled Castes Sub Plan from the total State Plan Outlay at least in proportion to SC population to the total population of the State/UT.
- ii) Making the Social Welfare Department/the Department concerned with the welfare and development of SCs as the nodal department for formulation and implementation of SCSP.
- iii) Placing the funds earmarked for SCSP at the disposal of the nodal department concerned which in turn will reallocate these funds to the sectoral departments for implementing the schemes directly relevant to SC development.
- iv) Placing the funds earmarked for SCSP under a separate budget head/sub-head for each development department implementing SCSP. In this connection, it may be noted that the List of Major and Minor Heads of Accounts of States provides that for Scheduled Castes Sub Plan , 789 may be opened as a Minor Head below the functional Major Head/Sub Major Head, wherever necessary.
- v) Secretary Welfare (now Social Justice, Empowerment and Minorities) will work as nodal officer with planning powers to reallocate the earmarked SCSP funds to various line departments and implementing agencies.
- vi) Scheduled Castes Sub Plan funds should be non-divertible and non-lapsable.
- vii) 'Grants-in-aid for District/State-Level Projects for Socio-Economic betterment of SCs – a scheme component of PM-AJAY scheme (erstwhile: Special Central Assistance to SCSP) is provided by the Ministry of Social Justice and Empowerment, Govt. of India to the States as a 100% grant to fill up the critical gaps and missing inputs for family-oriented income-generating schemes and supporting infrastructure development with a special focus on BPL SC families. Guidelines issued in this connection should be strictly followed.

Budgetary Mechanism

2.4 To implement the Scheduled Castes Sub Plan in a more effective manner in line with the guidelines of the erstwhile Planning Commission of India and the recommendations of the National Commission for Scheduled Castes, implementation of 'Maharashtra Model' for SCSP (**Annexure II** - available at State Notifications link under the section 'Directorate of SCSP' of the departmental website www.welfare.punjab.gov.in) was approved by the Council of Ministers on 6-3-2003.

2.5 The Council of Ministers in its meeting held on 20-1-2014 while reviewing the decision of CMM dated 6.3.2003 regarding implementation of 'Maharashtra Model' in the State has taken some policy decisions to implement the SCSP in the State in a more effective manner. A notification in this regard was issued on 10-2-2014 (**Annexure-A**). To implement the revised guidelines dated 18.06.2014 of Planning Commission (now NITI Ayog) regarding SCSP, partial amendment is made vide Notification dated 04-01-2017(**Annexure-B**) in the notification dated 10-02-2014.

2.6 As per notification dated 10.2.2014, the following decisions were taken:-

- i) The SCSP size will be made proportionate to the percentage of SC population of the State out of the total Annual Plan allocation including the non-budgeted allocation on the pattern of the State Annual Plan.
- (ii) (a) The SCSP funds will not be divertible. The funds booked under SCSP can only be diverted by a committee under the Chairmanship of Secretary Welfare with one representative each from the finance and the planning department. No diversion of SCSP funds will be made to the general sector.

(b) SCSP funds will be lapsable on the pattern of the State Annual Plan funds. However, the shortfall in the release of SCSP schemes/ components in any financial year shall be kept in consultation with the ADs after a gap of one financial year and this allocation will be over and above the normal allocation under such schemes/ component (amendment vide notification dated 04-01-2017).

- iii) The department of welfare (now Social Justice, Empowerment and Minorities Department) will be the nodal department for formulation and monitoring of the implementation of SCSP. In case of schemes exclusively meant for SCs, the implementing departments will formulate the schemes in consultation with the welfare department. However, in case of general plan schemes, the implementing departments will consult the welfare department only regarding the SCSP components of those schemes.
- iv) The concerned implementing departments will be fully responsible for proper implementation of SCSP schemes/ components, audit and reconciliation of accounts for these schemes/components from the Accountant General (Audit), Punjab and replies to the Punjab Vidhan Sabha/Public Accounts Committee and any other function which is required to be performed as a head of the department for implementation of plan schemes including the SCSP schemes/ components.
- v) The allocation under SCSP schemes/components included in the SCSP budgeted allocation will continue to be booked in the Minor Head-789-“SCP for SCs” below the major/sub-major head under the respective demand of the concerned implementing departments.
 - a) In case of non beneficiary oriented schemes, a portion equal to SC population (~32%) will be booked under SCSP.
 - b) In case of irrigation and agriculture departments, where SC beneficiaries are substantially less, only half of the portion equal to SC population (~16%) will be booked under SCSP.
 - c) The beneficiary oriented schemes will be further put under two categories. One, where the percentage of SCSP is less than portion equal to SC population (<32%) and the other, where the percentage will be equal or more than the portion equal to SC population (≥32%).
 - d) As per the guidelines of the Planning Commission, the expenditure incurred on the infrastructure created in the villages having 40% or more SC population, can be fully booked under SCSP expenditure. Therefore, under such schemes, 40% allocation will be booked under SCSP.
 - e) The percentages under SCSP schemes/components will be worked out by the welfare department in consultation with the departments based on historical data and future trend within the overall SCSP component determined on the basis of resources finalised by the Planning Commission, GOI/ Finance Department, Punjab.

- vi) The concerned administrative departments will seek the concurrence of the welfare department in accordance with the instructions issued for the clearance of plan schemes by the planning department from time to time regarding the beneficiary oriented SCSP schemes/components, wherein, the direct benefit accrues to the individual or the families belonging to the Scheduled Castes. The identification of beneficiaries oriented schemes/components will be done by the welfare department in consultation with the implementing departments. However, the approval of both the general and Special Component Plan (now SCSP) will be accorded by the Punjab State Planning Board through the usual process being followed for the approval of Five Year/Annual Plans.
- vii) The department of welfare will prepare as many schemes as possible directly benefitting the SC population. The planning department will endeavor to include as many schemes as possible in the Annual Plan with the requisite allocation.
- viii) The department of welfare will enhance/reduce the scheme-wise/component-wise SCSP allocation in consultation with the departments within the revised plan size indicated by the finance department, Punjab at the time of finalisation of revised estimates/supplementary for the Plan Budget.
- ix) The inclusion/deletion of SCSP schemes/components will be done by the welfare department in consultation with the departments within the revised plan size indicated by the finance department, Punjab at the time of finalisation of revised estimates/supplementary for the Plan Budget.
- x) The prior approval , if required , for any issue relating to formulation of SCSP which is within the purview of the finance department as per Allocation of Business Rules will be obtained.
- xi) The department of welfare, being the nodal department, in case faces any problem in formulation and monitoring the implementation of SCSP, will take necessary action in consultation with the department of planning and the department of finance.

Steps taken by the State Government

2.7 The State Govt. has taken the following steps for effective implementation of SCSP:-

- i) A separate Directorate i.e. Directorate of Scheduled Castes Sub Plan has been set up under the administrative control of the Welfare Department (now: Department of Social Justice, Empowerment and Minorities) and made the nodal department for formulation and monitoring the implementation of SCSP/SCA schemes;
- ii) The size of the Scheduled Castes Sub Plan is determined by the Directorate of SCSP on the basis of scheme-wise SCSP outlays determined in consultation with the concerned Administrative Departments as soon as the scheme wise outlays and size of the State Annual Plan is determined by the Planning Department.
- iii) The Scheduled Castes Sub Plan document is being placed in the legislature along with other budget documents. State Plan budget is presented after incorporating the SCSP outlays therein.
- iv) SCSP budgeted allocation is being booked under a separate minor head –789-“SCP for SCs” to avoid diversion of SCSP funds to the general sectors;
- v) A separate sub-head has been opened under the Receipt Head of the State Govt. to avoid diversion of SCA funds and to maintain the accountability of these funds;
- vi) The ADC (Development) in each district has been declared the Nodal Officer under the overall control of Deputy Commissioner of the concerned district for formulation, implementation, monitoring/review and co-ordination of programmes and schemes falling under the district level SCSP/SCA for the respective districts. The concerned District Welfare Officer (now: District Social Justice and Empowerment officer) will provide necessary secretariat assistance to the ADC (D) as is being done by Deputy E.S.A. in case of district plan schemes.
- vii) The Concerned District Head/ District Social Justice and Empowerment Officer will intimate the Social Justice, Empowerment and Minorities Department, the physical targets to be achieved under each SCSP scheme and also specify the area of operation and beneficiaries/families to be covered to enable

the Social Justice, Empowerment and Minorities Department to have on the spot checking of the working and implementation of the schemes to see as to whether these schemes are being implemented in the right spirit and beneficiaries covered are genuine.

- viii) Out of total 12,168 inhabited villages in the State, 4799 villages (39.44%) with 40% or more SC population (on the basis of Census 2011) have been identified to provide infrastructure facilities to the SC inhabitations on priority basis;
- ix) State Level, District level and Block level Vigilance and Monitoring Committees have been constituted for review/monitoring of SCSP/SCA schemes at the grass root level **(Annexure-C, Annexure-D and Annexure-E)**
- x) A Monitoring Cell has been established in the Directorate of SCSP to evaluate the SCSP/SCA schemes on regular basis. This Cell has already done evaluation of SCA schemes implemented during the years 2008-09 to 2014-15 and yearly reports in this regard have already been submitted to the Ministry of Social Justice and Empowerment, GOI. The draft report after evaluation of SCA schemes implemented during the year 2015-16 has been prepared which will shortly be sent to the GOI. The survey work for collection of feedback from the beneficiaries covered under SCA programme during 2016-17 is in progress.

Size and Performance under the Scheduled Castes Sub Plan since 8th Five Year Plan (1992-97)

2.8 As per guidelines of the erstwhile Planning Commission of India, the size of Scheduled Castes Sub Plan out of the total State Plan outlay should be at least in proportion to the percentage of SC population of the State. However, the size of SCSP remained lower than the percentage of Scheduled Castes population in the State up to 9th Five Year Plan period (1997-02). Since 2003-04, the size of SCSP is being made at least in proportionate to the percentage of SC population of the State. The financial performance under the Scheduled Castes Sub Plan during 8th, 9th and 10th Five Year Plan period remained between 46% and 66%. The performance during 11th Five Year Plan remained between 52% and 71%. The performance

during 12th Five Year Plan remained between 67% and 113%. The year-wise detail of performance under SCSP as compared to the State Plan Outlay since 10th Five Year Plan is given as under:-

(₹ Crore)							
Year	State Plan			Scheduled Castes Sub Plan			
	Outlay	Exp.	%age performance	Outlay	%age of SCSP outlay to Annual Plan outlay	Exp.	%age Performance
1	2	3	4	5	6	7	8
10th Plan (2002-07)	18657.00	13619.42	73.00	2883.60	15.46	1636.44	56.74
2002-2003	2793.00	1768.45	63.32	392.33	14.05	172.39	43.94
2003-2004	2822.00	1587.33	56.25	819.95	29.06	132.30	16.14
2004-2005	3479.80	1960.93	56.35	886.00	25.46	155.21	17.50
2005-2006	3550.00	3754.67	105.77	934.62	26.33	444.52	47.56
2006-2007	4000.00	5751.83	143.80	1154.00	28.85	732.02	63.43
11th Plan (2007-12)	28923.00	-	-	8718.00	30.14	-	-
2007-2008	5111.00	5023.96	98.30	1330.00	26.02	749.73	56.37
2008-2009	6210.00	6925.00	111.51	1792.00	28.86	1235.87	69.00
2009-2010	8625.00	4974.00	57.66	2488.31	28.85	1316.08	52.89
2010-2011	9150.00	8325.28	91.00	2640.00	28.85	2319.87	87.87
2011-2012	11520.00	7457.45	64.73	3323.52	28.85	2095.04	63.03
12th Plan (2012-17)	92100.00			26570.00	28.85		
2012-13	14000.00	9895.71	70.68	4039.00	28.85	2725.65	67.48
2013-14	16125.00	11807.88	73.23	4653.00	28.85	3371.74	72.46
2014-15	20099.82	15030.00	74.78	6432.00	32.00	4320.68	67.17
2015-16	21173.90	24375.15	115.12	6764.10	31.95	7655.30	113.17
2016-17	18774.94 (Budgetary)	16006.04 (Budgetary)	85.25	6314.08 (Budgetary)	33.63	4692.29 (Budgetary)	74.31

2.9 From the year 2014-15, SCSP has been formulated/implemented as per the following criterion and decision of the CMM dated 20.01.2014, to the extent possible. While determining the SCSP outlay under various schemes, the following factors/criterion have been taken into account :-

- Actual flow of beneficiaries under the beneficiary oriented
- SC population of the State,
- Enrolment of SC students in the Educational Institutes,
- Reservation policy in Admissions/Services,
- SC dominated villages having 40% or more SC population and
- Agricultural land holding owned by Scheduled Castes.

2.10 Efforts are being made to further rationalize the SCSP schemes to formulate the new schemes and restructure the existing schemes to the extent possible, as per the felt needs of SC people in consultation with the implementing departments.

Scheduled Castes Sub Plan since 2017-18

2.11 The 12th Five Year Plan was the last Five Year Plan. Ministry of Finance, Government of India had issued guidelines on 23.08.2016 to the states for merger of Plan and Non-Plan outlays. Para 66-68 **(Annexure-F)** of these guidelines relates to “Earmarking of funds for Scheduled Castes Sub Plan (SCSP) and Tribal Sub Plan (TSP).” With the merger of plan and non-plan allocations, the quantum of allocation for schemes will be higher in those cases where non-plan provisions also form part of a scheme or in case where separate non-plan schemes are in existence. To take care of such potential imbalance and ameliorate the problem of unrealistic earmarking of funds for SCSP/TSP, the followings are suggested in the guidelines dated 23-8-2016:-

- (i) the percentage share of SC/ST components of scheme, allocations should not be lower than the level provisioned in Budget estimates of 2015-16 and 2016-17 (average of absolute level of expenditures on SC/ST to the total plan allocation at BE stage) would be considered;

- (ii) The exclusion of demands related to complete Department, or specific schemes, therein from such mandatory provision would be specifically spelt out;
- (iii) For the existing schemes, percentage allocation may be reviewed. The percentage earmarking for the allocation may be worked out considering the scope of each of their schemes for such earmarking.
- (iv) With the removal of distinction between Plan & Non Plan, the allocation for SCSP/TSP will need to be based as a certain % of scheme allocations in the identified Demands for Grants. With non plan component inflating the denominator, the actual SC/ST earmarking would need to equal at least average of absolute level of expenditures on SC/ST to the total Plan allocation at BE stage in those years and
- (v) After deciding the list of exclusions, the allocations for SC/ST components will be earmarked from the eligible provisions.

2.12 In view of the position explained in para 2.11 above and the provisions of the notification dated 10.02.2014, the size of the Scheduled Castes Sub Plan (SCSP) from the year 2017-18 onwards is being determined out of the eligible portion of the development budget segment of the State Budget's Estimates of Expenditure of the relevant year. The detail is as under:-

(₹ Crore)

Year	Estimates of Expenditure (Eligible portion)	Scheduled Castes Sub Plan			
		Estimates of SCSP Expenditure (out of Col. 2)	%age of Col.3 to Col. 2	Expenditure	%age Performance Col. 5 to Col. 3
1	2	3	4	5	6
2017-18	15133.47	5524.10	36.50	2185.47	39.56
2018-19	18362.05	5998.79	32.67	3561.68	59.37
2019-20	17789.47	6259.94	35.19	3483.54	55.65
2020-21	19620.82	6867.96	35.00	6616.29	96.33
2021-22	33399.14	11569.48	34.64	8372.54	72.37
2023-24	39065.19	12991.50	33.26	11815.88	90.95
2023-24	40997.83	13836.24	33.75	10987.62	79.41
2024-25	39250.56	13844.28	35.27	11507.54	83.12
2025-26	41264.70	13987.16	33.90	14136.44 (Anticipated)	101.06

2.13 The size of SCSP for 2026-27 has been pegged at ₹17700.43 Crore which is 35.23% of the State Budget's Estimates of Expenditure (eligible portion for determination of SCSP outlay) of ₹50230.78 Crore for 2026-27. The detail is as given below:-

Sr. No.	Particulars	Amount (₹Crore)
1	State Budget's Estimates of Expenditure 2026-27	260437.45
2	Estimates of Expenditure 2026-27 (Eligible Portion) for determining SCSP. (Out of 1 above)	50230.78
3	Estimates of SCSP Expenditure 2026-27	17700.43
4	Percentage of SCSP (Sr. No. 3 to Sr. No. 2)	35.23

The programme wise break up of estimates of SCSP expenditure for the years 2024-25 to 2026-27, is given below:-

(₹ Crore)

Sr. No	Programme	SCSP 2024-25	SCSP 2025-26		SCSP 2026-27
		Actual Expenditure	Estimates of SCSP Expenditure	Anticipated Expenditure	Estimates of SCSP Expenditure
1	2	3	4	5	6
1	Health, Housing & Environmental improvement and other community development Programme.	1776.29	2381.85	3128.66	4702.26
2	Social Security Programme	3261.67	3601.01	3408.69	6324.91
3	Education, Training and Skill Development Programme	1129.49	2001.15	1722.10	1920.68
4	Economic Development Programme	5340.08	6003.15	5876.99	4752.58
	Total	11507.53	13987.16	14136.44	17700.43

2.14 During 2026-27, out of SCSP allocation of ₹17700.43 Crore, the funds amounting to ₹2288.80 Crore are likely to be spent as Centre Share under various Centrally Sponsored Schemes. This includes, Central Assistance of ₹60.00 Crore to be utilized under "Grants-in-aid for District/State-Level Projects for Socio-Economic betterment of SCs" during the year 2026-27. 13,655 Scheduled Caste families and about 2.70 lac Post Matric SC students will be covered under Point No. 11(i) of 20 Point Programme during the year 2026-27.

2.15 Sustainable Development Goals (SDGs): "Percentage of Scheduled Castes Sub Plan Fund utilized" is one of the priority indicator of Target No. 10.4- 'Adopt policies, especially fiscal, wage and social protection policies and progressively achieve greater equality' under Goal No. 10- 'Reduce inequality within and among countries' of Sustainable Development Goals (SDGs). For achieving maximum progress under this indicator, the nodal department for SCSP is sensitizing the implementing departments to utilize maximum funds under SCSP. To ensure this, monitoring of SCSP funds is being done in association with state Finance Department.

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CHAPTER- III

EXCLUSIVE SCHEMES FOR SCHEDULED CASTES

State Government is committed for the socio-economic and educational development of Scheduled Castes in the State. To implement Scheduled Caste Sub Plan (SCSP) in a more effective manner, the Council of Ministers in its meeting held on 20.1.2014 had taken many policy decisions. Based on these policy decisions, the Welfare Department (now Social Justice, Empowerment and Minorities Department) vide notification dated 10.02.2014 issued guidelines regarding implementation of SCSP in the State and the point no. (vii) of these guidelines provides that 'the department of Welfare will prepare as many schemes as possible directly benefitting the SC population. The Planning department will endeavor to include as many schemes as possible in the Annual Plan with the requisite allocation'. In view of these guidelines efforts are being made to prepare exclusive schemes for SCs and monitor their proper implementation.

3.2 During the year 2024-25, ₹1237.25 crore were allocated for exclusive schemes for Scheduled Castes, out of total size of SCSP ₹13844.28 crore. An expenditure of ₹718.82 crore was incurred on such schemes during the year 2024-25. During the year 2025-26, ₹713.02 crore were allocated for exclusive schemes for Scheduled Castes, out of total size of SCSP ₹13987.16 crore. An expenditure of ₹737.18 crore is likely to be incurred on such schemes during the year 2025-26.

3.3 For the year 2026-27, ₹694.78 crore have been allocated for exclusive schemes for Scheduled Castes, out of total size of SCSP ₹17700.43 crore. Write up of these schemes is as under:-

HORTICULTURE

HORT-23 Scheduled Caste Sub Plan (SCSP) Scheme for S.C Beneficiaries (Land/Landless) under Silk SAMAGRA

Outlay-₹0.02 Lac

3.4 “SILK SAMAGRA” is a Central Sector Scheme of Ministry of Textiles, Government of India being implemented through Central Silk Board, Bangalore. It is an Integrated Scheme for Development of Silk Industry, for promotion of sericulture and economic development of scheduled caste farmers (land/landless).

3.5 No expenditure was incurred during the year 2024-25. An expenditure of ₹0.02 lac is likely to be incurred during the year 2025-26. An outlay of ₹0.02 lac (token money) has been earmarked during the year 2026-27.

DAIRY DEVELOPMENT

DD-05 Promotion of Dairy Farming as Livelihood for SC Beneficiaries.

Outlay- ₹70.00 lac

3.6 The major chunk of milk comes from backyard dairy units. Such units consisting of a few dairy animals are owned mainly by the scheduled castes. They, due to various impediments, are constrained to increase their income. The objective of this scheme is to provide know-how of scientific practices to SCs for setting up new dairy units or to maintain their existing dairy units in a better way. Under this scheme, two weeks training in dairy techniques is imparted to the 5th passed rural people of age 18-50 years at Dairy Training and Extension Centres located at Bija (Ludhiana), Phagwara (Kapurthala), Tarntaran, Verka (Amritsar), Sardulgarh (Mansa), Chatamali (Ropar), Gill (Moga), Abulkhurana (Sri Muktsar Sahib) and Sangrur. The trainees are provided boarding, lodging and daily allowance to compensate for their lost wages. The training cost is ₹5000/- per trainee.

3.7 An expenditure of ₹65.00 lac was incurred in the year 2024-25 to cover 1300 SC trainees. An expenditure of ₹70.00 lac is likely to be incurred during the year 2025-26 to cover 1400 trainees. An outlay of ₹70.00 lac has been kept during 2026-27 under this scheme to cover 1400 SC trainees.

RURAL DEVELOPMENT AND PANCHAYATS

RDO(S)-36 Modernization & Improvement of villages having more than 50% SC population

Approved Outlay- ₹600.00 lac

3.8 As per census-2011, out of total inhabited 12,168 villages in the State, 2800 (23.01%) villages have 50% or more SC population. Under the scope of this scheme, modernization and improvement of such villages is envisaged by creation of basic infrastructure like pucca streets and drains (SC bastis are to be given priority), pucca phirnis, installation of solar lights, construction of Dharmshala, latrines, cremation grounds, sports grounds, Hada roris, Anganwari Centres, arrangement for potable water, cleanliness and upgradation of ponds, etc. A selected gram panchayat is given a financial assistance of upto ₹10.00 lac to carry out the desired works.

3.9 An expenditure of ₹600.00 lac was incurred in the year 2024-25 for modernization and improvement of villages. An expenditure of ₹200.00 lac is likely to be incurred during the year 2025-26. An outlay of ₹600.00 lac has been kept under the scheme during the year 2026-27.

INDUSTRY & MINERAL

VSI-23 State scheme for awareness and entrepreneurship development to promote SC/STs under Stand-up India Project.

Outlay – ₹20.00 lac

3.10 This scheme was introduced in the year 2017-18. Entrepreneurship Development is a mean to harness the human and natural resource potential of the State by developing soft as well as hard skills

through systematic training. Though over the years education has proved to be the best means for their development, it has not reached the majority of the SC population. The objective of the scheme is to build awareness amongst SC youth about alternative options and to increase familiarity with the availability of various support systems, their roles, functions, schemes and incentives and other facilities to the youth to start own Micro Small Medium Enterprises. Therefore, it has been decided to create awareness about entrepreneurship by conducting Entrepreneurship Awareness Programme (EAP) across the State. This programme will also provide knowledge regarding viable projects available in various sectors and will motivate SC youth to consider self employment as their career option. The motivated candidates can further join Entrepreneurship Development Programme (EDP).

3.11 An expenditure of ₹7.00 lac was incurred in the year 2024-25 to cover SC trainees. An expenditure of ₹20.00 lac is likely to be incurred during the year 2025-26. An outlay of ₹20.00 lac has been kept during 2026-27 under this scheme for conducting Entrepreneurship Awareness Programme (EAP).

GENERAL EDUCATION

EDE-57: Attendance Scholarship to SC Primary Girl Students.

Outlay- ₹500.00 Lac

3.12 With the objective to check the dropout rate among SC girls, at primary level, attendance scholarship @ ₹50/- p.m., per student for 10 months in a year is awarded to scheduled caste girls of Punjab domicile subject to the following condition:-

- i) The parents should not have more than five acres of land;
- ii) The parents /guardians should not be income tax payees and
- iii) Minimum 75% class attendance is required for award of scholarship.

3.13 An expenditure of ₹267.44 lac was incurred in the year 2024-25. An expenditure of ₹500.00 lac is anticipated for FY 2025-26. Further, for FY 2026-27, Rs 500.00 lacs have been earmarked under the scheme.

EDS-64 Award to SC Sports Students

Outlay-₹12.00 Lac

3.14 The objective of the scheme is to inculcate the spirit of competition amongst scheduled caste students in the field of sports. The SC students who secure first, second and third position amongst SC Students in each educational block in 5th, 8th and 10th class under various sports competitions (Kabaddi, Kho-kho, Gymnastics and Athletics - High jump, Long jump, 100 meter Sprint, 400 meter Sprint are given awards (scholarship), as per the detail given below :-

6 th to 8 th Classes	₹500 per year (for 3 years)
9 th and 10 th Classes	₹750 per year (for 2 years)
11 th and 12 th Classes	₹1000 per year (for 2 years)

3.15 Consequently, 3 boys and 3 girl students are awarded at each level of sports competition. Award money is directly transferred in the bank accounts of the claimant student through DBT system.

3.16 An expenditure of ₹12.25 lacs was incurred under the scheme during the year 2024-25 to cover 1742 SC students. An expenditure of ₹11.35 lac is likely to be incurred during the year 2025-26 to cover 803 SC students. During 2026-27, an outlay of ₹12.00 lac has been earmarked under the scheme to cover 1,000 SC students.

EDS-65 Encouragement Award to SC Girl Students

Outlay- ₹300.00 Lac

3.17 The objective of the scheme is to check the high drop-out rate and to increase the literacy amongst SC girl students at Senior Secondary level. SC girl students of +1 and +2 classes, whose parental income does not fall under income tax slab are covered under the scheme. A financial assistance of ₹3000/- in lumpsum per student is provided. 5000 girls from +1

class are selected on merit based on marks obtained in 10th class and 5000 girls from +2 class are selected on merit based on marks obtained in +1 class.

3.18 An expenditure of ₹266.58 lac was incurred in the year 2024-25 to cover 8886 SC girl students. An expenditure of ₹300.00 lac is likely to be incurred during the year 2025-26 to cover 10,000 SC girl students. An outlay of ₹300.00 lac has been earmarked under the scheme for the year 2026-27 to cover 10,000 SC girl students.

EDS-66 Pre-Matric Scholarships to the children of those engaged in occupations involving cleaning and prone to health hazards.

Outlay- ₹4.02 Lac

3.19 It is a centrally sponsored scheme on sharing basis with the state (CS 60: SS 40). The objective of the scheme is to provide financial assistance to children to pursue pre-matric education. The day scholar (1st to 10th Class) is given ₹3500/- per year and a hosteller (3rd to 10th class) ₹8000/- per year. For disabled students 10% extra allowance is provided. The parents/guardians of children should belong to one of the following categories:

- i. Persons who are Manual Scavengers as defined under section 2(l) (g) of Manual Scavengers Act 2013;
- ii. Tanners & Flayers;
- iii. Waste pickers and
- iv. Persons engaged in hazardous cleaning as defined in section 2 (l) (d) of Manual Scavengers Act 2013.

3.20 An expenditure of ₹0.53 lacs was incurred during the year 2024-25. An expenditure of ₹3.85 lac is likely to be incurred during the year 2025-26 to cover about 280 students based on the verified applications on National Scholarship portal. An outlay of ₹4.02 lac has been earmarked under the scheme for the year 2026-27 to cover 330 students.

EDS-73 Pre matric scholarship scheme for SC students

Outlay-₹4100.00 lac

3.21 It is a centrally sponsored scheme on sharing basis with the state (CS 60: SS 40). The objective of the Scheme is to improve enrollment and performance of SC children in classes IXth and Xth, so that their chances of progressing to the post-matric stage are increased. The SC student a domicile of Punjab whose parental income is upto ₹2.50 lac per annum is covered under this scheme and is awarded scholarship only one time per class. The day scholar is given ₹3500/- per year and a hosteller ₹7000/- per year. For disabled students 10% extra allowance is provided.

3.22 An expenditure of ₹1592.53 lac was incurred during 2024-25 to cover 103481 students. An expenditure of ₹4077.50 lac is likely to be incurred during the year 2025-26 to cover about 122000 students based on the verified applications on National Scholarship portal. An outlay of ₹4100.00 lac has been earmarked under the scheme for the year 2026-27 to cover 133000 students.

SOCIAL JUSTICE AND EMPOWERMENT (WELFARE OF SCs)

WSC-07 New Courses/Vocational training in ITIs for SC students (Staff expenditure, scholarship to SC students etc.)

Approved Outlay- ₹0.03 Lac

3.23 The scheme aims to provide skill development/vocational training to SC youth possessing certain minimum qualification in NCVT/SCVT approved trades in Industrial Training Institutions of Technical Education and Industrial Training Department, Punjab. An expenditure of ₹111.03 lac was incurred in the year 2024-25 on salary component to operationalize 47 units. An expenditure of ₹17.87 lac is likely to be incurred during the year 2025-26. An outlay of ₹0.03 lac has been earmarked under the scheme for the year 2026-27.

WSC-9(i) Ashirwad to SC Girls/widows/divorcee and the daughters of widows at the time of their marriages.

Outlay- ₹23000.00 Lac

3.24 Under this scheme, financial assistance is given to Scheduled Caste girls, daughters of widows of any caste at the time of their marriage and

Scheduled Caste widows/divorcees at the time of their re-marriage subject to the following conditions:-

- i. The girls should be 18 years old or above.
- ii. The annual income of the family from all sources should not exceed ₹32,790/-.
- iii. The applicant shall have to submit application for getting financial assistance in the prescribed proforma before or after the 30 days of the marriage of the girl.
- iv. The parents/guardians of the girl should be domicile of Punjab.
- v. The amount of ashirwad is limited upto two girls of the concerned family.

3.25 The Ashirwad amount was enhanced from ₹21,000/- to ₹51,000/- w.e.f. 01st July, 2021. The Ashirwad amount is transferred directly in the bank account of the beneficiary through DBT. An amount of ₹19850.22 lac was utilized during 2024-25 to cover 38,922 beneficiaries. An expenditure of ₹23000.00 lac is likely to be incurred during the year 2025-26 to cover 45098 beneficiaries. An outlay of ₹23000.00 lac has been earmarked under the scheme for the year 2026-27 to cover 49019 beneficiaries. The scheme has been made fully functional in online mode w.e.f. 01.04.2023 through 'Ashirwad' Portal.

WSC-10 Provision of Free Text Books and Tool Kits to the Scheduled Castes

Outlay -₹100.00 lac

3.26 Under this scheme, SC students of Industrial Training Institutes are provided theory books and tool kits at the time of admission. After the completion of training, they will keep the theory books and tool kits with them so that they are able to set up their own venture.

3.27 No expenditure was incurred in the year 2024-25. An expenditure of ₹50.00 lac is likely to be incurred during the year 2025-26. A

budget provision of ₹100.00 lac has been kept during the year 2026-27 under this scheme.

WSC-12 Construction of building for the Welfare Department at the State Headquarter (now 50:50).

Outlay- ₹0.02 lac

3.28 At present, various wings of the Welfare Department (now: Department of Social Justice, Empowerment and Minorities) i.e. Directorate of Social Justice, Empowerment and Minorities, Directorate of Scheduled Castes Sub Plan, Punjab State Scheduled Castes Finance and Land Development Corporation, Punjab State Commission for Scheduled Castes and Punjab State Backward Classes Commission are housed in the rented buildings and are located at distant places/ different sectors in Chandigarh and SAS Nagar (Mohali). This causes a lot of inconvenience to the people from the SC, BC and minority communities in approaching the different offices resulting in wastage of time and making them incur unnecessary expenditure which they can't afford. The Department has proposed to construct a department Head Quarter building at S.A.S. Nagar (Mohali) near Chandigarh to house all the above said offices in one complex to create a single window system for the services being rendered to these sections of the society. Modalities of the scheme like funding pattern and requirement of space are being worked out for different wings of the Welfare Department and other departments etc. No expenditure was incurred in the year 2024-25. An expenditure of ₹0.02 lac is likely to be incurred during the year 2025-26. A token budget provision of ₹0.02 lac has been kept under the scheme for the year 2026-27.

CS(WSC)- "Post Matric Scholarship to students belonging to 05/01-34 Scheduled Castes for studies in India (PMS-SC)'

Outlay ₹24,862 lac

3.29 The Scheme provides financial assistance to the Scheduled Caste students studying at post matriculation or post-secondary stage to enable them to complete their education. Ministry of Social Justice and

Empowerment, Govt. of India vide F.No. 14011/04/2019-SCD-V dated 23rd December 2020 revised Centrally Sponsored Scheme "Post Matric Scholarship to students belonging to Scheduled Castes for studies in India (PMS-SC)" for the period 2020-21 to 2025-26 on sharing funding pattern between Centre and State as 60:40. The fixed academic allowance and non-refundable fee is paid under the scheme. The rates of course- wise academic allowance are as under:-

Sr.	Course	Academic allowance per annum (₹)	
		Hostellers	Day Scholars
1.	Group I: Degree and Post Graduate Level professional courses	13500	7000
2	Group II: Other Professional Courses leading to Degree, Diploma, Certificate	9500	6500
3	Group III: Graduate and Post Graduate courses not covered under Group I & II	6000	3000
4	Group IV: All post-matriculation (Post Class X level) non-degree courses	4000	2500

Note: The Divyang students get 10% extra academic allowance. Govt. of India releases its 60% share to the students directly through DBT mode.

During the year 2024-25, sanctions were issued to the banks for disbursement of ₹43924.98 lac to cover 3,55,572 students. It is a demand driven scheme. An expenditure of ₹29162.00 lac is likely to be incurred during the year 2025-26 to cover 2,84,694 students. A budget provision of ₹24,862.00 lac has been earmarked under the scheme for 2026-27 to cover 2,70,000 students.

CS(WSC)- 06/10-50 Implementation of Protection of Civil Rights Act-1955 and the Scheduled Castes & the Scheduled Tribes (Prevention of Atrocities Act 1989) (Shifted from Non Plan) (50:50)

Outlay-₹2000.00 lac

3.30 As per 2011 Census, the percentage of Scheduled Castes population (31.94%) is the highest in the Country. "Protection of Civil Rights Act, 1955 and the "The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act 1989"; have been enacted as Central Act, applicable in all States including the State of Punjab. This scheme was

introduced in the year 1986-87 with the aim to remove the untouchability from the grass root level. Under this scheme, encouragement award of ₹50,000/- is given to inter- caste married couples (Wherein one of the spouse belongs to Scheduled Caste), Panchayats who work for the overall development of Scheduled Castes are given assistance of ₹30,000/- . Besides, seminars, debates and Mass Lunch are also organized at Block level. Wide publicity of welfare Schemes including this scheme is also done through advertisement in various news papers and by distribution of Pamphlets/folders etc.

3.31 Similarly, efforts have been made to minimize atrocities on Scheduled Castes in the State. With the enactment of Prevention of Atrocities Act, 1989 & Prevention of Atrocities Rules, 1995, the State Govt. has taken effective measures for the prevention of atrocities and to cope with any offence under this Act. An expenditure of ₹267.40 lac was incurred during 2024-25 to provide compensation to 1847 victims of atrocities. An expenditure of ₹2174.82 lac is likely to be incurred during the year 2025-26. An outlay of ₹2000.00 lac has been earmarked under the scheme for the year 2026-27.

WSC-01 Share Capital Contribution to PSCFC (State Share 51% & Govt 49%).

Outlay - ₹0.02 lac

3.32 Under the scheme, direct loaning is done by Punjab Scheduled Castes Land Development & Finance Corporation (PSCFC) out of its share capital provided by the State Government and Government of India in the ratio of 51.49. The corporation is implementing direct lending scheme, economic venture scheme and the schemes pertaining to the liberation and rehabilitation of scavengers. Besides, the corporation is also utilizing its share capital in varying proportions in various schemes viz, karyana shop, electric shop, handloom, transport vehicles scheme, cloth shop, cycle/scooter repair shop, goat rearing scheme and shoe making being run in collaboration with National Safai Karmcharies Finance and Development Corporation (NSFKDC) and National Handicapped Finance and Development Corporation (NHFDC).

3.33 An expenditure of ₹26.05 lac was incurred during 2024-25 to cover 221 beneficiaries. An expenditure of ₹0.02 lac is likely to be incurred during the year 2025-26. An outlay of ₹0.02 lac has been earmarked under the scheme for the year 2026-27.

CS(WSC)-53 Pradhan Mantri Adarash Gram Yojana (PMAGY) in SC villages

Outlay-₹7500.00 lac

3.34 This programme was launched by Government of India during 2009-10 for integrated development of 1000 villages having more than 50% SC population. The Pilot scheme was taken up in 5 states, which was extended to 1500 new SC majority villages in the Country including Punjab. Punjab State was included in the scheme during 2014-15. As per Census 2011, there are 2800 villages in Punjab having more than 50% scheduled Caste population. This scheme has been brought within the purview of centrally sponsored scheme PM-AJAY under the component "Development of SC dominated villages into 'Adarsh Gram' ". Villages having >40% SC population and a total population \geq 500, as per the latest available Census data are eligible for selection in descending order of their SC population. An amount of ₹21.00 lakh per village will be provided for newly selected villages by the Central Government, out of which, ₹20.00 lakh would be for carrying out activities under the 'Gap-filling' component in selected villages. The balance amount of ₹1.00 lakh per village would be for administrative and other expenses. A complete detail of this component is available in the May 2023 guidelines of the scheme PM-AJAY.

3.35 An expenditure of ₹3998.31 lac was incurred during 2024-25. An expenditure of ₹7300.00 lac is likely to be incurred during the year 2025-26. A budget provision of ₹7500.00 lac has been made under the scheme during the year 2026-27 to continue with the development of villages.

WSC(D)-01 Construction of Dr. B. R. Ambedkar Bhawans and their operation

Outlay -₹300.00 lac

3.36 The scheme was started in 1990-91 to commemorate the memory of Dr.B.R. Ambedkar. The state government is setting up Ambedkar Bhawans at each district headquarter. The Bhawan consists of an auditorium hall with seating capacity of 500 seats approximately, meeting hall with seating capacity of 50 seats and a library-cum-research centre. The district wise status of Ambedkar Bhawans is as under:-

- i. Completed and functional -17 Districts (Fatehgarh Sahib, Sri Muktsar Sahib, Faridkot, Gurdaspur, Kapurthala, Roopnagar, Sangrur, Mansa, Bathinda, Moga, Firozpur, Patiala, Shaheed Bhagat Singh Nagar, Ludhiana Hoshiarpur, Jalandhar, and Amritsar).
- ii. Work is yet to be started in 6 districts- (S.A.S. Nagar, Tarn Taran, Barnala, Fazilka, Pathankot and Malerkotla). Land is being acquired in these districts.

3.37 An expenditure of ₹190.96 was incurred in the year 2024-25. An expenditure of ₹1076.00 lac is likely to be incurred during the year 2025-26. For FY 2026-27, a budget provision of ₹300.00 lac has been kept for construction, repair and renovation of bhavans.

3.38 The detail of various schemes/programmes to be implemented exclusively for SCs in the year 2026-27 is given at Statement X.

CHAPTER IV

Grants-in-aid for District/State-Level projects for Socio-Economic Betterment of Scheduled Castes under Pradhan Mantri Anusuchit Jaati Abayudhya Yojana (PM-AJAY)

Concept

The Government of India and the State Governments had taken a number of initiatives for socio-economic development of SCs, which have yielded positive outcomes, and have also resulted in narrowing the gaps between Scheduled Castes and the rest of the population. In line with this, and to supplement the efforts made by the Central and State Governments in bridging the deficit in socio-economic conditions of the Scheduled Castes with the other communities, the Government of India, in 1979-1980, started a Centrally Sponsored scheme “**Special Central Assistance to Scheduled Castes Sub Plan**” (SCSP) as an additive to the State’s Scheduled Castes Sub Plan.

4.1 From the year 2021-22, Ministry of Social Justice and Empowerment has merged the Pradhan Mantri Adarsh Gram Yojana, SCA to SCSP and Babu Jagjivan Ram Chaatrawas Yojana (BJRCY) under a new CSS umbrella scheme named **Pradhan Mantri Anusuchit Jaati Abayudhay Yojana (PM-AJAY)** for better convergence and optimal utilization of resources. SCA to SCSP is one of the components of PMAJAY and Ministry of Social Justice and Empowerment has now renamed SCA to SCSP as “**Grants-in-aid to Districts/States level projects for socio-economic betterment of SCs**”.

4.2 The primary objective of the scheme is to reduce poverty of the SC communities by generation of additional employment opportunities through skill development, income generating projects and development of infrastructure initiatives. Under the Grants-in-aid component of PM-AJAY, funds are released to the States for district and state level projects proposed by ground level agencies and approved by central level Project Appraisal cum

Convergence Committees. State Governments have been given full flexibility to adopt a bottom up approach by motivating the districts to formulate the schemes/projects at their own level keeping in view the needs of SC community which may vary from district to district within the State. In addition, plans/projects are also prepared by state level implementing agencies for implementation in various districts. The consolidated Annual Action Plan is then appraised at the State level and the final approval is given by Project Appraisal Committee of Ministry of Social Justice & Empowerment, Govt. of India.

4.3 Under GIA component of PM-AJAY, three type of projects may be included, namely, Comprehensive Livelihood Projects (CLP), other Infrastructure Development Projects and Tutoring Projects for educationally backward students. Under CLP component, such projects which create and entire ecosystem for producing sustainable income only shall be taken up. These may include Skill Development: Projects for skill development as per norms prescribed by the Ministry of Skill Development & Entrepreneurship and related facilities and infrastructure for conducting Skill Development Activities conducted by the Government Skill Development Institutions; Grants for creation/acquisition of assets for beneficiaries for livelihood generation a financial assistance towards loans taken by the beneficiary for such acquisition/creation of assets, would be up to Rs. 50,000 or 50% of the asset cost, whichever is less, per beneficiary/household; Infrastructure development: Development of infrastructure related to the project.

4.4 The goal of the projects shall be the *outcome* in terms of number of target vulnerable families that can be brought out of dire poverty in a sustainable manner rather than the mere *output* in terms of amount of subsidy disbursed, number of beneficiaries trained, etc. These (disbursal of subsidy or skill training of the target population) may be the part of the larger project and shall not be the stand-alone project. The idea is that the effect of the project should be long lasting and not ephemeral.

Component wise fund allocation and Criteria for allocation to states

4.5 The funds under PMAJAY will be broadly distributed by Ministry of Social Justice and Empowerment amongst its components as under :-

a)	Adarsh Gram	Up to 50% of the total allocated funds under PMAJAY to the states/UTs under Gap-filling activities for selected villages
b)	Administration, Monitoring and evaluation	Up to 5% of total allocated funds. (1:4 ratio between center and the states)
c)	Construction/repair of hostels (not covered by the states)	Up to 2% of total allocated funds under PMAJAY
d)	Grants in aids for the projects at district/state	The balance available funds under PMAJAY will be provisionally allocated to the states/UTs in proportion to their-(i) SC population (50%) weightage and (ii) on the basis of the ratio of Special component Plan (now Scheduled Castes Sub Plan) to the Annual Plan as compared to the SC population in the states .(50% weightage)

Fund allocation criteria under Grants-in-aid to districts/states

4.6 As per new guidelines released by the Ministry of Social Justice and Empowerment, Gol in May 2023, the funds under this component of umbrella scheme PMAJAY will be allocated head-wise to states/UTs i.e. NER Head, States other than NER head, Admin Head, UT without legislation head etc. and allocation will be based on two criteria as follows:

- I. 50% of the available funds under the concerned head will be notionally allocation in proportion of the Scheduled Caste population of the States/UTs w.r.t. the total SC population of the States covered under that head.
- II. The balance 50% of the funds available under each of the above mentioned heads will be allocated notionally on the basis of percentage weightage of SC population of the State, where the weightage is based on the ratio of allocation under the Special Component Plan of the state for SCs to the Annual Plan of the State.

4.7 Eligibility

- i. Comprehensive livelihood projects for Socio-economic betterment of the SCs: There will be no fixed income limits of the beneficiaries. However, it shall be ensured that while selecting beneficiaries, priority is accorded to the families/persons having annual income not more than Rs. 2.50 lakh per annum. SC members of SC majority group will also be eligible.
- ii. Infrastructure Development projects: The SC dominated villages would be eligible for implementation of projects. In addition, the infrastructure augmentation can also be taken up in the Government Institutions empaneled for imparting the Skill Development Activities under the Scheme.
- iii. Projects for construction/expansion of Residential Schools in SC concentrated Districts and Aspirational Districts will be given preference.
- iv. Only those activities/projects would be considered/taken up for funding under the scheme which could not be funded from any other scheme under the umbrella of State SCSP in order to avoid any duplication.

4.8 Funds allocation for different groups and activities:

- i. At least 15% of the total Grants released to the States/UTs will be utilized exclusively on viable income generating economic development schemes/ programmes for SC women.
- ii. At least 10% of the SCA released in a year has to be utilized for skill development programmes undertaken in accordance with Guidelines for Skill Development.
- iii. Up to 30% of the CA released in a year can be utilized for infrastructural development programs.
- iv. In order to give necessary impetus for economic development of women, participation of at least 30% women candidates may be ensured in the skill development programmes.
- v. States/UTs may also promote Scheduled Caste Women Cooperatives engaged in production and marketing of consumer goods and services.

4.9 The detailed guidelines issued by the Ministry of Social Justice and Empowerment from time to time regarding utilization of Grants-in-aid to districts/states and guidelines for Skill Development Programmes are available at the website of the Department of Social Justice, Empowerment and Minorities i.e. www.welfare.punjab.gov.in under section "Directorate of SCSP" and link "GOI guidelines". The same are also available on GOI portal "pmajay.dosje.gov.in".

Status of SCA (now Grant-in-aid to Districts/States for Socio-Economic Betterment of SCs) received from GOI and utilized by the State Govt.

(₹ in Lac)

Year	Opening balance	SCA released by GOI	Total SCA available (Col 2+Col 3)	SCA utilized (out of Col 4)	Un-spent balance (Col 4 - Col 5)	Physical achievement (Beneficiaries) (Against Col. 5)
1	2	3	4	5	6	7
2017-18	5411.19	-	5411.19	553.33	4857.86	6995
2018-19	4857.86	-	4857.86	1469.05	3388.81	13625
2019-20	3388.81	-	3388.81	1107.89	2280.92	8489
2020-21	2280.92	-	2280.92	1157.1	1123.82	8238
2021-22	1123.92	-	1123.92	854.37	269.45	4019
2022-23	269.45	1724.92	1994.37 (in SNA)	248.68	1745.69	183
2023-24	1724.92*	-	1724.92	781.13	943.79	2708
2024-25	943.79	-	943.79	618.21	325.58	1392
2025-26	325.58 (refunded for mother sanction through SNA SPARSH)	4054.27** (anticipated)	4054.27** (anticipated)	4054.27** (anticipated)	-	9227

(* Rs 20.77 refunded to GOI) (** in anticipation of full release by GOI for FY 2025-26)

4.10 Ministry of Finance, Government of India had notified a new procedure, called the “SNA Module” in FY 2021-22 for release of funds under the centrally sponsored schemes (CSS) and monitoring utilization of funds released. The revised procedure for flow of funds under CSS came into force from 1st July, 2021. For smooth implementation as per new procedure a new consolidated scheme **“SCA(SCSP)- 5 – Special Central Assistance to Scheduled Castes Sub Plan Component under Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PMAJAY)”** was already formulated and accordingly the budget of an amount of ₹60.00 crores has been booked for Special Central Assistance to SCSP under PMAJAY (now **“Grants-in-aid to Districts/State level projects for socio-economic betterment of SCs)** to cover Scheduled castes beneficiaries under various Skill Development, Income Generating Schemes and for infrastructural development of SC dominated villages having 50% or more SC population for infrastructure development projects.

4.11 Now, in order to apply the principle of “just in time release” in respect of all the payments and to bring more efficiency in cash management at both Centre and state level, Ministry of Finance introduced an alternative fund flow mechanism called the “SNA SPARSH” model. PM-AJAY was notified under this module wide MoF’s memo dated 10.06.2025. Since then, department has opened RBI drawing account and mapped the same with PFMS and the scheme is now on boarded on SNA SPARSH. In order to ensure smooth functioning of financial management system, the unutilized central funds were refunded to GOI so that same may be re-released by Ministry through new module. Ministry of Social Justice & Empowerment has released a total of ₹1864.52 lacs in September 2025 as mother sanction to the state. The same has been sanctioned to various implementing agencies against their approved projects. The department wise and scheme wise detail of Action Plan of previous years and for 2026-27 is given in the Statements IV, V & VI.

4.12 Steps Taken for effective implementation of SCA programme

i. Compliance with revised procedure of release of funds under CSS and its monitoring.

For effective implementation of SCA to SCSP (Now grants to states under PMAJAY) under the revised procedure of release of funds under CSS as notified by the MoF on 23.03.2021, Directorate of Scheduled Castes Sub Plan, Department of Social Justice, Empowerment and Minorities has been declared as Single Nodal Agency on 06.07.2021. Copy of this notification is placed at **Annexure-I**. Further, the implementing agencies under SCA to SCSP (Now Grants in aid to districts/states) have been notified on 24.08.2021. Copy of this notification is placed at **Annexure-J**. The agencies are now on-boarded on new module notified by Ministry of Finance called SNA SPARSH.

ii. Constitution of District Level Project Appraisal cum Convergence Committee

For better convergence and implementation of scheme after merger of three schemes under umbrella scheme of PMAJAY, the state government has constituted a District Level Project Appraisal cum Convergence Committee under the chairmanship of respective Deputy Commissioner of the district (**Annexure-G**). The Additional Deputy Commissioner (Development) is the Member Secretary and the concerned District Social Justice and Empowerment officer is the convener member. To ensure the de-duplication and convergence the district level representatives of various departments related to the proposed projects are the members of the committee.

iii. Constitution of State Level Project Appraisal cum Convergence Committee

To appraise and examine the projects received under GIA component from various districts and to forward the projects as Annual Action Plan to Ministry of Social Justice and Empowerment, Government of India, the

state government has constituted a state level project appraisal cum convergence committee under the chairmanship of Special Chief Secretary/Additional Chief Secretary/Principal Secretary/Secretary of Department of Social Justice, Empowerment And Minorities (**Annexure-H**). The committee includes representatives from various departments and State SC commission. The Director (SCSP) cum Joint Secretary will be the member secretary of this committee.

Types of projects that can be proposed under Grants-in-Aid to district/State level Projects for Socio-Economic Betterment of Scheduled Castes

4.13 Comprehensive Livelihood Projects

CLP for sustainable income generation of Scheduled Caste Household may be taken up under the scheme in convergence with already under-implementation schemes of various departments such as Rural Development & Panchayats, Animal Husbandry, Dairy Development and Fisheries, Horticulture etc. to promote the self-employment ventures of SC population. Such projects may include, if required, skill development component, Grants for acquisition of assets against a loan taken for this purpose, related infrastructure development. Such projects need to be end-to-end solution for livelihood generation with defined backward and forward linkages.

4.14 Other Infrastructure Projects: Infrastructure development in selected domains provided by Ministry in guidelines may be taken up in SC dominated villages for improvement of overall living conditions of such villages. The projects should avoid duplicity and overlapping of components with other schemes including Adarsh Gram component.

4.15 Special Tutoring of the Educationally Backward Children: Projects for special tutoring of the children of target group studying in class 9th to 12th can be taken under the Scheme. It will help in improving of the results of the students and increase the chances of succeeding in the competitive exams for admission to UG and professional courses. During the year 2023-24, a three years' perspective plan was appraised and forwarded by the State for consideration and final approval of Project Appraisal Committee at the

central level. The three years' perspective plan of Punjab for ₹32827.27 lac has been approved by the Central PACC. The component-wise breakup of Perspective Plan for FY 2023-24, 2024-25 and 2025-26 is as below:

Sr. No.	Intervention Type	Implementation level of Projects	Project Cost with FY wise break-up (₹lac)				Physical Targets (No.)			
			2023-24	2024-25	2025-26	Total	2023-24	2024-25	2025-26	Total
1	2	3	4	5	6	7	8	9	10	11
1	Skill Development	State Level	305.97	646.95	483.07	1435.99	1305	3605	2455	7365
		District Level	4311.61	4540.95	4513.69	13366.25	14184	15169	14990	44343
		Total	4617.58	5187.90	4996.76	14802.24	15489	18774	17445	51708
2	Income Generation	State Level	1381.50	2181.50	2181.50	5744.5	2763	4363	4363	11489
		District Level	1528.03	1703.82	1628.60	4860.4	3160	3579	3434	10173
		Total	2909.53	3885.32	3810.10	10604.9	5923	7942	7797	21662
3	Infrastructure Development	State Level	950.00	1320.50	950.00	3220.5	40000 units	68760 units	50000 units	158760 units
		District Level	1168.06	1130.24	1031.28	3329.58	SC dominated villages			
		Total	2118.06	2450.74	1981.28	6550.08	40000 units	68760 units	50000 units	158760 units
4	Special Tutoring	State Level	0.00	435.00	435.00	870	0	300	300	600
		Total	0.00	435.00	435.00	870	0	300	300	600
	TOTAL (all interventions)	State Level	2637.47	4583.95	4049.57	11270.99	4068 and 40000 units	8268 and 68760 units	7118 and 50000 units	19454
		District Level	7007.70	7375.00	7173.58	21556.28	17344	18748	18424	54516
		Total	9645.17	11958.95	11223.15	32827.27	21412 and 40000 units	27016 and 68760 units	25542 and 50000 units	73970 and 158760 units

CHAPTER – V

20 POINT PROGRAMME (SC Families Assisted)

The 20 Point Programme (TPP) was launched by Government of India in the year 1975. The programme was first revised in 1982 and again in 1986. It was further restructured in 2006, keeping in view the challenges of 21st Century with particular reference to the ongoing process of economic reforms, liberalization and globalization of Indian Economy. The programmes /schemes under the TPP-2006 are in harmony with the priorities contained in the National Common Minimum Programme (NCMP). The thrust of TPP-2006 is towards programmes for eradicating of poverty and improving the quality of life of the poor and the under-privileged people all over the country. The programme covers various socio economic aspects like poverty, employment, education, housing, health, agriculture, land reforms, irrigation, drinking water, protection and empowerment of weaker sections, consumer protection, environment, e-governance, etc. This programme is being monitored by the Ministry of Statistics and Programme Implementation, Government of India on the basis of performance report received from the State Governments/UTs and the Central Nodal Ministries.

5.2 The 20 Points further comprises 65 monitorable items which are synonymous with the programmes/schemes being administered by various Ministries/Departments of Government of India and implemented by the State Governments and UTs. The monitoring mechanism became operational w.e.f. April. 2007. The point No. 10 of this programme relates to '**Social Justice, Empowerment and Minorities**'. This point consists of 10 items from item No. 33 to item No. 42. The item No. 33 relates to "**SC Families Assisted**" and is monitored on quarterly basis by the Ministry of Social Justice and Empowerment, Government of India being the concerned Administrative/Nodal Ministry for this item.

5.3 The Ministry of Statistics and Programme Implementation, Government of India in consultation with the Nodal Ministry modified the scope

of item No. 33 from the year 2012-13. Under the modified scope, the targets for item No.33 relate to the following two sub-parameters:-

Sub-parameter (i)

SC students benefitted under the Post Matric Scholarship Scheme.

Sub-parameter (ii)

SC families assisted for income generating activities under:-

- (a) Special Central Assistance (SCA) to Scheduled Castes Sub Plan (SCSP)- (Now Grants-in-aid for District/State-Level Projects for Socio-Economic betterment of SCs under PM-AJAY Scheme)".
- (b) Concessional loan scheme of National Scheduled Castes Finance and Development Corporation (NSFDC).

5.4 In Punjab State, the Directorate of Scheduled Castes Sub Plan, Department of Social Justice, Empowerment and Minorities, is the nodal department for reporting quarterly progress report regarding item No. 33 -"SC Families Assisted". The sub-parameter wise detail of targets and anticipated achievements during the year 2025-26 is given as below:-

Sr. No.	Sub-Parameter	2025-26	
		Targets (No. of SC families assisted)	Anticipated Achievements (No. of SC families assisted)
I	SC students benefitted under the Post Matric Scholarship Scheme.	2,60,000	2,84,694
II (a)	Special Central Assistance (SCA) to Scheduled Castes Sub Plan (SCSP) under PM-AJAY Scheme.	13,655	13,655
II (b)	Concessional loan scheme of National Scheduled Castes Finance and Development Corporation (NSFDC).	200	270
Total		2,73,855	2,98,619

5.5 Ministry of Social Justice & Empowerment, Govt. of India has informed that no targets will be fixed by the Ministry for the parameter (i) i.e. "SC students assisted under post matric scholarship" because this parameter is demand driven.

5.6 The sub-parameter-wise detail of targets fixed by the State for item No. 33- "SC Families assisted" under the Point No. 10 of the 20-Point programme for the year 2026-27, is as given below:-

Sr. No.	Sub-Parameter	Physical Targets (No. of SC families assisted)
i	SC students benefitted under the Post Matric Scholarship Scheme	2,70,000
ii (a)	Special Central Assistance (SCA) to Scheduled Castes Sub Plan (SCSP) under PM-AJAY Scheme.	13,655
ii (b)	Concessional loan scheme of National Scheduled Castes Finance and Development Corporation (NSFDC)	270
	Total	2,83,925

5.7 The scheme-wise outlay and anticipated achievements for the year 2025-26 and targets for the year 2026-27 for item No.33 under the Point No. 10 of the 20-Point programme are given in the STATEMENT-VII.

CHAPTER –VI

EMPOWERMENT OF SCHEDULED CASTE WOMEN/GIRLS

Status of Women in Punjab

The status of women varies from State to State across the Country. Punjab State is acknowledged as one of the States where women's status is quite satisfactory. The State is influenced by the preachings of Gurus and Saints, who had particularly stressed upon the equality of women and preached against child marriages, female foeticide, sati pratha and illiteracy among the women. To empower the Schedule Caste girls/women in the State, various programmes are being implemented/initiated by the State Government to uplift their educational, social and economic status.

Educational Status

6.2 The total literacy rate and drop-out rate in school education amongst SC women/girl-students is given as under:-

Sex-wise SC Population and Literacy Rate in the State

Population- Census 2011	Total	Male	Female
SC Population	88.60 lac	46.40 lac	42.20 lac
SC Literacy rate	64.81	70.66	58.39

Dropout rate of overall (boys and girls) vis-à-vis SC (boys and girls) in the State of Punjab 2021-22

Educational Standard	Overall			SCs		
	Total	Boys	Girls	Total	Boys	Girls
Primary	1.31	1.60	0.95	0.00	0.00	0.00
Upper Primary	7.97	8.67	7.13	3.97	4.23	3.68
Secondary	17.24	18.27	15.96	3.97	4.15	3.76

(Source:- <https://dashboard.udiseplus.gov.in/#/reportDashboard/sReport> Report Id: 4017)

6.3 The State Government has made provisions to implement various schemes exclusively for SC girl students. The scheme "encouragement award to SC girl students" is being implemented to

encourage the SC girls to attend the schools regularly and to check their drop-out rate. Other schemes for girl students are provision for sanitary napkins for girls in Government schools, provision for sanitary napkins for girls in colleges & universities and attendance scholarship to handicapped girl students in rural area. Other programmes, where about 50% allocation is kept to promote educational status of women are 'Mid Day Meal', 'free books to students from class 1st to 12th', 'Digital education in government schools', 'Samagra Shiksha Abhiyan', 'Dr. Hargobind Khurana scholarships for brilliant poor students', 'Punjab Young Entrepreneur programme', 'New India Literacy Programme' and 'Mission Samarth to strengthen basic skills in numeracy and literacy' etc.

Economic Status

6.4 The data regarding economic status of SC women is not presently available in the State. However, major chunk of SC women workers are engaged in agriculture as labourers and look after their livestock at their home and work as household workers. State Government is implementing women entrepreneurship programme under Standup India (WISH) to develop entrepreneurship awareness amongst women by imparting them two weeks training. There are some other schemes like National Rural Livelihood Mission, National Urban Livelihood Mission, Placement linked Skill Development Projects, Punjab Hunar Vikas yozana etc. where women are covered extensively to earn livelihoods. The State Government is also implementing various exclusive programmes for SC women/girls like, Tie & die technology, beauty Parlour, cutting & tailoring, stitching, embroidery, fashion designing etc. for the economic development of SC women. The State Government is also giving priority to all women Self Help Groups (SHGs) to start/set-up small/medium scale projects for income generation.

Social Security

6.5 In order to inculcate the sense of Social Security amongst the SC girls/women, the exclusive programmes for women/girls like scheme for adolescent girls, Ashirwad to SC girls/women/divorcee and daughters of widows at the time of their marriage, Balri Rakshak yozana, financial

assistance to widows and destitute women, etc. are being implemented by the State Government.

6.6 An anticipated expenditure of ₹3321.57 crore will be incurred during the year 2025-26 for the socio-economic and educational development of SC women/girls under SCSP schemes having considerable women component. The estimates of SCSP expenditure 2026-27 include ₹6234.50 crore as women component under significant schemes for the benefit of SC women/girls. The detail of various schemes/programmes for the empowerment of SC women/girls proposed to be implemented in the year 2026-27 is given at Statement - VIII.

SCSP at a Glance

SCSP 2024-25

➤	Estimates of SCSP Expenditure	₹13844.28	Crore
➤	Expenditure	₹11507.54	Crore
➤	Estimates of SCSP Expenditure for schemes exclusively meant for SCs	₹1237.25	Crore
➤	<ul style="list-style-type: none"> • Percentage with Estimates of SCSP Expenditure Expenditure on schemes exclusively meant for SCs 	8.94%	
➤		₹718.82	Crore

SCSP 2025-26

➤	Estimates of SCSP Expenditure	₹13987.16	Crore
➤	Expenditure (Anticipated)	₹14136.44	Crore
➤	Estimates of SCSP Expenditure for schemes exclusively meant for SCs	₹713.02	Crore
➤	<ul style="list-style-type: none"> • Percentage with Estimates of SCSP Expenditure Expenditure (Anticipated) on schemes exclusively meant for SCs 	5.09%	
➤		₹737.18	Crore

SCSP 2026-27

➤	Estimates of SCSP Expenditure	₹17700.43	Crore
➤	Estimates of SCSP Expenditure for schemes exclusively meant for SCs	₹694.78	Crore
➤	<ul style="list-style-type: none"> • Percentage with Estimates of SCSP Expenditure Women Component 	3.93%	
➤	SCSP Consists of :-	₹6232.50	Crore
➤	<ul style="list-style-type: none"> • State Share • Centre Share 	₹15411.63	Crore
➤	Allocation under Grants-in-aid for District/State-Level Projects for Socio-Economic betterment of SCs"	₹2288.80	Crore
➤	<ul style="list-style-type: none"> • Poor SC families likely to be assisted 	₹60.00	Crore
	<ul style="list-style-type: none"> • Poor SC families likely to be assisted 	13,655	No.

**

PART – II

STATEMENTS

STATEMENT - I
SCHEDULED CASTES SUB PLAN 2026-27
Subhead-wise Estimates and Expenditure

(₹ Lac)

Sr. No.	Sub-head	SCSP 2024-25			SCSP 2025-26			Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			Capital Content out of Col.14
		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
	FLIGIBLE ESTIMATES													
1	Agriculture & Horticulture	5049.72	179421.44	184471.16	19944.70	199678.28	219622.98	64497.91	821651.61	886149.52	20451.38	169054.74	189506.12	187.20
2	Soil & Water Conservation	194.02	654.06	848.08	192.00	1168.88	1360.88	600.00	23181.92	23781.92	192.00	1494.91	1686.91	976.91
3	Animal Husbandry	0.00	0.00	0.00	93.24	668.27	761.51	279.70	2249.59	2529.29	92.95	722.06	815.01	660.52
4	Fisheries	23.90	15.93	39.83	100.00	66.67	166.67	720.00	480.00	1200.00	115.20	76.80	192.00	0.00
5	Dairy Development	0.00	187.74	187.74	55.32	245.28	300.60	0.04	1287.47	1287.51	0.02	342.89	342.91	0.00
6	Rural Development	3245.22	3622.25	6867.47	5348.25	9305.52	14653.77	18340.00	21810.07	40150.07	5554.50	4403.04	9957.54	700.01
7	Rural Housing	9432.00	6288.00	15720.00	34560.00	23040.00	57600.00	48000.00	32000.00	80000.00	34560.00	23040.00	57600.00	57600.00
8	NRI Affairs	0.00	20.00	20.00	0.00	56.00	56.00	0.00	100.00	100.00	0.00	40.00	40.00	40.00
9	Water Resources	441.05	842.11	1283.16	183.70	303.17	486.87	8672.00	2540.00	11212.00	0.14	94.08	94.22	94.23
10	Power	0.00	239270.00	239270.00	0.00	265257.00	265257.00	0.00	577100.00	577100.00	0.00	201985.00	201985.00	0.00
11	Non Conventional Sources of Energy	0.00	0.00	0.00	0.00	596.00	596.00	0.00	609.64	609.64	0.00	188.09	188.09	163.08
12	Industry and Minerals	0.00	65796.40	65796.40	0.00	79762.00	79762.00	0.00	207671.00	207671.00	0.00	66468.32	66468.32	0.00
13	Roads and Bridges	7498.93	3990.03	11488.96	2090.00	10380.01	12470.01	54000.00	166000.02	220000.02	5000.00	22500.01	27500.01	27500.01
14	Science Technology and Environment	0.00	125.00	125.00	0.00	25.00	25.00	0.00	100.00	100.00	0.00	50.00	50.00	0.00
15	Ecology & Environment	0.00	0.00	0.00	0.00	9.60	9.60	0.00	1.00	1.00	0.00	0.32	0.32	0.00
16	Secretariat Economic Services	0.00	4016.23	4016.23	0.00	23424.32	23424.32	0.00	133650.00	133650.00	0.00	42768.00	42768.00	41840.00
17	Census Survey & Statistics	0.00	10.84	10.84	0.00	12.72	12.72	0.00	0.00	0.00	0.00	0.00	0.00	0.00
18	Civil Supplies	2508.70	4224.20	6732.90	7021.25	4937.50	11958.75	9968.00	98568.00	108536.00	4845.10	67762.60	72607.70	0.00
19	General Education	46442.41	81261.67	127704.08	76494.66	106688.80	183183.46	135860.45	255434.79	391295.24	82434.33	116816.49	199250.82	50004.15
20	Technical Education	159.68	63.49	223.17	10.38	315.62	326.00	1.03	753.97	755.00	0.33	241.27	241.60	241.60
21	Sports and Youth Services	0.00	40.00	40.00	0.00	96.32	96.32	0.00	2000.00	2000.00	0.00	640.00	640.00	0.00
22	Medical and Public Health	16460.90	48658.01	65118.91	21937.76	79979.45	101917.21	88769.27	345783.94	434553.21	27691.01	102418.95	130109.96	16451.57
23	Water Supply & Sanitation	2822.36	13345.89	16168.25	2545.45	17762.65	20308.10	21384.12	33517.32	54901.44	8553.66	13406.96	21960.62	21840.62
24	Housing	0.00	0.00	0.00	0.04	0.05	0.09	0.07	0.09	0.16	0.04	0.05	0.09	0.04
25	Urban Development	12055.00	5393.83	17448.83	13539.00	8360.00	21899.00	27000.00	118000.00	145000.00	16740.00	34160.00	50900.00	23000.00
26	Social Justice & Empowerment (Welfare of SCs)	4857.75	64213.01	69070.76	16449.43	52435.99	68885.42	14862.02	49009.97	63871.99	14862.02	49009.97	63871.99	7500.02
27	Social Security & Welfare	1909.49	304427.41	306336.90	2224.96	315673.09	317898.05	9723.48	1549017.50	1558740.98	2314.60	607220.25	609534.85	0.00
28	Nutrition	4531.11	4400.42	8931.53	2307.41	2307.27	4614.68	10750.60	9750.40	20501.00	2307.41	2307.27	4614.68	0.70
29	Labour & Labour Welfare	1166.63	1628.72	2795.35	1075.65	4078.02	5153.67	11559.60	14471.36	26030.96	3164.90	3929.34	7094.24	2832.71
30	Defence Services Welfare	0.00	38.00	38.00	0.00	37.50	37.50	0.00	150.00	150.00	0.00	37.50	37.50	0.00
31	Revenue, Rehabilitation and Disaster Management	0.00	0.00	0.00	0.00	800.01	800.01	0.00	31200.02	31200.02	0.00	9984.01	9984.01	0.00
	Total	118798.87	1031954.68	1150753.55	206173.20	1207470.99	1413644.19	524988.29	4498089.68	5023077.97	228879.59	1541162.92	1770042.52	251633.37

STATEMENT - II
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25			SCSP 2025-26			Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			Capital Content (out of Col.14)
		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
I	ELIGIBLE ESTIMATES													
	CROP HUSBANDRY													
	Agriculture													
	CSS-Flagship Scheme													
CS(AGR)-06	Pradhan Mantri Rashtriya Krishi Vikas Yojna (RKVY) (60:40)	857.83	571.88	1429.71	3475.00	2317.00	5792.00	6000.00	4000.00	10000.00	1920.00	1280.00	3200.00	0.00
	CSS- other Schemes													
CS(AGR)-11	Sub-mission on Agriculture Mechanization (60:40) (NMAET)	1212.84	808.56	2021.40	838.30	558.87	1397.17	2700.00	1800.00	4500.00	864.00	576.00	1440.00	0.00
CS(AGR)-17	Upgradation of Soil Health Labs under the National Project Mission for sustainable Agriculture (60:40) (NMSA)	8.32	5.55	13.87	282.12	188.08	470.20	720.00	480.00	1200.00	230.40	153.60	384.00	187.20
CS(AGR)-28	Parampragat Krishi Vikas Yojna (60:40) (NMSA)	76.07	50.71	126.78	130.00	86.66	216.66	382.50	255.00	637.50	121.79	81.19	202.98	0.00
CS(AGR)-44	Crop Diversification Programme	0.00	0.00	0.00	1684.00	1122.67	2806.67	6000.00	4000.00	10000.00	1920.00	1280.00	3200.00	0.00
CS(AGR)-45	Crop Residual Management (CRM)	1640.70	1093.80	2734.50	10566.00	7044.00	17610.00	36000.00	24000.00	60000.00	11520.00	7680.00	19200.00	0.00
CS(AGR)-50	CS(AGR)-50 : Krishionnati Yojana Scheme													
CS(AGR)-50 (i)	Agriculture Extension (AE) (60:40)	0.00	0.00	0.00	798.18	532.12	1330.30	3000.00	2000.00	5000.00	960.00	640.00	1600.00	0.00
CS(AGR)-50 (ii)	Food and Nutrition Security (FNS) (60:40)	10.95	7.31	18.26	95.88	63.92	159.80	360.00	240.00	600.00	114.98	76.66	191.64	0.00
CS(AGR)-50 (iii)	National Horticulture Mission (NHM) (60:40)	0.00	0.00	0.00	1218.00	812.00	2030.00	5160.00	3440.00	8600.00	1651.20	1100.80	2752.00	0.00
CS(AGR)-50 (iv)	National Mission on Edible Oil (Oilseeds)	4.37	2.92	7.29	172.54	114.98	287.52	600.00	400.00	1000.00	191.64	127.76	319.40	0.00
CS(AGR)-50 (v)	Digital Agriculture (60:40)	0.00	0.00	0.00	308.43	205.62	514.05	1634.40	1089.60	2724.00	503.81	335.87	839.68	0.00
CS(AGR)-50(vi)	Submission on seed & Planting Material-seed Village Programme	12.90	8.60	21.50	267.84	178.56	446.40	1080.00	720.00	1800.00	172.80	115.20	288.00	0.00
CS(AGR)-52	National Mission on Natural Farming (erlier code HORT-40)	0.00	0.00	0.00	79.65	53.10	132.75	531.00	354.00	885.00	175.23	116.82	292.05	0.00
AGR-03	Support to State Extension Programme (60:40) (NMAET) (Krishionnati Yojna)	472.19	314.79	786.98	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00

STATEMENT - II
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25			SCSP 2025-26			Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			Capital Content (out of Col.14)
		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
AGR-31	Debt relief to the distressed farmers in the state	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.00	1.00	0.00	0.16	0.16	0.00
AGR-38	Compensation to farmers for stubble management	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.00	1.00	0.00	0.16	0.16	0.00
AGR-39	Intervention in Agriculture for Resource Conservation and Crop Diversification	0.00	0.00	0.00	0.00	160.00	160.00	0.00	1000.00	1000.00	0.00	160.00	160.00	0.00
	Scheme for Power subsidy to Farmers	0.00	175861.00	175861.00	0.00	185447.20	185447.20	0.00	771500.00	771500.00	0.00	154300.00	154300.00	0.00
AGR-40	Incentivising Direct Seeding of Rice (DSR)	0.00	79.57	79.57	0.00	656.00	656.00	0.00	4000.00	4000.00	0.00	640.00	640.00	0.00
AGR-41	Promotion of Pulses in Punjab	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.00	1.00	0.00	0.16	0.16	0.00
AGR-61	AGR-61 : Promotion of Kharif Maize	0.00	0.00	0.00	0.00	80.00	80.00	0.00	1500.00	1500.00	0.00	240.00	240.00	0.00
CS(AGR)-67	Mission for Atamnirbharta in Pulses	0.00	0.00	0.00	28.75	19.17	47.92	180.00	120.00	300.00	57.52	38.35	95.87	0.00
	New Scheme													
CS(AGR)-67	National Bamboo Mission	0.00	0.00	0.00	0.00	0.00	0.00	150.00	100.00	250.00	48.00	32.00	80.00	0.00
	Horticulture													
HORT-17	Scheme for development of Mushroom Cultivation	0.00	4.00	4.00	0.00	31.12	31.12	0.00	100.00	100.00	0.00	16.00	16.00	0.00
HORT-30	Punjab Horticulture Advancement and Sustainable Entrepreneurship (PHASE)	0.00	0.00	0.00	0.00	0.20	0.20	0.00	300.00	300.00	0.00	24.00	24.00	0.00
HORT-31	Incentivizing farmers to adopt horticulture fruit orchards and thereby reducing the depleting ground water	0.00	0.00	0.00	0.00	4.00	4.00	0.00	100.00	100.00	0.00	16.00	16.00	0.00
HORT-32	Project proposal for obtaining assistance for post harvest handling of fruits & vegetables with packaging material (carton boxes and Plastic Crates) to improve their marketability in the Punjab State	0.00	0.00	0.00	0.00	2.70	2.70	0.00	50.00	50.00	0.00	8.00	8.00	0.00
HORT-33	Production of exotic and off season vegetable under protected cultivation to supply the quality produce to the consumers (PAGREXO Scheme)	0.00	10.40	10.40	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	CSS- Sharing Basis													

STATEMENT - II
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25			SCSP 2025-26			Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			Capital Content (out of Col.14)
		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
HORT-01	National Horticulture Mission (60:40) (MIDH)	753.55	602.35	1355.90	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
HORT-23	Assistance for Development of Sericulture	0.00	0.00	0.00	0.01	0.01	0.02	0.01	0.01	0.02	0.01	0.01	0.02	0.00
HORT-28	Diversification through flower Seed Production in Punjab	0.00	0.00	0.00	0.00	0.30	0.30	0.00	50.00	50.00	0.00	8.00	8.00	0.00
	New Scheme													
HORT-44	Subsidies on freight charges for export of fruits and vegetables in Punjab	0.00	0.00	0.00	0.00	0.00	0.00	0.00	50.00	50.00	0.00	8.00	8.00	0.00
	Total	5049.72	179421.44	184471.16	19944.70	199678.28	219622.98	64497.91	821651.61	886149.52	20451.38	169054.74	189506.12	187.20
	SOIL AND WATER CONSERVATION													
SWC-16	Project for promotion of Micro Irrigation in Punjab (NABARD-RIDF-20) (95:5)	0.00	18.00	18.00	0.00	4.50	4.50	0.00	0.00	0.00	0.00	0.00	0.00	0.00
SWC-29	Project for Utilization of treated water from sewerage treatment plant in Punjab (NABARD - RIDF-XXIV) (95:5) (XXV)	0.00	53.27	53.27	0.00	48.00	48.00	0.00	1621.92	1621.92	0.00	97.31	97.31	97.31
SWC-30	Project for promotion of precision agriculture in Punjab (NABARD)-Micro Irrigation Fund (Earlier-Solar electric hybrid community lift micro irrigation project from canal outlets in Punjab (RIDF-XXV)	0.00	45.00	45.00	0.00	60.00	60.00	0.00	1000.00	1000.00	0.00	60.00	60.00	0.00
SWC-32	Scheme for Comprehensive & Productive Utilization of treated waste water of Sewage Treatment Plants of Satluj, Beas & Ghaggar Catchments and other Towns/ Cities of Punjab NABARD (RIDF-XXVI)	0.00	31.27	31.27	0.00	36.78	36.78	0.00	1000.00	1000.00	0.00	60.00	60.00	60.00
SWC-35	Scheme for laying irrigation Infrastructure for productive use of water stored in village Ponds.	0.00	45.00	45.00	0.00	60.00	60.00	0.00	1500.00	1500.00	0.00	90.00	90.00	90.00
SWC-36	Scheme for construction of projects for Roof top rainwater harvesting and Artificial Recharging in Govt. Institutional kandi area	0.00	3.60	3.60	0.00	3.60	3.60	0.00	60.00	60.00	0.00	3.60	3.60	3.60

STATEMENT - II
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25			SCSP 2025-26			Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			
		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			Capital Content (out of Col.14)
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
SWC-37	Scheme for construction of Water Harvesting -cum- natural recharging structures/check dams in sub-mountainous kandi area	0.00	60.00	60.00	0.00	60.00	60.00	0.00	1000.00	1000.00	0.00	60.00	60.00	60.00
SWC-34	Assistance on Community & Individual Level Projects of Underground Pipeline for Judicious Use of Available Irrigation NABARD (RIDF-XXVIII)	0.00	89.86	89.86	0.00	120.00	120.00	0.00	2500.00	2500.00	0.00	150.00	150.00	0.00
SWC-38	Scheme for Underground Pipelines System (UGPS) for promoting efficient on-farm usage of irrigation water (NABARD-RIDF-28) (95:05)	0.00	62.44	62.44	0.00	72.00	72.00	0.00	1500.00	1500.00	0.00	90.00	90.00	0.00
SWC-39	Scheme for conservation of available water resources by promoting underground pipeline system among farmers in Punjab (NABARD-RIDF-29) (95:05)	0.00	86.28	86.28	0.00	78.00	78.00	0.00	1500.00	1500.00	0.00	90.00	90.00	0.00
SWC-40	Scheme for soil conservation and land protection works in Punjab	0.00	30.00	30.00	0.00	30.00	30.00	0.00	500.00	500.00	0.00	30.00	30.00	30.00
SWC-43	SWC-43 : Project for Judicious Use of Irrigation Water by laying of Underground Pipeline for Irrigation	0.00	0.00	0.00	0.00	450.00	450.00	0.00	10000.00	10000.00	0.00	600.00	600.00	600.00
	CSS- Flagship scheme													
CS (SWC-02)	National Mission on Micro Irrigation (60:40) (PMKSY) (Per drop more crop)	194.02	129.34	323.36	192.00	128.00	320.00	600.00	400.00	1000.00	192.00	128.00	320.00	0.00
	New Scheme													
SWC-41	Scheme for rejuvenation and enhancing the potential of old/existing soil & water conservation works in Punjab	0.00	0.00	0.00	0.00	6.00	6.00	0.00	100.00	100.00	0.00	6.00	6.00	6.00
SWC-42	Project for Reclaiming Waterlogged Land to Enhance Productivity & Production in Fazilka district	0.00	0.00	0.00	0.00	12.00	12.00	0.00	500.00	500.00	0.00	30.00	30.00	30.00
	Total	194.02	654.06	848.08	192.00	1168.88	1360.88	600.00	23181.92	23781.92	192.00	1494.91	1686.91	976.91

STATEMENT - II
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25			SCSP 2025-26			Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			Capital Content (out of Col.14)
		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
	ANIMAL HUSBANDRY													
	CSS- other Scheme													
AH-01	Assistance to States for control of Animal diseases -Creation of disease free zone (60:40) (VSAH)	0.00	0.00	0.00	93.05	61.41	154.46	279.10	185.08	464.18	92.76	61.41	154.17	0.00
AH-04	Establishment and strengthening of existing vety hospitals and dispensaries (60:40) (VSAH)	0.00	0.00	0.00	0.19	0.13	0.32	0.60	0.40	1.00	0.19	0.13	0.32	0.00
	New Scheme													
AH-25	Establishment of New Blue ross Store in Veterinary Polyclinics in the State	0.00	0.00	0.00	0.00	20.52	20.52	0.00	64.11	64.11	0.00	20.52	20.52	20.52
AH-26	Renovation and upgradation of Veterinary Institutions in the State	0.00	0.00	0.00	0.00	586.21	586.21	0.00	2000.00	2000.00	0.00	640.00	640.00	640.00
	Total	0.00	0.00	0.00	93.24	668.27	761.51	279.70	2249.59	2529.29	92.95	722.06	815.01	660.52
	FISHERIES													
CS(FH)-05	Pradhan Mantri Matsya Sampada Yojana	23.90	15.93	39.83	100.00	66.67	166.67	720.00	480.00	1200.00	115.20	76.80	192.00	0.00
	Total	23.90	15.93	39.83	100.00	66.67	166.67	720.00	480.00	1200.00	115.20	76.80	192.00	0.00
	DAIRY DEVELOPMENT													
DD-03	Strengthening of Punjab Dairy Development Board	0.00	25.00	25.00	0.00	8.00	8.00	0.00	152.95	152.95	0.00	33.00	33.00	0.00
DD-05	Promotion of Dairy farming as livelihood for SC beneficiaries	0.00	65.00	65.00	0.00	70.00	70.00	0.00	70.00	70.00	0.00	70.00	70.00	0.00
DD-06	Dairy Extension Training and Awareness	0.00	9.60	9.60	0.00	11.00	11.00	0.00	36.00	36.00	0.00	11.00	11.00	0.00
DD-08	Setting up of Dairy Units for Sustainable Livestock and employment generation	0.00	60.00	60.00	0.00	150.00	150.00	0.00	750.00	750.00	0.00	184.13	184.13	0.00
DD-9	Submission on innovation and Extension (National Livestock Mission)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
DD-10	Modernisation of Dairy Practices with facility of Modern Hi-tech housing arrangements at the Dairy Farms.	0.00	28.14	28.14	0.00	0.00	0.00	0.00	278.50	278.50	0.00	44.75	44.75	0.00
	New Scheme													

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SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25			SCSP 2025-26			Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			Capital Content (out of Col.14)
		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
CS(DD)-09(i)	Conducting Events of Scheme of Promotion Dissemination of Knowledge	0.00	0.00	0.00	9.40	6.28	15.68	0.02	0.02	0.04	0.01	0.01	0.02	0.00
CS(DD)-09(ii)	Training and Capacity Building for Carrying Out Training for Entrepreneurship	0.00	0.00	0.00	45.92	0.00	45.92	0.02	0.00	0.02	0.01	0.00	0.01	0.00
	Total	0.00	187.74	187.74	55.32	245.28	300.60	0.04	1287.47	1287.51	0.02	342.89	342.91	0.00
	RURAL DEVELOPMENT													
A	Special Programme for Rural Development													
	CSS-Flagship Schemes													
	State Level Scheme													
RDS(D)-02(i)	Integrated Watershed Management Programme (IWMP) (90:10) now Pradhan Mantri Krishi Sinchay Yojana PMKSY) (60:40)	133.00	89.00	222.00	288.00	192.00	480.00	1200.00	800.00	2000.00	384.00	256.00	640.00	0.00
	District Level Schemes													
	CSS-Flagship Schemes													
RDS(D)-08	National Rural Livelihood Mission (NRLM) (60:40)	2128.80	1419.20	3548.00	2646.00	1764.00	4410.00	7500.00	5000.00	12500.00	2756.25	1837.50	4593.75	0.00
RDS(D)-08 (iii)	NRLM - SVEP	50.00	33.33	83.33	0.00	0.00	0.00	240.00	160.00	400.00	0.00	0.00	0.00	0.00
RDS(D)-08 (i)	NRLM- MKSP	101.25	67.50	168.75	110.25	73.50	183.75	300.00	200.00	500.00	110.25	73.50	183.75	0.00
RDS(D)-08 (ii)	NRLM-RSETI	373.17	0.00	373.17	0.00	0.00	0.00	1900.00	0.00	1900.00	0.00	0.00	0.00	0.00
	Sub-Total (A)	2786.22	1609.03	4395.25	3044.25	2029.50	5073.75	11140.00	6160.00	17300.00	3250.50	2167.00	5417.50	0.00
B	Rural Employment													
	CSS-Flagship Scheme													
RDE(S)-02	Mahatma Gandhi National Rural Employment Guarantee Scheme (90:10) (Note: Scheme transferred to SNA by Gol. Entire funds have been booked under Gol prescribed budget heads and no funds have been booked under minor head '789 SCP for SCs'. Estimates of Expenditure from FY 2023-24 have not been included under	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00

STATEMENT - II
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25			SCSP 2025-26			Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			Capital Content (out of Col.14)
		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
	Sub-Total (B)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
C	Other Rural Development Programme													
RDO(S)-18	Construction of Cremation Ground in the villages	0.00	0.00	0.00	0.00	20.00	20.00	0.00	50.00	50.00	0.00	20.00	20.00	20.00
RDO(S)-28	Liquid Waste Management in rural areas.	0.00	800.00	800.00	0.00	0.00	0.00	0.00	100.00	100.00	0.00	40.00	40.00	40.00
RDO(S)-29	Solid Waste Management in rural areas.	0.00	200.00	200.00	0.00	60.00	60.00	0.00	100.00	100.00	0.00	40.00	40.00	40.00
CS (RDO-07)	Rashtriya Gram Swaraj Abhiyan (60:40)	459.00	306.00	765.00	2304.00	1536.00	3840.00	7200.00	4800.00	12000.00	2304.00	1536.00	3840.00	0.00
	State Funded Schemes													
RDO(S)-31	Smart Village Campaign	0.00	40.00	40.00	0.00	80.00	80.00	0.00	0.01	0.01	0.00	0.00	0.00	0.00
RDO(S)-33	Construction of Memorial Gates in the Villages	0.00	27.22	27.22	0.00	40.00	40.00	0.00	0.01	0.01	0.00	0.00	0.00	0.00
RDO(S)-34	Installation of Solar Lights in Rural Streets/Areas	0.00	40.00	40.00	0.00	0.01	0.01	0.00	0.02	0.02	0.00	0.01	0.01	0.00
RDO(S)-35	Infrastructure Gap filling optimum utilisation of work for the year 2020-21	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
RDO(S)-36	Modernization & Improvement of villages having more than 50% SC population	0.00	600.00	600.00	0.00	200.00	200.00	0.00	600.00	600.00	0.00	600.00	600.00	600.00
RDO(S)-38	Rewards to Panchayat Elected Unanimously	0.00	0.00	0.00	0.00	5340.00	5340.00	0.00	0.02	0.02	0.00	0.01	0.01	0.00
RDO(S)-39	Caste and Drug Census of Punjab	0.00	0.00	0.00	0.00	0.01	0.01	0.00	10000.01	10000.01	0.00	0.01	0.01	0.00
	Sub-Total (C)	459.00	2013.22	2472.22	2304.00	7276.02	9580.02	7200.00	15650.07	22850.07	2304.00	2236.04	4540.04	700.01
	Total (A+B+C)	3245.22	3622.25	6867.47	5348.25	9305.52	14653.77	18340.00	21810.07	40150.07	5554.50	4403.04	9957.54	700.01
	Rural Housing													
	District Level Scheme													
	CSS-Flagship Scheme													
RDE(S)-01	Pardhan Mantri Awaas Yojana(G) (60:40)	9432.00	6288.00	15720.00	34560.00	23040.00	57600.00	48000.00	32000.00	80000.00	34560.00	23040.00	57600.00	57600.00
	Total	9432.00	6288.00	15720.00	34560.00	23040.00	57600.00	48000.00	32000.00	80000.00	34560.00	23040.00	57600.00	57600.00
	NRI AFFAIRS													

STATEMENT - II
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

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		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
NRI-01	Provision of Matching Share for providing Basic Infrastructure for Community Development in the Rural/Urban Areas through NRI's participation	0.00	20.00	20.00	0.00	56.00	56.00	0.00	100.00	100.00	0.00	40.00	40.00	40.00
	Total	0.00	20.00	20.00	0.00	56.00	56.00	0.00	100.00	100.00	0.00	40.00	40.00	40.00
	WATER RESOURCES													
A	Major and Medium Irrigation													
IR -02	Construction of Shahpur Kandi Dam (AIBP)(86:14)	441.05	95.38	536.43	161.20	0.00	161.20	1.00	1.00	2.00	0.05	0.05	0.10	0.10
IR-11/IR-14	Project for relining of Sirhind Feeder from RD 119700-447927 (AIBP) (75:25) ACA(Top-Up) (RIDF - XVIII)(95:5)	0.00	0.00	0.00	0.00	0.00	0.00	669.00	960.00	1629.00	0.00	0.00	0.00	0.00
IR-12/IR-15	Project for relining of Rajasthan Feeder from RD 179000-496000 (AIBP)(60:40)(GOI:Raj.)	0.00	0.00	0.00	0.00	0.00	0.00	8000.00	1.00	8001.00	0.00	0.00	0.00	0.00
IR-17	Rehabilitation with concrete lining of Bist Doab Canal System (Minors)(RIDF XXII)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.00	1.00	0.00	0.00	0.00	0.01
IR-18	Renovation and Modernization of Regulators Structures in the State of Punjab.(RIDF XXII)	0.00	675.62	675.62	0.00	153.11	153.11	0.00	50.00	50.00	0.00	3.00	3.00	3.00
	Sub Total (A)	441.05	771.00	1212.05	161.20	153.11	314.31	8670.00	1013.00	9683.00	0.05	3.05	3.10	3.11
B	Minor Irrigation													
MI-01	Converting Banur canal from Non Perennial to Perennial-RIDF-XXI (95:5) Construction of Banur weir and lining of Banur Canal System-RIDF-XXIII.	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
MI-13	Repair and re-construction of distributaries/minors	0.00	20.11	20.11	0.00	30.00	30.00	0.00	1000.00	1000.00	0.00	60.00	60.00	60.00
MI-24	Concrete Lining of Arnauli Disty System	0.00	45.00	45.00	0.00	6.00	6.00	0.00	25.00	25.00	0.00	1.00	1.00	1.00
MI-25	Concrete Lining of Bhawanigarh Disty System	0.00	6.00	6.00	0.00	0.00	0.00	0.00	1.00	1.00	0.00	0.00	0.00	0.00
MI-26	Concrete Lining of Nadampur Disty System	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00

STATEMENT - II
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

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		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
MI-35	Installation and energization of Deep Tube wells for irrigation purpose in different blocks of district Patiala, Fatehgarh Sahib, SAS Nagar, Roopnagar, SBS Nagar, Hoshiarpur, Gurdaspur and Pathankot of Punjab State.	0.00	0.00	0.00	0.00	24.00	24.00	0.00	500.00	500.00	0.00	30.00	30.00	30.00
	Sub Total (B)	0.00	71.11	71.11	0.00	60.00	60.00	0.00	1526.00	1526.00	0.00	91.00	91.00	91.00
C	Flood Control and Anti-waterlogging													
FC-01	Const. of Embankments and Widening of River Ghaggar from Khanauri to Karail in District Sangrur (RIDF-XII) (95:5)	0.00	0.00	0.00	0.00	0.06	0.06	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	Block Grants													
BG-12/FC-18	Integrated Project to address water logging problem in South-Western Districts of Punjab-ACA for Drainage (75:25)	0.00	0.00	0.00	0.00	0.00	0.00	0.50	0.50	1.00	0.03	0.03	0.06	0.06
	CSS-Flagship Schemes													
	CSS-Optional etc.													
FC-13	Consolidated Project proposal for flood protection works to be executed along Indo Pak border on River Ravi & its Tributaries Ujh, to check erosion of culturable land , village abadies & defence installation (100%) (RMABA)	0.00	0.00	0.00	22.50	0.00	22.50	1.00	0.00	1.00	0.06	0.00	0.06	0.06
	Sub Total (C)	0.00	0.00	0.00	22.50	0.06	22.56	1.50	0.50	2.00	0.09	0.03	0.12	0.12
D	Command Area Development and Water Management Programme													
CAD-10	Construction of Field Channels on Kotla Branch Phase-II Canal System (AIBP)	0.00	0.00	0.00	0.00	90.00	90.00	0.50	0.50	1.00	0.00	0.00	0.00	0.00
	Sub Total (D)	0.00	0.00	0.00	0.00	90.00	90.00	0.50	0.50	1.00	0.00	0.00	0.00	0.00
	Total (A+B+C+D)	441.05	842.11	1283.16	183.70	303.17	486.87	8672.00	2540.00	11212.00	0.14	94.08	94.22	94.23
	POWER													

STATEMENT - II
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25			SCSP 2025-26			Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			Capital Content (out of Col.14)
		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
	Subsidy under Rural Electrification of Punjab Electricity Board	0.00	239270.00	239270.00	0.00	265257.00	265257.00	0.00	577100.00	577100.00	0.00	201985.00	201985.00	0.00
	Total	0.00	239270.00	239270.00	0.00	265257.00	265257.00	0.00	577100.00	577100.00	0.00	201985.00	201985.00	0.00
	NON-CONVENTIONAL SOURCES OF ENERGY													
RE-03/ NC-03	Supply/Installation and commissioning of LEDs based SPV street lights under Solar Photovoltaic Demonstration Programme in Punjab (CS:SS:benf) (30:70)	0.00	0.00	0.00	0.00	96.00	96.00	0.00	509.62	509.62	0.00	163.08	163.08	163.08
RE-07/ NC-07	SPV Water Pumping Programme under PM-KUSUM Scheme (CS:SS:Benf. For Gen. Category) (30:30:40) (CS:SS:Benf. For SC Category) (30:50:20) - NABARD (95:5)-RIDF-XXVIII	0.00	0.00	0.00	0.00	500.00	500.00	0.00	100.00	100.00	0.00	25.00	25.00	0.00
	New Scheme													
RE-19	Solar Water Pumping Programme under component B of PM-KUSUM Scheme 2.0 under funding pattern of CS:SS:Benf. For Gen. Category) (30:30:40) (CS:SS:Benf. For SC Category)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.02	0.02	0.00	0.01	0.01	0.00
	Total	0.00	0.00	0.00	0.00	596.00	596.00	0.00	609.64	609.64	0.00	188.09	188.09	163.08
	INDUSTRY AND MINERALS													
VSI-19	Financial Assistance to Start-ups	0.00	159.40	159.40	0.00	128.00	128.00	0.00	600.00	600.00	0.00	192.00	192.00	0.00
VSI-21	State Scheme for Make in India Zero defect & Zero effect of MSME	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.00	1.00	0.00	0.32	0.32	0.00
VSI-22	State Scheme to promote Women entrepreneurship under standup India (WISH)	0.00	9.00	9.00	0.00	16.00	16.00	0.00	50.00	50.00	0.00	16.00	16.00	0.00
VSI-23	State scheme for awareness and Entrepreneurship Development to promote SC/STs under Stand up India Project	0.00	7.00	7.00	0.00	20.00	20.00	0.00	20.00	20.00	0.00	20.00	20.00	0.00
	Power subsidy to Industries	0.00	65621.00	65621.00	0.00	79582.00	79582.00	0.00	206400.00	206400.00	0.00	66048.00	66048.00	0.00

STATEMENT - II
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25			SCSP 2025-26			Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			Capital Content (out of Col.14)
		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
VSI-30	Dedicated funds for meeting the state share for centrally sponsored schemes - assistance for promotion of Micro & Small Enterprises Cluster Development Programme (MSE-CDP)	0.00	0.00	0.00	0.00	16.00	16.00	0.00	500.00	500.00	0.00	160.00	160.00	0.00
VSI-35	VSI-35 : Assistance to SPV's for the state mini cluster development	0.00	0.00	0.00	0.00	0.00	0.00	0.00	100.00	100.00	0.00	32.00	32.00	0.00
	Total	0.00	65796.40	65796.40	0.00	79762.00	79762.00	0.00	207671.00	207671.00	0.00	66468.32	66468.32	0.00
	ROADS AND BRIDGES													
RB-01	World Bank Scheme for Road Infrastructure (World Bank -State 85:15)	0.00	0.00	0.00	0.00	0.01	0.01	0.00	0.02	0.02	0.00	0.01	0.01	0.01
RB-10	Upgradation, Construction and Repair of roads and Bridges	0.00	3990.03	3990.03	0.00	10380.00	10380.00	0.00	150000.00	150000.00	0.00	22500.00	22500.00	22500.00
	Block Grants													
BG-06 (RB-03)	Central Road Fund (CRF)	1498.93	0.00	1498.93	2090.00	0.00	2090.00	30000.00	0.00	30000.00	5000.00	0.00	5000.00	5000.00
	CSS-Flagship Schemes													
CS(RB)-11 (ii)	Pradhan Mantri Gramin Sadak Yojana (PMGSY-III)	6000.00	0.00	6000.00	0.00	0.00	0.00	24000.00	16000.00	40000.00	0.00	0.00	0.00	0.00
	Total	7498.93	3990.03	11488.96	2090.00	10380.01	12470.01	54000.00	166000.02	220000.02	5000.00	22500.01	27500.01	27500.01
	SCIENCE, TECHNOLOGY & ENVIRONMENT													
SR-07	Subsidy to students of Government Schools visiting the Science City	0.00	125.00	125.00	0.00	25.00	25.00	0.00	100.00	100.00	0.00	50.00	50.00	0.00
	Total	0.00	125.00	125.00	0.00	25.00	25.00	0.00	100.00	100.00	0.00	50.00	50.00	0.00
	ECOLOGY & ENVIRONMENT													
CS(EE)-02	Installation of Common Effluent Treatment Plant (CETP) of Capacity 40 Million Litre per day (MLD) for treatment of effluent from dying industries of Focal Point Phase-I to Phase VIII Cluster of Ludhiana. (CS:SS:SPV)	0.00	0.00	0.00	0.00	9.60	9.60	0.00	1.00	1.00	0.00	0.32	0.32	0.00
	Total	0.00	0.00	0.00	0.00	9.60	9.60	0.00	1.00	1.00	0.00	0.32	0.32	0.00
	SECRETARIAT ECONOMIC SERVICES													
	State Level Schemes													

STATEMENT - II
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25			SCSP 2025-26			Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			Capital Content (out of Col.14)
		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
PM-06	Assistance to NGOs	0.00	192.00	192.00	0.00	192.00	192.00	0.00	600.00	600.00	0.00	192.00	192.00	0.00
PM-10	State Level Initiatives (Punjab Nirman Programme)	0.00	544.00	544.00	0.00	544.00	544.00	0.00	1700.00	1700.00	0.00	544.00	544.00	544.00
PM-14	Border Area Infrastructure Development Programme (Special Package for Border Area)	0.00	0.00	0.00	0.00	0.32	0.32	0.00	1000.00	1000.00	0.00	320.00	320.00	320.00
PM-21	Kandi Area Development Board	0.00	32.00	32.00	0.00	32.00	32.00	0.00	1000.00	1000.00	0.00	320.00	320.00	320.00
PM-26	Rangla Punjab Vikas Scheme	0.00	0.00	0.00	0.00	19040.00	19040.00	0.00	117000.00	117000.00	0.00	37440.00	37440.00	37440.00
	CSS-other scheme													
CS(PM)-19	Border Area Development Programme (BADP) (60:40)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
CS(PM)-20	Vibrant Village Programme-Phase-II	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	Total (State Level ss+cs)	0.00	768.00	768.00	0.00	19808.32	19808.32	0.00	121300.00	121300.00	0.00	38816.00	38816.00	38624.00
	District Level Schemes													
PM-3	Untied Funds of CM/Dy.CM/FM	0.00	2868.52	2868.52	0.00	2880.00	2880.00	0.00	10050.00	10050.00	0.00	3216.00	3216.00	3216.00
PM-5	Untied Funds of DPCs/ District Specific Schemes	0.00	379.71	379.71	0.00	736.00	736.00	0.00	2300.00	2300.00	0.00	736.00	736.00	0.00
	Total (District Level)	0.00	3248.23	3248.23	0.00	3616.00	3616.00	0.00	12350.00	12350.00	0.00	3952.00	3952.00	3216.00
	Total(State + District)	0.00	4016.23	4016.23	0.00	23424.32	23424.32	0.00	133650.00	133650.00	0.00	42768.00	42768.00	41840.00
	CENSUS SURVEY & STATISTICS													
CSST-02/4	Engagement of Young Professionals for Economic & Statistical Organisation	0.00	10.84	10.84	0.00	12.72	12.72	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	Total	0.00	10.84	10.84	0.00	12.72	12.72	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	CIVIL SUPPLIES													
	State Level Schemes													
CS-12	Door to Door Ration Delivery	0.00	1736.50	1736.50	0.00	140.00	140.00	0.00	90000.00	90000.00	0.00	63000.00	63000.00	0.00
CS-15	Assistance under NFSA to PUNGRAIN	2443.70	2443.70	4887.40	6650.00	4550.00	11200.00	6568.00	6568.00	13136.00	4597.60	4597.60	9195.20	0.00
	Food Processing													
FP-01/CS(FP)-65	Formalization of Micro Food Processing Enterprises Prime Minister Formalization of Micro Food Processing Enterprises (PM-FME)	65.00	44.00	109.00	371.25	247.50	618.75	3400.00	2000.00	5400.00	247.50	165.00	412.50	0.00
	Total	2508.70	4224.20	6732.90	7021.25	4937.50	11958.75	9968.00	98568.00	108536.00	4845.10	67762.60	72607.70	0.00
	GENERAL EDUCATION													

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SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25			SCSP 2025-26			Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			Capital Content (out of Col.14)
		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
A	Elementary Education													
EDE-08/ EDE-1.2(i)	Provision for Deficit Budget to meet the enhanced honorarium of special trainers under SSA programme (salary)	0.00	41.25	41.25	0.00	40.20	40.20	0.00	160.00	160.00	0.00	40.20	40.20	0.00
EDE-10	Provision for salary of Inclusive Education volunteers (IEV) under SSA programme (Salary)	0.00	1.36	1.36	0.00	1.33	1.33	0.00	5.30	5.30	0.00	1.33	1.33	0.00
EDE-12	Providing furniture in Govt. Primary, Middle, High and Sr. Sec. Schools	0.00	610.68	610.68	0.00	58.50	58.50	0.00	0.01	0.01	0.00	0.01	0.01	0.00
EDE-13	Providing computers in Government Primary Schools	0.00	0.00	0.00	0.00	186.00	186.00	0.00	300.00	300.00	0.00	186.00	186.00	0.00
EDE-57	Attendance Scholarship to SC Primary Girl Students.	0.00	267.44	267.44	0.00	150.00	150.00	0.00	500.00	500.00	0.00	500.00	500.00	0.00
	CSS-Flagship Schemes													
EDE-03/ EDE-2	Mid Day Meal Scheme (MDM) (60:40)	13420.00	15247.89	28667.89	13536.00	16420.00	29956.00	21833.00	24867.00	46700.00	13536.00	15418.00	28954.00	0.00
EDE-17	Samagra Shiksha Abhiyan (Elementary) (60:40)	20618.39	16496.86	37115.25	28252.31	23720.55	51972.86	55827.33	37218.22	93045.55	34612.94	23075.30	57688.24	9228.32
B	Secondary Education													
EDS-07	Grant in Aid Information and Communication Technology (ICT) Project (Salary)	0.00	13963.35	13963.35	0.00	15964.02	15964.02	0.00	70144.64	70144.64	0.00	17536.16	17536.16	0.00
EDS-22	Dr. Hargobind Khurana scholarship for brilliant students	0.00	432.96	432.96	0.00	434.99	434.99	0.00	1400.00	1400.00	0.00	448.00	448.00	0.00
EDS-28	Infrastructural Development in government schools & Opening/running of Adarsh and Meritorious Schools through Education Cess in Punjab	0.00	2901.71	2901.71	0.00	3520.00	3520.00	0.00	12000.00	12000.00	0.00	3840.00	3840.00	320.00
EDS-32	Provision of Salary for Lab attendants appointed under RMSA	0.00	32.35	32.35	0.00	31.86	31.86	0.00	127.44	127.44	0.00	31.86	31.86	0.00
EDS-38	Free Books to general category students of 9th and 10th class & all students of 11th & 12th class (merger of scheme free books to SC students of Class 1st to Class 10th from 2024-25)	0.00	4375.00	4375.00	0.00	4687.50	4687.50	0.00	7500.00	7500.00	0.00	4687.50	4687.50	0.00

STATEMENT - II
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25			SCSP 2025-26			Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			
		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			Capital Content (out of Col.14)
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
EDS-39	Additional Classrooms for rural area schools in the state RIDF-XXIII (85:15)	0.00	12494.04	12494.04	0.00	8750.00	8750.00	0.00	25000.00	25000.00	0.00	12500.00	12500.00	12500.00
EDS-41	Repair and maintenance of Infrastructure in existing schools	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
EDS-42	Provision of sanitary napkins to girl students in Government Schools (Old Name: Provision of separate toilets & menstrual health & hygiene for Girls in Govt. Schools)	0.00	171.95	171.95	0.00	1070.19	1070.19	0.00	2100.00	2100.00	0.00	1092.00	1092.00	0.00
EDS-43	Digital Education in Government Schools	0.00	782.00	782.00	0.00	1154.61	1154.61	0.00	500.00	500.00	0.00	260.00	260.00	0.00
EDS-44	Teaching learning material (TLM) for Pre-primary students	0.00	156.00	156.00	0.00	104.00	104.00	0.00	300.00	300.00	0.00	156.00	156.00	0.00
EDE-50	Furniture and play material for Pre Primary Students	0.00	22.03	22.03	0.00	566.65	566.65	0.00	0.00	0.00	0.00	0.00	0.00	0.00
EDS-52	Developing play grounds in schools	0.00	186.90	186.90	0.00	90.00	90.00	0.00	500.00	500.00	0.00	260.00	260.00	0.00
EDS-53	Converting Government schools into smart schools	0.00	0.00	0.00	0.00	2080.00	2080.00	0.00	15000.00	15000.00	0.00	7800.00	7800.00	0.00
EDS-56	Upgradation of Schools	0.00	421.43	421.43	0.00	705.00	705.00	0.00	4000.00	4000.00	0.00	2000.00	2000.00	2000.00
EDS-61	Guidance and Counselling for Students	0.00	85.16	85.16	0.00	87.00	87.00	0.00	200.00	200.00	0.00	100.00	100.00	0.00
EDS-64	Award to SC Sports Students	0.00	12.25	12.25	0.00	11.35	11.35	0.00	12.00	12.00	0.00	12.00	12.00	0.00
EDS-65	Encouragement Award to SC Girl Students	0.00	266.58	266.58	0.00	300.00	300.00	0.00	300.00	300.00	0.00	300.00	300.00	0.00
EDS-66	Pre Matric Scholarship to the children of those engaged in unclean occupations prone to health.	0.00	0.53	0.53	2.31	1.54	3.85	2.41	1.61	4.02	2.41	1.61	4.02	0.00
EDS-71	Smart Phones to the Youth-Students in Government Schools of the State	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
EDS-73	Pre matric scholarship scheme for SC students	0.00	1592.53	1592.53	2446.50	1631.00	4077.50	2460.00	1640.00	4100.00	2460.00	1640.00	4100.00	0.00
EDS-80	Schools of Eminence	0.00	734.68	734.68	0.00	1280.47	1280.47	0.00	7000.00	7000.00	0.00	910.43	910.43	910.43

STATEMENT - II
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(₹ Lac)

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		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
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1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
EDS-81	Installation of Roof top Solar Panel System in remaining Government Schools	0.00	0.00	0.00	0.00	0.01	0.01	0.00	0.01	0.01	0.00	0.00	0.00	0.00
EDS-85	Punjab Young Entrepreneur Programme	0.00	174.96	174.96	0.00	544.00	544.00	0.00	200.00	200.00	0.00	64.00	64.00	0.00
EDS-90	School of Brilliance	0.00	0.00	0.00	0.00	25.00	25.00	0.00	1000.00	1000.00	0.00	250.00	250.00	250.00
EDS-92	Mission Samrath To Strengthen basic Skills in Numeracy and Literacy	0.00	372.00	372.00	0.00	720.00	720.00	0.00	1100.00	1100.00	0.00	780.00	780.00	0.00
EDS-93	Schools of applied learning (Hunar Sikhya)	0.00	152.56	152.56	0.00	201.20	201.20	0.00	1041.00	1041.00	0.00	0.25	0.25	0.25
EDS-91	Punjab Accelerated Outcomes in School Education (POISE) under World Bank Project	0.00	0.00	0.00	0.00	198.40	198.40	0.00	1000.00	1000.00	0.00	620.00	620.00	0.00
	New Schemes													
EDS-94	Providing Green Boards to Senior sec schools	0.00	0.00	0.00	0.00	0.00	0.00	0.00	75.00	75.00	0.00	37.50	37.50	0.00
EDS-95	Providing Furniture to senior sec schools	0.00	0.00	0.00	0.00	0.00	0.00	0.00	200.00	200.00	0.00	100.00	100.00	0.00
EDS-96	Upgradation of Diets	0.00	0.00	0.00	0.00	0.00	0.00	0.00	500.00	500.00	0.00	125.00	125.00	75.00
EDS-97	Uniform for Mid-day Meal Workers	0.00	0.00	0.00	0.00	0.00	0.00	0.00	542.00	542.00	0.00	336.00	336.00	0.00
	CSS-Sharing basis													
EDS-19	Teacher education establishment of District Institutes of Education and Training (DIETS) (60:40)	526.04	360.90	886.94	1886.66	1257.77	3144.43	2705.86	1803.91	4509.77	1677.63	1118.43	2796.06	1067.26
EDS-47	Samagra Shiksha Abhiyan (Secondary) (60:40)	9346.24	7144.01	16490.25	14707.58	9805.06	24512.64	27592.91	18395.28	45988.19	17107.61	11405.07	28512.68	10816.18
EDS-84	New India Literacy Programme	19.80	13.20	33.00	56.09	37.39	93.48	120.00	80.00	200.00	48.00	32.00	80.00	0.00
EDS-86	PM Shri	2511.94	1674.63	4186.57	13514.71	9009.81	22524.52	18000.00	12000.00	30000.00	11160.00	7440.00	18600.00	9809.64
C	Higher Education													
HE-06	Establishment of Rajiv Gandhi National University of Law Punjab	0.00	0.00	0.00	0.00	140.00	140.00	0.00	282.00	282.00	0.00	70.50	70.50	0.00
HE-25	Construction of 10 New Degree Colleges in the State	0.00	10.88	10.88	0.00	256.50	256.50	0.00	0.01	0.01	0.00	0.00	0.00	0.00
HE-47	Provision for sanitary napkins for girls in Colleges & Universities	0.00	0.00	0.00	0.00	23.90	23.90	0.00	100.00	100.00	0.00	25.00	25.00	0.00

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(₹ Lac)

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		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
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1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
HE-49	Support to the Government colleges for digital classroom with e-content	0.00	24.33	24.33	0.00	25.00	25.00	0.00	0.01	0.01	0.00	0.00	0.00	0.00
HE-39	Provision for providing internet facilities and wi-fi in Higher Education Institutions of the State (internet allowance to students)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.01	0.01	0.00	0.00	0.00	0.00
HE-42	Career counselling in Government colleges	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.01	0.01	0.00	0.00	0.00	0.00
HE-43	Vocationalisation & skill orientation programmes	0.00	23.36	23.36	0.00	0.00	0.00	0.00	0.01	0.01	0.00	0.00	0.00	0.00
HE-59	Professional coaching for Employment	0.00	0.00	0.00	0.00	50.00	50.00	0.00	1000.00	1000.00	0.00	250.00	250.00	0.00
HE-60	Soft Skills for Employment programs	0.00	0.00	0.00	0.00	0.00	0.00	0.00	50.00	50.00	0.00	12.50	12.50	0.00
HE-61	Industrial Visit and Exposure	0.00	0.00	0.00	0.00	0.00	0.00	0.00	50.00	50.00	0.00	12.50	12.50	0.00
	CSS-Other scheme													
HE-17	Rashtriya Ucchar Sikhsha Abhiyan (RUSA)(60:40)	0.00	0.00	0.00	2092.50	1329.22	3421.72	7318.94	4789.30	12108.24	1829.74	1197.32	3027.06	3027.06
	D Languages													
LA-01	Development of Punjabi, Hindi, Urdu, Sanskrit languages and celebration of Punjabi week	0.00	9.13	9.13	0.00	16.00	16.00	0.00	450.00	450.00	0.00	144.00	144.00	0.00
LA-02	Publication of Books	0.00	4.78	4.78	0.00	2.77	2.77	0.00	0.02	0.02	0.00	0.01	0.01	0.00
	Total	46442.41	81261.67	127704.08	76494.66	106688.80	183183.46	135860.45	255434.79	391295.24	82434.33	116816.49	199250.82	50004.15
	TECHNICAL EDUCATION													
TE-16	Up gradation of Govt Polytechnic Colleges as Center of Excellence.	0.00	31.21	31.21	0.00	162.35	162.35	0.00	252.96	252.96	0.00	80.95	80.95	80.95
TE-17	7 New Government Polytechnics set up under CSS Scheme	0.00	32.28	32.28	0.00	5.75	5.75	0.00	0.01	0.01	0.00	0.00	0.00	0.00
TE-20	Grant in Aid for Shri Guru Gobind Singh Skill University	0.00	0.00	0.00	0.00	0.32	0.32	0.00	1.00	1.00	0.00	0.32	0.32	0.32
TE-09	Renovation/Upgradation of buildings of Government Technical Institutes	0.00	0.00	0.00	0.00	147.20	147.20	0.00	500.00	500.00	0.00	160.00	160.00	160.00
	CSS-other schemes													

STATEMENT - II
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25			SCSP 2025-26			Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			Capital Content (out of Col.14)
		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
CS-03	Setting up of new polytechnics in the districts where no government polytechnic exists at present (100%CS)	159.68	0.00	159.68	0.00	0.00	0.00	0.01	0.00	0.01	0.00	0.00	0.00	0.00
CS-04	Construction of women hostel in existing polytechnics (100% CS)	0.00	0.00	0.00	0.00	0.00	0.00	0.01	0.00	0.01	0.00	0.00	0.00	0.00
CS-05	Central Assistance for strengthening of existing Polytechnics(100% CS)	0.00	0.00	0.00	0.00	0.00	0.00	0.01	0.00	0.01	0.00	0.00	0.00	0.00
CS-06	Community Development through Polytechnics (CDTP) (100% CS)	0.00	0.00	0.00	10.37	0.00	10.37	1.00	0.00	1.00	0.32	0.00	0.32	0.32
	Total	159.68	63.49	223.17	10.38	315.62	326.00	1.03	753.97	755.00	0.33	241.27	241.60	241.60
	SPORTS AND YOUTH SERVICES													
A	Youth Services													
YS-02 (12/05)	Rural Youth/Sports Clubs	0.00	40.00	40.00	0.00	96.00	96.00	0.00	2000.00	2000.00	0.00	640.00	640.00	0.00
B	Sports													
	CSS-other scheme													
SS-15	Khelo India (Previously: Rajiv Gandhi Khel Abhiyan RGKA)	0.00	0.00	0.00	0.00	0.32	0.32	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	Total	0.00	40.00	40.00	0.00	96.32	96.32	0.00	2000.00	2000.00	0.00	640.00	640.00	0.00
	MEDICAL AND PUBLIC HEALTH													
	Research and Medical Education													
DRME-03	Upgradation of Infrastructure in Guru Gobind Singh Medical College and Hospital, Faridkot	0.00	3906.45	3906.45	0.00	4800.00	4800.00	0.00	2500.00	2500.00	0.00	800.00	800.00	800.00
DRME-04	Upgradation of infrastructure in Government Medical College and Hospital (Patiala)	0.00	1366.78	1366.78	0.00	1760.00	1760.00	0.00	2500.00	2500.00	0.00	800.00	800.00	800.00
DRME-05	Upgradation of infrastructure in Government Medical College and Hospital (Amritsar)	0.00	1520.93	1520.93	0.00	1376.00	1376.00	0.00	2500.00	2500.00	0.00	800.00	800.00	800.00
DRME-16	Opening of new medical college at SAS Nagar Mohali	0.00	0.00	0.00	186.97	124.65	311.62	4889.00	3259.00	8148.00	1564.42	1042.94	2607.36	2607.36

STATEMENT - II
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25			SCSP 2025-26			Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			Capital Content (out of Col.14)
		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
DRME-27	Opening of New Medical Colleges in the State (EY-Ongoing) Construction of Government Medical College at Mastuana Sahib, District Sangrur	0.00	132.95	132.95	0.00	160.00	160.00	0.00	500.00	500.00	0.00	160.00	160.00	160.00
DRME-28	Punjab Institute of Liver and Biliary Sciences at 3 B-I Mohali	0.00	479.79	479.79	0.00	1440.00	1440.00	0.00	2600.00	2600.00	0.00	832.00	832.00	832.00
DRME-29	DRME Opening of New Nursing College in the State of Punjab	0.00	0.00	0.00	0.00	0.32	0.32	0.00	1.00	1.00	0.00	0.32	0.32	0.32
	Centrally Sponsored Scheme-Optional/Others													
DRME-15	Tertiary Care Cancer Centre (state share will be met under NABARD)	137.49	91.66	229.15	0.19	0.13	0.32	0.60	0.40	1.00	0.19	0.13	0.32	0.32
DRME-17	Upgradation of existing State Government Medical College for increasing MBBS seats (Amritsar)	0.00	0.00	0.00	119.04	79.36	198.40	1029.00	686.00	1715.00	329.30	219.55	548.85	548.85
DRME-18	Upgradation of Existing State Government Medical College for Increasing MBBS Seats(Patiala)	0.00	0.00	0.00	3.42	2.28	5.70	0.00	0.00	0.00	0.00	0.00	0.00	0.00
CS(DRM E)-31	Increase of MBBS Seats at Govt. Medical College Patiala	0.00	0.00	0.00	72.70	0.00	72.70	846.00	0.00	846.00	270.72	0.00	270.72	270.72
DRME-20	Upgradation of infrastructure in Govt. Dental Colleges and Hospitals (Amritsar and Patiala)	0.00	122.29	122.29	0.00	166.40	166.40	0.00	410.00	410.00	0.00	131.20	131.20	131.20
DRME-21	Establishment of Guru Ravidas Ayurvedic University (Hoshiarpur)	0.00	0.00	0.00	0.00	47.68	47.68	0.00	675.00	675.00	0.00	216.00	216.00	216.00
DRME-22	Opening of 16 New Medical College in the State of Punjab (Old name:Opening of two new medical colleges in the state).	0.00	0.00	0.00	0.00	0.00	0.00	0.00	2.00	2.00	0.00	0.64	0.64	0.64
DRME 24	Tertiary Cancer Care Centre at Hoshiarpur	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
DRME 25	New Medical College at Kapurthala	0.00	0.00	0.00	0.19	0.13	0.32	3000.00	2000.00	5000.00	960.00	640.00	1600.00	1600.00
DRME 26	New Medical college at Hoshiarpur	0.00	0.00	0.00	0.19	0.13	0.32	3000.00	2000.00	5000.00	960.00	640.00	1600.00	1600.00
	New Scheme													
DRME 30	Medical College SBS Nagar (Nawanshaher)	0.00	0.00	0.00	0.00	0.32	0.32	0.00	1.00	1.00	0.00	0.32	0.32	0.32

STATEMENT - II
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25			SCSP 2025-26			Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			Capital Content (out of Col.14)
		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
	Director Health Services													
DHS-02	Implementation of Emergency Response Services in the State	0.00	2304.00	2304.00	0.00	2240.00	2240.00	0.00	7000.00	7000.00	0.00	2240.00	2240.00	0.00
DHS-11	Punjab Urban Health Infrastructure (DHS 10, 11, 13, 15 and 25) (Civil works + equipment) ACA 2011-12	0.00	1045.00	1045.00	0.00	960.00	960.00	0.00	6000.00	6000.00	0.00	1920.00	1920.00	1920.00
DHS-12	Seed Corpus of Cancer Relief Fund (Mukh Mantri Punjab Cancer Rahat Kosh Scheme)	0.00	480.00	480.00	0.00	800.00	800.00	0.00	3500.00	3500.00	0.00	1120.00	1120.00	0.00
DHS-14	Balri Rakshak Yojana	0.00	9.60	9.60	0.00	10.11	10.11	0.00	0.01	0.01	0.00	0.00	0.00	0.00
DHS-45	Creation of Cancer and Drug addiction treatment infrastructure	0.00	4064.00	4064.00	0.00	6048.00	6048.00	0.00	17500.00	17500.00	0.00	5600.00	5600.00	0.00
DHS-61	Manpower development under national mental hospital Amritsar (60:40)	0.00	0.00	0.00	0.00	0.32	0.32	0.00	1.00	1.00	0.00	0.32	0.32	0.00
DHS-66	Sarbat Sehat Bima Yojna (%) State Plan Scheme (renamed as: Aushmann Bharat Mukh Mantri Sehat Bima Yojana (AB-MMSBY) vide notification of Govt. No.3638-3680 dated 29/11/2021	0.00	18510.00	18510.00	0.00	24319.72	24319.72	0.00	0.00	0.00	0.00	0.00	0.00	0.00
DHS-67	Operationalisation of Mohalla Clinics in Punjab	0.00	0.00	0.00	0.00	1300.00	1300.00	0.00	35100.00	35100.00	0.00	3000.00	3000.00	0.00
DHS-70	Universal State Health Insurance Scheme	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
DHS-71	Mukhya Mantri Sehat Yojna	0.00	0.00	0.00	0.00	20480.00	20480.00	0.00	200000.00	200000.00	0.00	64000.00	64000.00	0.00
	CSS-Flagship Schemes													
CS 16	Direction and Administration (100%)	535.67	0.00	535.67	687.11	0.00	687.11	2882.76	0.00	2882.76	721.11	0.00	721.11	0.00
CS 17	Revamping of Organisational Services (100% CS)	16.67	0.00	16.67	16.20	0.00	16.20	52.78	0.00	52.78	17.00	0.00	17.00	0.00
CS 18	Rural Family Welfare Services (Funding of 2858 Sub-Centres) (100%CS)	3839.33	0.00	3839.33	4410.05	0.00	4410.05	15620.10	0.00	15620.10	4630.05	0.00	4630.05	0.00
CS 19	Urban Family Welfare Services (100%CS)	60.56	0.00	60.56	86.01	0.00	86.01	375.72	0.00	375.72	90.21	0.00	90.21	0.00

STATEMENT - II
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25			SCSP 2025-26			Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			Capital Content (out of Col.14)
		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
CS 20	Revamping of Organisational Services of Delivery System (100%CS)	234.04	0.00	234.04	263.00	0.00	263.00	1120.90	0.00	1120.90	276.00	0.00	276.00	0.00
CS 21	Training to MPW(F) in Training Schools at Gurdaspur, Sangrur, Nangal, Hoshiarpur, Bhatinda and Moga (100%CS)	76.50	0.00	76.50	70.45	0.00	70.45	270.65	0.00	270.65	73.95	0.00	73.95	0.00
CS 22	Strengthening of Training School buildings (100%)	15.25	0.00	15.25	17.00	0.00	17.00	117.08	0.00	117.08	17.85	0.00	17.85	0.00
CS 23	Training to MPW (Male) in Training schools at Mohali, Amritsar and Nabha (100%CS)	82.68	0.00	82.68	89.05	0.00	89.05	293.38	0.00	293.38	93.40	0.00	93.40	0.00
CS-28	Ayushmaan Bharat Health Infrastructure Mission (60:40)	267.71	178.48	446.19	2987.84	1991.89	4979.73	10270.70	6847.13	17117.83	3286.62	2191.08	5477.70	4163.20
DHS 01	National Rural Health Mission (NRHM) (60:40)	11195.00	14400.00	25595.00	12928.15	11818.77	24746.92	45000.00	30000.00	75000.00	14400.00	9600.00	24000.00	0.00
DHS 01(i)	Utilization of Matching State Share of Kind Grants and Infrastructure Maintenance (IM) Grants Against Central Releases Under NHM	0.00	0.00	0.00	0.00	0.00	0.00	0.00	20000.00	20000.00	0.00	6400.00	6400.00	0.00
	CSS-Other Schemes													
DHS 09	Matching Grant to State Blood Transfusion Council under the AIDS Control Society (50:50)	0.00	46.08	46.08	0.00	52.80	52.80	0.00	200.00	200.00	0.00	64.00	64.00	0.00
	Ayurveda/Homoeopathy													
	CSS-Other schemes													
AY-12	Grant in Aid to State Health AYUSH	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
HM 21	Grant in aid released to State Health Society (AYUSH) Homoeopathy	0.00	0.00	0.00	0.19	0.13	0.32	0.60	0.40	1.00	0.19	0.13	0.32	0.32
	State scheme													
HM 05	Strengthening of existing Govt. Homoeopathic dispensaries	0.00	0.00	0.00	0.00	0.32	0.32	0.00	1.00	1.00	0.00	0.32	0.32	0.32
	Total	16460.90	48658.01	65118.91	21937.76	79979.45	101917.21	88769.27	345783.94	434553.21	27691.01	102418.95	130109.96	16451.57
	WATER SUPPLY AND SANITATION													
	Rural Water Supply													

STATEMENT - II
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

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		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
	State Level Schemes													
RWS-09/9(i)	Provision/Augmentation of water supply and sewerage facilities in the specific towns	0.00	172.54	172.54	0.00	140.00	140.00	0.00	300.00	300.00	0.00	120.00	120.00	0.00
RWS-09/9(ii)	Providing sewerage facilities in villages (Bahadurgarh, Ghuman, Budha Theh and Mehraj) of districts Patiala, Gurdaspur, Amritsar and Bathinda (RIDF-XXIV)	0.00	91.69	91.69	0.00	360.06	360.06	0.00	0.16	0.16	0.00	0.08	0.08	0.08
RWS-18(i)	Installation of Reverse Osmosis(RO) systems to provide drinking water in heavy metals affected districts of Punjab RIDF-XXII(NABARD)(85:15)	0.00	0.00	0.00	0.00	9.92	9.92	0.00	0.04	0.04	0.00	0.02	0.02	0.02
RWS-19	Second Punjab Rural Water Supply and Sanitation Sector Improvement Programme - World Bank Assisted Project (70:30) (WB:SS)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
RWS-20	Provision of piped water supply in rural areas of Punjab - RIDF XXIII	0.00	0.00	0.00	0.00	0.02	0.02	0.00	0.04	0.04	0.00	0.02	0.02	0.02
RWS-25	Providing/ upgradation of existing 57 rural piped water supply schemes and provide sewerage scheme in 1 village Assarpur of district Patiala under NABARD RIDF XXVII	0.00	65.20	65.20	0.00	200.00	200.00	0.00	500.00	500.00	0.00	200.00	200.00	200.00
RWS-25(i)	Sewerage scheme-Assarpur District Patiala, under Nabard-XXVII(i)	0.00	0.00	0.00	0.00	16.80	16.80	0.00	0.04	0.04	0.00	0.02	0.02	0.02
RWS-26	Providing 5 surface based piped water supply schemes for covering 700 water scarcity/quality affected villages of districts Ferozpur, Fazilka, Hoshiarpur & Rupnagar under NABARD aided RIDF XXVII	0.00	7280.00	7280.00	0.00	4600.00	4600.00	0.00	5000.00	5000.00	0.00	2000.00	2000.00	2000.00

STATEMENT - II
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

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		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
RWS-28	Release of Funds 82 No. Rural water Supply schemes in Rural areas of the state with Provision of Upgraded water Supply Facility in these Villages, 100% of the Rural households will be provided with piped water connections in their houses in 14 no. Districts under Nabard-XXIX.	0.00	1536.53	1536.53	0.00	1800.00	1800.00	0.00	1300.00	1300.00	0.00	520.00	520.00	520.00
	CSS-Other Scheme													
CS (RWS)-4	Special assistance for mitigation of drinking water problems in the habitations affected with arsenic and fluoride (100% CS)	55.48	0.00	55.48	4.00	0.00	4.00	800.00	0.00	800.00	320.00	0.00	320.00	320.00
RWS-22	Augmentation/enhancement/ replacement and Rehabilitations of existing infrastructure in Water Supply & sewerage Schemes and water quality monitoring and mitigation infrastructure being maintained in rural and Urban areas by DWSS.	0.00	750.00	750.00	0.00	3000.00	3000.00	0.00	7500.00	7500.00	0.00	3000.00	3000.00	3000.00
RWS-24	State Share for providing surface based piped water supply scheme in Arsenic / Fluoride affected border areas of State under RIDF-XXVI	0.00	1600.00	1600.00	0.00	2500.00	2500.00	0.00	0.04	0.04	0.00	0.02	0.02	0.02
RWS-27	Construction of Jal Bhawan Office Complex and other Office Buildings	0.00	0.00	0.00	0.00	80.00	80.00	0.00	1.00	1.00	0.00	0.40	0.40	0.40
	New Scheme													
RWS-29	Providing/upgradation of 144 Rural Piped Water Supply Scheme for 176 villages in different districts of states for ensuring improved service delivery parameters under Nabard-XXX	0.00	0.00	0.00	0.00	2480.00	2480.00	0.00	5000.00	5000.00	0.00	2000.00	2000.00	2000.00
RWS-30	NABARD-XXXI	0.00	0.00	0.00	0.00	40.00	40.00	0.00	4500.00	4500.00	0.00	1800.00	1800.00	1800.00
	CSS-Flagship schemes													

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SCHEDULED CASTES SUB PLAN 2026-27
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(₹ Lac)

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		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
CS(RWS)-02	Swachh Bharat Abhiyan (Gramin) (60:40)	2766.88	1849.93	4616.81	2521.39	1735.85	4257.24	10584.00	7416.00	18000.00	4233.60	2966.40	7200.00	7200.00
CS(RWS)-2(i)	Swachh Bharat Abhiyan (Gramin) (Incentive fund) (100% Gol)	0.00	0.00	0.00	0.06	0.00	0.06	0.12	0.00	0.12	0.06	0.00	0.06	0.06
CS(RWS)-03	National Rural Drinking Water Supply Programme (NRDWP) Jal Jeevan Mission (JJM)	0.00	0.00	0.00	20.00	800.00	820.00	10000.00	2000.00	12000.00	4000.00	800.00	4800.00	4800.00
	Total(Rural Water Supply)	2822.36	13345.89	16168.25	2545.45	17762.65	20308.10	21384.12	33517.32	54901.44	8553.66	13406.96	21960.62	21840.62
	HOUSING													
HG-04	Houses for Houseless (Punjab Shehri Awaas Yojana (Previously: Mukh Mantri Awas Yojana (MMAY), Urban))- (PUDA)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	CSS sharing basis													
CS(HG)-1	Pardhan Mantri Awaas Yojana Housing for All (Urban) Affordable Housing in Partnership (AHP Vertical-iii) (Gol:GoP) (28.51:71.49)	0.00	0.00	0.00	0.01	0.01	0.02	0.01	0.01	0.02	0.01	0.01	0.02	0.02
CS(HG)-2(i)	Affordable Housing in Partnership (PMAY 2.0)	0.00	0.00	0.00	0.01	0.01	0.02	0.02	0.02	0.04	0.01	0.01	0.02	0.02
CS(HG)-2(ii)	Affordable Rental Housing (PMAY 2.0)	0.00	0.00	0.00	0.01	0.01	0.02	0.02	0.02	0.04	0.01	0.01	0.02	0.00
CS(HG)-2(iii)	Interest Subsidy Scheme (PMAY 2.0)	0.00	0.00	0.00	0.01	0.01	0.02	0.02	0.02	0.04	0.01	0.01	0.02	0.00
	Punjab Sehri Awas Yojan (PUDA)	0.00	0.00	0.00	0.00	0.01	0.01	0.00	0.02	0.02	0.00	0.01	0.01	0.00
	Total	0.00	0.00	0.00	0.04	0.05	0.09	0.07	0.09	0.16	0.04	0.05	0.09	0.04
	URBAN DEVELOPMENT													
UD-6(i)	Municipal Development Funds(MDF)	0.00	3679.83	3679.83	0.00	5175.00	5175.00	0.00	100000.00	100000.00	0.00	23000.00	23000.00	23000.00

STATEMENT - II
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25			SCSP 2025-26			Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			Capital Content (out of Col.14)
		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
CS(UD)-40	Swachh Bharat Mission (Urban) (60:40) (Note: Scheme transferred to SNA by Gol. Entire funds for FY 2023-24 have been booked under Gol prescribed budget heads and no funds have been booked under minor head '789 SCP for SCs'. Therefore, estimates of Expenditure from FY 2023-24 have not been included under SCSP.)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
CS(UD)-42	Atal Mission for rejuvenation and urban transformation {AMRUT} (50:50) (Note: Scheme transferred to SNA by Gol. Entire funds for FY 2023-24 have been booked under Gol prescribed budget heads and no funds have been booked under minor head '789 SCP for SCs'. Therefore, estimates of Expenditure from FY 2023-24 have not been included under SCSP.)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	CSS-Other Schemes													
CS(UD)-38	National Urban Livelihood Mission (NULM) (60:40)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
CS (UD)-43	Pradhan Mantri Awaas Yojana(PMAY)100% CSS													
CS(UD)-43(ii)	PMAY - Beneficiary Led Construction (Vertical -iv)	10291.00	1714.00	12005.00	11679.00	1945.00	13624.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
CS (UD)-43(VI)	PMAY - BLC Enhancement, Geo Tagging & IEC	1764.00	0.00	1764.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
CS(UD)-45(i)	PMAY 2.0- Beneficiary Led Construction (Vertical -iv)	0.00	0.00	0.00	1860.00	1240.00	3100.00	27000.00	18000.00	45000.00	16740.00	11160.00	27900.00	0.00
	Total	12055.00	5393.83	17448.83	13539.00	8360.00	21899.00	27000.00	118000.00	145000.00	16740.00	34160.00	50900.00	23000.00

STATEMENT - II
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25			SCSP 2025-26			Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			Capital Content (out of Col.14)
		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
	SOCIAL JUSTICE & EMPOWERMENT (WELFARE OF SCs)													
	State Level Schemes													
WSC-07	New Courses/ Vocational Training in ITIs for SC Students (Staff expenditure, scholarship to SC students etc.)	0.00	111.03	111.03	0.00	17.87	17.87	0.00	0.03	0.03	0.00	0.03	0.03	0.00
WSC-09(i)	Ashirwad to SC Girls/Widows/ Divorcees and the Daughters of Widows, at the time of their marriages	0.00	19850.22	19850.22	0.00	23000.00	23000.00	0.00	23000.00	23000.00	0.00	23000.00	23000.00	0.00
WSC-10	Provision of Free Text Books and Tool Kits to Scheduled Castes	0.00	0.00	0.00	0.00	50.00	50.00	0.00	100.00	100.00	0.00	100.00	100.00	0.00
WSC-12	Construction of Building for the Welfare Department at the State Head Quarter (Now 50:50)	0.00	0.00	0.00	0.01	0.01	0.02	0.01	0.01	0.02	0.01	0.01	0.02	0.00
	CSS schemes													
CS(WSC) 05/01-34	Scholarship for Post Matric Students for Scheduled Castes (60:40 CS:SS over & above committed liability of State Govt. is Rs.60.79 Cr) {Post Matric Scholarship to students belonging to Scheduled Castes for studies in India (PMS-SC)}	94.77	43830.21	43924.98	2062.00	27100.00	29162.00	362.00	24500.00	24862.00	362.00	24500.00	24862.00	0.00
CS(WSC) 02	Babu Jagjivan Ram Chhatrawas Yojana-Construction of Hostels for SC Girls in Schools/Colleges - under PM-AJAY	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
CS(WSC) 05/03-33	Babu Jagjivan Ram Chhatrawas Hostels for SC Boys & Girls in Schools & Colleges - under PM-AJAY	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
CS(WSC) 06/10-50	Implementation of Protection of Civil Rights Act -1955 and the Scheduled Caste & the Scheduled Tribes (Prevention of Atrocities Act 1989) (50:50)	133.70	133.70	267.40	1087.41	1087.41	2174.82	1000.00	1000.00	2000.00	1000.00	1000.00	2000.00	0.00

STATEMENT - II
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25			SCSP 2025-26			Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			Capital Content (out of Col.14)
		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
WSC-01	Share Capital Contribution to PSCFC (State Share 51% & Gol 49%)	12.76	13.29	26.05	0.01	0.01	0.02	0.01	0.01	0.02	0.01	0.01	0.02	0.02
SCA(SCP)-5	Special Central Assistance to Scheduled Castes Sub Plan Component of Pradhan Mantri Anushuchit Jatti Abayudhay Yojana (PMAJAY) - Grants-in-Aid Component	618.21	0.00	618.21	6000.00	0.00	6000.00	6000.00	0.00	6000.00	6000.00	0.00	6000.00	0.00
CS(WSC)-53	Pradhan Mantri Adarsh Gram Yojana (PMAGY) in SC Villages (100% CS) - under PM-AJAY	3998.31	0.00	3998.31	7300.00	0.00	7300.00	7500.00	0.00	7500.00	7500.00	0.00	7500.00	7500.00
SCA(SC)-1	SCA(SC)-1 : Setting up of Institutes for Training in Typing and Stenography to Below Poverty Line SCs	0.00	83.60	83.60	0.00	104.69	104.69	0.00	109.92	109.92	0.00	109.92	109.92	0.00
	Total (State Level)	4857.75	64022.05	68879.80	16449.43	51359.99	67809.42	14862.02	48709.97	63571.99	14862.02	48709.97	63571.99	7500.02
	District Level Schemes													
WSC(D)-01	Construction/Repair of Dr. B.R. Ambedkar Bhawans and their operation	0.00	190.96	190.96	0.00	1076.00	1076.00	0.00	300.00	300.00	0.00	300.00	300.00	0.00
	Total (District Level)	0.00	190.96	190.96	0.00	1076.00	1076.00	0.00	300.00	300.00	0.00	300.00	300.00	0.00
	Total (State + District)	4857.75	64213.01	69070.76	16449.43	52435.99	68885.42	14862.02	49009.97	63871.99	14862.02	49009.97	63871.99	7500.02
	SOCIAL SECURITY & WELFARE													
	State Level Schemes													
SSW-03	Old Age Pension (Social Security Fund)	0.00	202198.27	202198.27	0.00	208250.00	208250.00	0.00	400000.00	400000.00	0.00	200000.00	200000.00	0.00
SSW-03(i)	Administrative Expenses	0.00	64.39	64.39	0.00	30.00	30.00	0.00	1900.00	1900.00	0.00	1900.00	1900.00	0.00
SSW-04	Financial Assistance to Disabled Persons (Social Security Fund)	0.00	23883.25	23883.25	0.00	25000.00	25000.00	0.00	49815.56	49815.56	0.00	24907.78	24907.78	0.00
SSW-12	Assistance to various Homes/Institutions run by Social Security Department (Clubbed with SSW-11, 13, 14)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
WCD-02	Financial Assistance to dependent children (Social Security Fund)	0.00	20058.43	20058.43	0.00	21120.99	21120.99	0.00	43277.94	43277.94	0.00	21638.97	21638.97	0.00
WCD-03	Financial Assistance to Widows & Destitute Women (Social Security Fund)	0.00	56975.79	56975.79	0.00	60048.50	60048.50	0.00	120097.00	120097.00	0.00	60048.50	60048.50	0.00

STATEMENT - II
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25			SCSP 2025-26			Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			Capital Content (out of Col.14)
		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
WCD-05	Mai Bhago Vidya (EDU) Scheme (Free Bicycle to all girl students studying in class 9th to 12th)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.01	0.01	0.00	0.00	0.00	0.00
WCD-06	Attendance scholarship to handicapped girl students in rural area	0.00	29.24	29.24	0.00	55.00	55.00	0.00	110.00	110.00	0.00	55.00	55.00	0.00
CS(WCD)-18	Swadhar Greh Scheme (60:40) (50:50 w.e.f. December 2017)	0.00	0.00	0.00	15.00	10.00	25.00	30.00	20.00	50.00	15.00	10.00	25.00	0.00
CS(WCD)-19	Mission for Empowerment and Protection for Women {Mahila Shakti Kendra (MSK)}	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
SSW 17	Setting up of Old Age Homes	0.00	320.46	320.46	0.00	160.00	160.00	0.00	500.00	500.00	0.00	160.00	160.00	0.00
	New Scheme													
	Financial Assistance to resident Women of Punjab (100% State)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	930000.00	930000.00	0.00	297600.00	297600.00	0.00
	CSS-Other schemes													
CS(WCD)-08	Establishment of State Resource Centre for Women under National Mission for Empowerment of Women (100% Gol) now (60:40)	0.00	0.00	0.00	33.36	22.25	55.61	145.48	96.99	242.47	0.00	0.00	0.00	0.00
CS(WCD)-02	Pradhan Mantri Matru Vandana Yojana (PMMVY) (60:40) (Previously: Maternity Benefit Programme)	893.29	595.52	1488.81	1054.50	703.00	1757.50	4200.00	2800.00	7000.00	1050.00	700.00	1750.00	0.00
WCD-01	Child Protection Services (Earlier name: Integrated Child Protection Scheme (ICPS) (60:40))	453.08	302.06	755.14	410.10	273.35	683.45	600.00	400.00	1000.00	300.00	200.00	500.00	0.00
	Total (State Level)	1346.37	304427.41	305773.78	1512.96	315673.09	317186.05	4975.48	1549017.50	1553992.98	1365.00	607220.25	608585.25	0.00
	District Level Schemes													
	CSS--Flagship schemes													
SSW(D)-01	National Social Assistance Programme (ACA) 100% Gol													
SSW(D)-01(i)	Indira Gandhi National Old Age Pension	365.04	0.00	365.04	530.00	0.00	530.00	3534.00	0.00	3534.00	706.80	0.00	706.80	0.00
SSW(D)-01(ii)	National Family Benefit Scheme	3.39	0.00	3.39	40.00	0.00	40.00	267.00	0.00	267.00	53.40	0.00	53.40	0.00
SSW(D)-01(iii)	Indira Gandhi National Widow Pension Scheme	153.69	0.00	153.69	102.00	0.00	102.00	680.00	0.00	680.00	136.00	0.00	136.00	0.00

STATEMENT - II
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25			SCSP 2025-26			Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			Capital Content (out of Col.14)
		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
SSW(D)-01(iv)	Indira Gandhi National Disabled Pension Scheme	41.00	0.00	41.00	40.00	0.00	40.00	267.00	0.00	267.00	53.40	0.00	53.40	0.00
	Total (District level)	563.12	0.00	563.12	712.00	0.00	712.00	4748.00	0.00	4748.00	949.60	0.00	949.60	0.00
	Total (State + District)	1909.49	304427.41	306336.90	2224.96	315673.09	317898.05	9723.48	1549017.50	1558740.98	2314.60	607220.25	609534.85	0.00
	NUTRITION													
	CSS-Flagship Schemes													
NT(D)-01	Nutrition ICDS (50% of Actual Expenditure Reimbursed by GoI) (50:50) (SNP)	4139.05	4139.05	8278.10	2250.00	2250.00	4500.00	7500.00	7500.00	15000.00	2250.00	2250.00	4500.00	0.00
NT(D)-04 (I)	Construction of Buildings of Anganwadi Centres under Re-structured ICDS Scheme (60:40)	392.06	261.37	653.43	0.42	0.28	0.70	0.60	0.40	1.00	0.42	0.28	0.70	0.70
	CSS-Other schemes													
NT(D)-02	Scheme for Adolescent Girls (SAG) (Previously: Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG)-SABLA (SNP 50:50) Training (60:40))	0.00	0.00	0.00	56.99	56.99	113.98	250.00	250.00	500.00	56.99	56.99	113.98	0.00
NT(D)-07	POSHAN Abhiyaan - National Nutrition Mission(NNM)	0.00	0.00	0.00	0.00	0.00	0.00	3000.00	2000.00	5000.00	0.00	0.00	0.00	0.00
	Total	4531.11	4400.42	8931.53	2307.41	2307.27	4614.68	10750.60	9750.40	20501.00	2307.41	2307.27	4614.68	0.70
	LABOUR & LABOUR WELFARE													
A	Labour													
LW-04	Child Labour-Rehabilitation Fund	0.00	0.00	0.00	0.00	0.60	0.60	0.00	1.20	1.20	0.00	0.60	0.60	0.00
	CSS-Optional/others													
LW-01	Rehabilitation of bonded labourers (50:50) (converted into 100% CSS from 2017-18)	0.00	0.00	0.00	15.00	0.00	15.00	20.00	0.00	20.00	10.00	0.00	10.00	0.00
	Sub-Total (A)	0.00	0.00	0.00	15.00	0.60	15.60	20.00	1.20	21.20	10.00	0.60	10.60	0.00
B	Employment Generation													
EG-02	Centre for Training and Employment of Punjab Youth (C-PYTE)	0.00	105.00	105.00	0.00	248.50	248.50	0.00	1995.16	1995.16	0.00	367.64	367.64	52.86
EG-06	Grant-in-aid to Mai Bhago Armed Forces Preparatory Institute (for Girls), Mohali	0.00	0.00	0.00	0.00	0.00	0.00	0.00	574.60	574.60	0.00	0.00	0.00	0.00
EG-17	Punjab Hunar Vikas yojna	0.00	68.34	68.34	0.00	328.50	328.50	0.00	2500.00	2500.00	0.00	625.00	625.00	0.00

STATEMENT - II
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

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		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
	CSS-optional/others													
CS(EG)-45	Skill Development Mission-Model Career Center, Bathinda (100%)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	Skill Development Mission													
CS (EG)-02/ EG-18	Placement linked Skill Development Projects under Deen Dyal Upadhyaya Gramin Kaushalya Yojna (DDU-GKY)	998.74	665.82	1664.56	810.00	540.00	1350.00	5400.00	3600.00	9000.00	1620.00	1080.00	2700.00	1499.85
CS (EG)-19	Pradhan Mantri Kushal Vikas Yojna (100%)	125.92	0.00	125.92	250.00	0.00	250.00	6137.00	0.00	6137.00	1534.25	0.00	1534.25	0.00
CS (EG)-20	Skill Acquisition and knowledge awareness for Livelihood promotion (SANKLAP) (60:40)	41.97	27.98	69.95	0.15	0.10	0.25	0.60	0.40	1.00	0.15	0.10	0.25	0.00
	New Scheme													
CS(EG-21)	Pradhan Mantri Viraasat ka Samvardhan	0.00	0.00	0.00	0.25	0.00	0.25	1.00	0.00	1.00	0.25	0.00	0.25	0.00
	Sub-Total (B)	1166.63	867.14	2033.77	1060.40	1117.10	2177.50	11538.60	8670.16	20208.76	3154.65	2072.74	5227.39	1552.71
C	Industrial Training													
ITI-01	Upgradation of Industrial Training Institutes into Centres of Excellence in Punjab (75:25)	0.00	3.24	3.24	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
ITI-03	Upgradation of Infrastructure, Machinery, Equipment and Construction of new Buildings for existing Government Industrial Training Institutes	0.00	51.25	51.25	0.00	1488.00	1488.00	0.00	2000.00	2000.00	0.00	640.00	640.00	640.00
ITI-05	Provision of deficit budget to continue the courses started under various schemes (old name: Provision of deficit budget under the "Introduction of Hospitality Courses" with the assistance of Ministry of Tourism, Govt. of India)	0.00	355.31	355.31	0.00	400.00	400.00	0.00	1500.00	1500.00	0.00	480.00	480.00	0.00
ITI-15	Upgradation of Govt. ITI Ludhiana into Model ITI (70:30)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
ITI-19	Opening of New ITIs in the State of Punjab	0.00	351.78	351.78	0.00	1072.00	1072.00	0.00	2000.00	2000.00	0.00	640.00	640.00	640.00
	New Scheme													

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SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25			SCSP 2025-26			Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			Capital Content (out of Col.14)
		Actual Expenditure			Anticipated Expenditure						Estimates of SCSP Expenditure			
		CS	SS	Total	CS	SS	Total	CS	SS	Total	CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
ITI-27	New scheme for skill development and rehabilitation of Jail inmates' in Punjab	0.00	0.00	0.00	0.00	0.32	0.32	0.00	300.00	300.00	0.00	96.00	96.00	0.00
	CSS- other schemes													
CS(ITI)-01	Skill Development Mission/ Initiative Scheme (100% CS)	0.00	0.00	0.00	0.25	0.00	0.25	1.00	0.00	1.00	0.25	0.00	0.25	0.00
	New Scheme													
CS(ITI)-03	Prime Minister's skilling and Employability Transformation through upgraded it is (PM-SETU)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.01	0.01	0.00	0.00	0.00	0.00
	Sub-Total (C)	0.00	761.58	761.58	0.25	2960.32	2960.57	1.00	5800.00	5801.00	0.25	1856.00	1856.25	1280.00
	Total (A+B+C)	1166.63	1628.72	2795.35	1075.65	4078.02	5153.67	11559.60	14471.36	26030.96	3164.90	3929.34	7094.24	2832.71
	DEFENCE SERVICES WELFARE													
DSW-02	Training scheme for the wards of ex-servicemen and others for entry to Technical/Non-Technical Trades of Defence/Para military forces	0.00	38.00	38.00	0.00	37.50	37.50	0.00	150.00	150.00	0.00	37.50	37.50	0.00
	Total	0.00	38.00	38.00	0.00	37.50	37.50	0.00	150.00	150.00	0.00	37.50	37.50	0.00
	Revenue, Rehabilitation and Disaster Management													
RR-05	RR-05 : Mukh Mantri TirathYatra Scheme (Scheme transferred to Transport Department)	0.00	0.00	0.00	0.00	800.00	800.00	0.00	31200.00	31200.00	0.00	9984.00	9984.00	0.00
RR-06	RR-06 : Kirtan Scheme for Hindus/Sikhs/SC etc.	0.00	0.00	0.00	0.00	0.01	0.01	0.00	0.02	0.02	0.00	0.01	0.01	0.00
	Total	0.00	0.00	0.00	0.00	800.01	800.01	0.00	31200.02	31200.02	0.00	9984.01	9984.01	0.00
	Grand Total	118798.87	1031954.68	1150753.55	206173.20	1207470.99	1413644.19	524988.29	4498089.68	5023077.97	228879.59	1541162.92	1770042.52	251633.37

STATEMENT - III
SCHEDULED CASTES SUB PLAN 2026-27
Physical Targets & Achievements

Scheme code	Sub-head/Scheme/Item	Unit	SCSP 2024-25 Achievements	SCSP 2025-26		SCSP 2026-27 Target
				Target	Tentative Achievements	
1	2	3	4	5	6	7
	DAIRY DEVELOPMENT					
DD-05	Promotion of dairy farming as livelihood for SC beneficiaries.	Trainees	1,300	1,400	1,400	1,400
	INDUSTRY AND MINERAL					
VSI-23	State scheme for awareness and entrepreneurship development to promote SCs under Stand Up India Project.	Trainees/ Camps	12 camps	690	-	13,800
	RURAL DEVELOPMENT					
RDE(S)-01	Pardhan Mantri Awaas Yojana(G) (60:40) Earlier: Indira Awaas Yojana	Houses (Construction/ upgradation)	-	33,185	-	-
	GENERAL EDUCATION					
EDE-57	Attendance scholarship to SC Primary girl students.	Students	-	-	-	-
	SOCIAL JUSTICE & EMPOWERMENT (WELFARE OF SCs)					
CS(WSC) 05/01-34	Scholarship for Post Matric Students for Scheduled Castes (60:40 CS:SS over & above committed liability of State Govt. is Rs.60.79 Cr)	No.	355,572	260,000	2,84,694	270,000
WSC-01	Share Capital Contribution to PSCFC (State Share 51% & GoI 49%) (direct release by GoI).	Beneficiaries	221	1,100	570	570
WSC-09(i)	Ashirwad to SC girls/widows/Divorcees and the daughters of widows at the time of their marriage	No.	38,922	49,019	45,098	49,019
WSC-07	New courses/vocational training in ITIs for SC students (staff expenditure, scholarship to SC students etc.)	Students/ Instructors/ Trg. Units	2,496	50 Units	754	0
	SOCIAL SECURITY					
SSW-04	Financial Assistance to Disabled Persons (Social Security Fund)	No.	135,345	137,500	139,838	137,500

STATEMENT - III
SCHEDULED CASTES SUB PLAN 2026-27
Physical Targets & Achievements

Scheme code	Sub-head/Scheme/Item	Unit	SCSP 2024-25 Achievements	SCSP 2025-26		SCSP 2026-27 Target
				Target	Tentative Achievements	
1	2	3	4	5	6	7
WCD-03	Financial Assistance to Widows & Destitute Women (Social Security Fund)	No.	323,316	330,500	338,024	330,500
SSW-03	Old Age Pension (Social Security Fund)	No.	1,123,349	1,167,000	1,169,632	1,229,632
WCD-02	Financial Assistance to dependent children(Social Security Fund)	No.	112,221	118,000	119,466	118,000
SSW(D)-01	National Social Assistance Programme (ACA)					
(i)	Indira Gandhi National Old Age Pension	No.	56,200	25,500	-	56,256
(ii)	National Family Benefit Programme	No.	220	88	-	220
(iii)	Indira Gandhi National Widow Pension Scheme	No.	8,847	3,538	-	8,847
(iv)	Indira Gandhi National Disabled Pension Scheme	No.	2,490	990	-	2,490
	NUTRITION					
NT(D)-01	Nutrition (ICDS)	No.	487,500	540,000	462,585	495,000
NT(D)-02	Scheme for adolescent girls (Earlier Rajiv Gandhi Scheme for empowerment of adolescent girls- "Sabla")	No.	-	21,186	-	21,186
	DEFENCE SERVICES WELFARE					
DSW-02	Training scheme for the wards of ex-servicemen and others for entry to Technical/Non-Technical Trades of Defence/Para military forces.	No.	701	900	770	900
	EMPLOYMENT GENERATION					
EG-02	Centre for Training and Employment of Punjab Youth (C-PYTE)	Trainees	5,531	4,000	4,000	4,000

STATEMENT - IV

SCHEDULED CASTES SUB PLAN 2026-27

**"GRANTS-IN-AID FOR DISTRICT/STATE-LEVEL PROJECTS FOR SOCIO-ECONOMIC BETTERMENT OF SCs"
under the scheme PM-AJAY (erstwhile SPECIAL CENTRAL ASSISTANCE PROGRAMME)**

**Subhead-wise Allocation, Expenditure and Physical Targets and Achievements
Summary**

(₹ Lac)

Sr. No.	Subhead/Scheme	2024-25 Expenditure	2025-26			2026-27	
			Approved Outlay	Anticipated Expenditure	Anticipated Physical Achievement	Financial Target	Physical Targets (Nos.)
1	2	3	4	5	6	7	8
	Social Justice, Empowerment & Minorities						
1	Directorate of Scheduled Castes Sub Plan	618.21	6000.00	6000.00	13655 beneficiaries & 2673 units	60000.00	13655 beneficiaries & 2673 units
	Total	618.21	6000.00	6000.00	13655 beneficiaries & 2673 units	60000.00	13655 beneficiaries & 2673 units

STATEMENT - V

SCHEDULED CASTES SUB PLAN 2026-27

**"GRANTS-IN-AID FOR DISTRICT/STATE-LEVEL PROJECTS FOR SOCIO-ECONOMIC BETTERMENT OF SCs"
under the scheme PM-AJAY (erstwhile SPECIAL CENTRAL ASSISTANCE PROGRAMME)**

Scheme -wise Allocation and Expenditure

(₹ Lac)

Code No.	Subhead/Scheme	2024-25 Expenditure	2025-26		2026-27 Amount
			Approved Outlay	Anticipated Expenditure	
1	2	3	4	5	6
	DIRECTORATE OF SCHEDULED CASTES SUB PLAN				
SCA(SCSP)-5	Special Central Assistance to Scheduled Castes Sub Plan component of Pradhan Mantri Anusuchit Jaati Abayudhya Yojana (PMAJAY)	618.21	6000.00	6000.00	6000.00
	Total	618.21	6000.00	6000.00	6000.00

STATEMENT - VI
SCHEDULED CASTES SUB PLAN 2026-27
"GRANTS-IN-AID FOR DISTRICT/STATE-LEVEL PROJECTS FOR SOCIO-ECONOMIC BETTERMENT OF SCs"
under the scheme PM-AJAY (erstwhile SPECIAL CENTRAL ASSISTANCE PROGRAMME)
Physical Targets and Achievements

Code No.	Subhead/Scheme	Unit	2024-25 Achievement	2025-26		2026-27 Targets
				Targets	Anticipated Achievement	
1	2	3	4	5	6	7
B	DIRECTORATE OF SCHEDULED CASTES SUB PLAN					
SCA(SCSP)-5	Special Central Assistance to Scheduled Castes Sub Plan component of Pradhan Mantri Anusuchit Jaati Abayudhya Yojana (PMAJAY)	Beneficiaries/ Trainees/ Infra units	1392 bens.	13655 bens. & 2673 units	13655 bens. & 2673 units	13655 bens. & 2673 units
	Total-(A+B)	Beneficiaries/ Trainees/ Infra units	1392 bens.	13655 bens. & 2673 units	13655 bens. & 2673 units	13655 bens. & 2673 units

STATEMENT - VII
SCHEDULED CASTES SUB PLAN 2026-27
20 POINT PROGRAMME (SC FAMILIES ASSISTED)

(₹ Lac)

Code No.	Sub-head/Scheme	SCSP 2025-26							SCSP 2026-27				
		Approved Outlay			Targets (Bens.)	Anticipated Expenditure			Anticipated Physical Achievement (Bens.)	Estimates of SCSP Exp.			Targets (Bens.)
		CS	SS	Total		CS	SS	Total		CS	SS	Total	
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	SUB PARAMETER (i)												
	SOCIAL JUSTICE, EMPOWERMENT & MINORITIES												
	DIRECTORATE OF SOCIAL JUSTICE, EMPOWERMENT AND MINORITIES												
CS(WSC)- 05/01-34	Post matric Scholarship to SC students	362.00	24500.00	24862.00	260000	2062.00	27100.00	29162.00	284694	362.00	24500.00	24862.00	270000
	Total - 1	362.00	24500.00	24862.00	260000	2062.00	27100.00	29162.00	284694	362.00	24500.00	24862.00	270000
2	SUB PARAMETER (ii)												
(a)	GRANTS-IN-AID FOR DISTRICT/STATE-LEVEL PROJECTS FOR SOCIO- ECONOMIC BETTERMENT OF SCs under the scheme PM-AJAY												
SCA (SCSP) -5	Special Central Assistance to Scheduled Castes Sub Plan component of Pradhan Mantri Anusuchit Jaati Abayudhya Yojana (PMAJAY)	6000.00	0.00	6000.00	13655	6000.00	0.00	6000.00	13655	6000.00	0.00	6000.00	13655
	Total - 2a	6000.00	0.00	6000.00	13655	6000.00	0.00	6000.00	13655	6000.00	0.00	6000.00	13655
(b)	NSFDC CONCESSIONAL LOANS SCHEME												
	SOCIAL JUSTICE & EMPOWERMENT (WELFARE OF SCs)												
	PUNJAB SCHEDULED CASTES LAND DEVELOPMENT & FINANCE CORPORATION												
	Loan Scheme in collaboration with NSFDC	300.00	0.00	300.00	200	405.00	0.00	405.00	270	405.00	0.00	405.00	270
	Total - 2b	300.00	0.00	300.00	200	405.00	0.00	405.00	270	405.00	0.00	405.00	270
	Total - 2 (2a+2b)	6300.00	0.00	6300.00	13855	6405.00	0.00	6405.00	13925	6405.00	0.00	6405.00	13925
	Total (1+2)	6662.00	24500.00	31162.00	273855	8467.00	27100.00	35567.00	298619	6767.00	24500.00	31267.00	283925

STATEMENT - VIII

**SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure (Women Component)**

(₹ Lac)

Scheme code	Sub-head/Scheme	Women Share	SCSP 2024-25	SCSP 2025-26	SCSP 2026-27	
			Actual Expenditure	Anticipated Expenditure	Estimates of SCSP Expenditure	Women Component (WC)
1	2	3	4	5	6	7
I	SOCIAL SECURITY & WELFARE					
SSW-03	Old Age Pension (Social Security Fund)	50%	101099.14	104125.00	200000.00	100000.00
SSW-04	Financial Assistance to Disabled Persons (Social Security Fund)	50%	11941.63	12500.00	24907.78	12453.89
WCD-02	Financial Assistance to dependent children (Social Security Fund)	50%	10029.22	10560.50	21638.97	10819.49
WCD-03	Financial Assistance to Widows & Destitute Women (Social Security Fund)	100%	56975.79	60048.50	60048.50	60048.50
WCD-05	Mai Bhago Vidya (EDU) Scheme (Free Bicycle to all girl students studying in class 9th to 12th)	100%	0.00	0.00	0.00	0.00
WCD-06	Attendance scholarship to handicapped girl students in rural area	100%	29.24	55.00	55.00	55.00
CS(WCD)-19	Mahila Shakti Kendra (MSK)	100%	0.00	0.00	0.00	0.00
	Financial Assistance to resident Women of Punjab (100% State)	100%	0.00	0.00	297600.00	297600.00
	CSS schemes					
CS(WCD)-08	Establishment of State Resource Centre for Women under National Mission for Empowerment of Women (100% Gol) now (60:40)	100%	0.00	55.61	0.00	0.00
CS(WCD)-02	Pradhan Mantri Matru Vandana Yojana (PMMVY) (60:40) (Previouly: Maternity Benefit Programme) (Direct Release by Gol to AD w.e.f. September 2017.)	100%	1488.81	1757.50	1750.00	1750.00
	District Level Schemes					
	CSS--Flagship schemes					
SSW(D)-01	National Social Assistance Programme (ACA) 100% Gol					
SSW(D)-01(i)	Indira Gandhi National Old Age Pension	45%	164.27	238.50	706.80	318.06
SSW(D)-01(ii)	National Family Benefit Scheme	44%	1.49	17.60	53.40	23.50
SSW(D)-01(iii)	Indira Gandhi National Widow Pension Scheme	100%	153.69	102.00	136.00	136.00
SSW(D)-01(iv)	Indira Gandhi National Disabled Pension Scheme	45%	18.45	18.00	53.40	24.03
	Total (I)		181901.71	189478.21	606949.85	483228.46
II	NUTRITION					
	CSS-Flagship Schemes					
NT(D)-01	Nutrition ICDS (50% of Actual Expenditure Reimbursed by Gol) (50:50) (SNP)	50%	4139.05	2250.00	4500.00	2250.00
NT(D)-02	Scheme for Adolescent Girls (SAG) (Previouly: Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG)-SABLA (SNP 50:50) Training (60:40)	100%	0.00	113.98	113.98	113.98
NT(D)-07	POSHAN Abiyyaan - National Nutrition Mission(NNM)	50%	0.00	0.00	0.00	0.00
	Total (II)		4139.05	2363.98	4613.98	2363.98

STATEMENT - VIII

**SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure (Women Component)**

(₹ Lac)

Scheme code	Sub-head/Scheme	Women Share	SCSP 2024-25	SCSP 2025-26	SCSP 2026-27	
			Actual Expenditure	Anticipated Expenditure	Estimates of SCSP Expenditure	Women Component (WC)
1	2	3	4	5	6	7
III	SOCIAL JUSTICE & EMPOWERMENT (WELFARE OF SCs)					
WSC-07	New Courses/ Vocational Training in ITIs for SC Students (Staff expenditure, scholarship to SC students etc.)	45%	49.96	8.04	0.03	0.01
WSC-09(i)	Ashirwad to SC Girls/Widows/Divorcees and the Daughters of Widows at the time of their marriages	100%	19850.22	23000.00	23000.00	23000.00
WSC-10	Provision of Free Text Books and Tool Kits to Scheduled Castes (Transferred from ITI Sub-head)	35%	0.00	17.50	100.00	35.00
	CSS-Other schemes					
WSC-01	Share Capital Contribution to PSCFC (State Share 51% & Gol 49%)	26%	6.77	0.01	0.02	0.01
	Total (III)		19906.96	23025.55	23100.05	23035.02
IV	MEDICAL AND PUBLIC HEALTH					
DHS-14	Balri Rakshak Yojana	100%	9.60	10.11	0.00	0.00
DHS-66	Sarbat Sehat Bima Yojna	50%	9255.00	12159.86	0.00	0.00
	CSS-Flagship Schemes					
DHS 01	National Rural Health Mission (NRHM) (60:40)	50%	12797.50	12373.46	24000.00	12000.00
	Total (IV)		22062.10	24543.43	24000.00	12000.00
V	EDUCATION					
A	Elementary Education					
EDE-13	Providing computers in Government Primary Schools	50%	0.00	93.00	186.00	93.00
EDE-12	Providing Furniture to Government Primary, Middle, High and Senior Secondary Schools	50%	305.34	29.25	0.01	0.00
	CSS-Flagship Schemes					
EDE-03/ EDE-2	Mid Day Meal Scheme (MDM) (60:40)	50%	14333.95	14978.00	28954.00	14477.00
EDE-17	Samagra Shiksha Abhiyan (Elementary) (60:40)	50%	18557.63	25986.43	57688.24	28844.12
B	Secondary Education					
EDS-22	Dr. Hargobind Khurana scholarship for brilliant poor students	50%	216.48	217.50	448.00	224.00
EDS-38	Free Books to general category students of 9th and 10th class & all students of 11th & 12th class (merger of scheme free books to SC students of Class 1st to Class 10th from 2024-25)	50%	2187.50	2343.75	4687.50	2343.75
EDS-42	Provision of sanitary napkins to girl students in Government Schools (Old Name: Provision of separate toilets & menstrual health & hygiene for Girls in Govt. Schools)	100%	171.95	1070.19	1092.00	1092.00
EDS-43	Digital Education in Government Schools	50%	391.00	577.31	260.00	130.00
EDE-57	Attendance Scholarship to SC Primary Girl Students.34-Scholarship/ Stipend (Transferred from Social Justice)	100%	267.44	150.00	500.00	500.00
EDS-65	Encouragement Award to SC Girl Students	100%	266.58	300.00	300.00	300.00

STATEMENT - VIII

**SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure (Women Component)**

(₹ Lac)

Scheme code	Sub-head/Scheme	Women Share	SCSP 2024-25	SCSP 2025-26	SCSP 2026-27	
			Actual Expenditure	Anticipated Expenditure	Estimates of SCSP Expenditure	Women Component (WC)
1	2	3	4	5	6	7
EDS-85	Punjab Young Entrepreneur Programme	50%	87.48	272.00	64.00	32.00
EDS-90	School of Brilliance	50%	0.00	12.50	250.00	125.00
EDS-92	Mission Samrath To Strengthen basic Skills in Numeracy and Literacy	50%	186.00	360.00	780.00	390.00
	CSS-sharing basis					
EDS-47	Samagra Shiksha Abhiyan (Secondary) (60:40)	50%	8245.13	12256.32	28512.68	14256.34
EDS-84	New India Litercy Programme	50%	16.50	46.74	80.00	40.00
C	Higher Education					
HE-47	Provision for sanitary napkins for girls in Colleges & Universities	100%	0.00	23.90	25.00	25.00
	Total (V)		45232.97	58716.88	123827.43	62872.21
VI	INDUSTRY AND MINERALS					
VSI-22	State Scheme to promote Women entrepreneurship under standup India (WISH)	100%	9.00	16.00	16.00	16.00
	Total (VI)		9.00	16.00	16.00	16.00
VII	SCIENCE, TECHNOLOGY AND ENVIRONMENT					
SR-07	Subsidy to students of Government Schools visiting the Science City	50%	62.50	12.50	50.00	25.00
	Total (VII)		62.50	12.50	50.00	25.00
VIII	RURAL DEVELOPMENT					
RDE(S)-01/RDE(S)-02	Mahatama Gandhi National Rural Employment Guarantee Scheme (90:10)	50%	0.00	0.00	0.00	0.00
RDS(S)-01	Strengthening/ Administration of DRDAs/Zila Parishads (60:40)	50%	0.00	0.00	0.00	0.00
CS (RDO-07)	Rashtriya Gram Swaraj Abhiyan	50%	382.50	1920.00	3840.00	1920.00
RDS(D)-08	National Rural Livelihood Mission (NRLM) (60:40)	50%	1774.00	2205.00	4593.75	2296.88
RDE(S)-01	Pardhan Mantri Awaas Yojana(G) (60:40)	50%	7860.00	28800.00	57600.00	28800.00
	Total (VIII)		10016.50	32925.00	66033.75	33016.88
IX	URBAN DEVELOPMENT					
CS(UD)-38	National Urban Livelihood Mission (NULM) (60:40)	37%	0.00	0.00	0.00	0.00
	Total (IX)		0.00	0.00	0.00	0.00
X	LABOUR & LABOUR WELFARE					
	Employment Generation					
EG-17	Punjab Hunar Vikas yojna	35%	23.92	114.98	625.00	218.75
	Skill Development Mission					
CS (EG)-02	Placement linked Skill Development Projects under Deen Dyal Upadhya Gramin Kaushalya Yojna (DDU-GKY) (60:40)	35%	582.60	472.50	2700.00	945.00
CS (EG)-03	Pradhan Mantri Kushal Vikas Yojna (100%)	35%	44.07	87.50	1534.25	536.99
CS (EG)-20	Skill Acquisition and knowledge awareness for Livelihood promotion (SANKLAP) (60:40)	35%	24.48	0.09	0.25	0.09
	Total (X)		675.07	675.06	4859.50	1700.83

STATEMENT - VIII

**SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure (Women Component)**

(₹ Lac)

Scheme code	Sub-head/Scheme	Women Share	SCSP 2024-25	SCSP 2025-26	SCSP 2026-27	
			Actual Expenditure	Anticipated Expenditure	Estimates of SCSP Expenditure	Women Component (WC)
1	2	3	4	5	6	7
XI	REVENUE, REHABILITATION AND DISASTER MANAGEMENT					
RR-05	RR-05 : Mukh Mantri TirathYatra Scheme	50%	0.00	400.00	9984.00	4992.00
RR-06	RR-06 : Kirtan Scheme for Hindus/Sikhs/SC etc.	50%	0.00	0.01	0.01	0.01
	Total (XI)		0.00	400.01	9984.01	4992.01
	Grand Total (I-XI)		284005.86	332156.61	863434.57	623250.38

STATEMENT - IX
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure
(Schemes having SCSP component from 50% to less than 100%)

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25	SCSP 2025-26	Estimates of Expenditure 2026-27 (Eligible Portion)	SCSP 2026-27	
		Actual Expenditure	Anticipated Expenditure		Estimates of Expenditure	%age of Col. 6 to Col.5
1	2	3	4	5	6	7
	RURAL DEVELOPMENT					
	Special Programme for Rural Development					
	CSS-Flagship Scheme					
RDS(D)-08	National Rural Livelihood Mission (NRLM)	3548.00	4410.00	12500.00	4593.75	<50% Scheme
	NRLM - SVEP	83.33	0.00	400.00	0.00	<50% Scheme
	NRLM- MKSP	168.75	183.75	500.00	183.75	<50% Scheme
	NRLM-RSETI	373.17	0.00	1900.00	0.00	<50% Scheme
	Rural Housing					
	District Level Scheme					
	CSS-Flagship Scheme					
RDE(S)-01	Pardhan Mantri Awaas Yojana(G) (60:40)	15720.00	57600.00	80000.00	57600.00	72
	Total	19893.25	62193.75	95300.00	62377.50	65
	SCIENCE, TECHNOLOGY AND ENVIRONMENT					
SR-07	Subsidy to students of Government Schools visiting the Science City	125.00	25.00	100.00	50.00	50
	Total	125.00	25.00	100.00	50.00	50
	CIVIL SUPPLIES					
CS-12	Door to Door Ration Delivery	1736.50	140.00	90000.00	63000.00	70
CS-15	Assistance under NFSA to PUNGRAIN	4887.40	11200.00	13136.00	9195.20	70
	Total	6623.90	11340.00	103136.00	72195.20	70
	GENERAL EDUCATION					
A	Elementary Education					

STATEMENT - IX
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure
(Schemes having SCSP component from 50% to less than 100%)

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25	SCSP 2025-26	Estimates of Expenditure 2026-27 (Eligible Portion)	SCSP 2026-27	
		Actual Expenditure	Anticipated Expenditure		Estimates of Expenditure	%age of Col. 6 to Col.5
1	2	3	4	5	6	7
EDE-12	Providing furniture in Govt. Primary Schools	610.68	58.50	0.01	0.01	50
EDE-13	Providing computers in Government Primary Schools	0.00	186.00	300.00	186.00	62
	CSS-Flagship Schemes					
EDE-03/ EDE-2	Mid Day Meal Scheme (MDM) (60:40)	28667.89	29956.00	46700.00	28954.00	62
EDE-17	Samagra Shiksha Abhiyan (Elementary)	37115.25	51972.86	93045.55	57688.24	62
B	Secondary Education					
EDS-38	Free Books to general category students of 9th and 10th class & all students of 11th & 12th class (merger of scheme free books to SC students of Class 1st to Class 10th from 2024-25)	4375.00	4687.50	7500.00	4687.50	63
EDS-39	Additional Classrooms for rural area schools in the state RIDF-XXIII (85:15)	12494.04	8750.00	25000.00	12500.00	50
EDS-42	Provision of sanitary napkins to girl students in Government Schools (Old Name: Provision of separate toilets & menstrual health & hygiene for Girls in Govt. Schools)	171.95	1070.19	2100.00	1092.00	52
EDS-43	Digital Education in Government Schools	782.00	1154.61	500.00	260.00	52
EDS-44	Teaching learning material (TLM) for Pre-primary students	156.00	104.00	300.00	156.00	52
EDS-52	Developing play grounds in schools	186.90	90.00	500.00	260.00	52
EDS-53	Converting Government schools into smart schools	0.00	2080.00	15000.00	7800.00	52

STATEMENT - IX
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure
(Schemes having SCSP component from 50% to less than 100%)

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25	SCSP 2025-26	Estimates of Expenditure 2026-27 (Eligible Portion)	SCSP 2026-27	
		Actual Expenditure	Anticipated Expenditure		Estimates of Expenditure	%age of Col. 6 to Col.5
1	2	3	4	5	6	7
EDS-56	Upgradation of Schools	421.43	705.00	4000.00	2000.00	50
EDS-61	Guidance Counselling for Students	85.16	87.00	200.00	100.00	50
EDS-47	Samagra Shiksha Abhiyan (Secondary)	16490.25	24512.64	45988.19	28512.68	62
EDS-86	PM Shri Scheme	4186.57	22524.52	30000.00	18600.00	62
EDS-92	Mission Samrath To Strengthen basic Skills in Numeracy and Literacy	372.00	720.00	1100.00	780.00	71
EDS-93	Schools of applied learning	152.56	201.20	1041.00	0.25	0
EDS-91	Punjab Accelerated Outcomes in School Education (POISE) under World Bank Project	0.00	198.40	1000.00	620.00	62
	Total	106267.68	149058.42	274274.75	164196.68	60
	URBAN DEVELOPMENT					
CS(UD)-43(ii)	PMAY - Beneficiary Led Construction (Vertical - iv)	12005.00	13624.00	0.00	0.00	0
	Total	12005.00	13624.00	0.00	0.00	0
	HOUSING					
HG-04	Houses for Houseless {Punjab Shehri Awaas Yojana (Previously: Mukh Mantri Awas Yojana (MMAY), Urban)}	0.00	0.00	0.00	0.00	0
	Total	0.00	0.00	0.00	0.00	0
	SOCIAL SECURITY & WELFARE					
	State Level Schemes					
SSW-03	Old Age Pension (Social Security Fund)	202198.27	208250.00	400000.00	200000.00	50

STATEMENT - IX
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure
(Schemes having SCSP component from 50% to less than 100%)

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25	SCSP 2025-26	Estimates of Expenditure 2026-27 (Eligible Portion)	SCSP 2026-27	
		Actual Expenditure	Anticipated Expenditure		Estimates of Expenditure	%age of Col. 6 to Col.5
1	2	3	4	5	6	7
SSW-04	Financial Assistance to Disabled Persons (Social Security Fund)	23883.25	25000.00	49815.56	24907.78	50
WCD-02	Financial Assistance to dependent children (Social Security Fund)	20058.43	21120.99	43277.94	21638.97	50
WCD-03	Financial Assistance to Widows & Destitute Women (Social Security Fund)	56975.79	60048.50	120097.00	60048.50	50
WCD-06	Attendance scholarship to handicapped girl students in rural area	29.24	55.00	110.00	55.00	50
CS(WCD)-18	Swadhar Greh Scheme (60:40) (50:50 w.e.f. December 2017)	0.00	25.00	50.00	25.00	50
	CSS-Other schemes					
CS(WCD)-08	Establishment of State Resource Centre for Women under National Mission for Empowerment of Women (100% Gol) now	0.00	55.61	242.47	0.00	-
CS(WCD)-02	Pradhan Mantri Matru Vandana Yojana (PMMVY) (60:40) (Previously: Maternity Benefit)	1488.81	1757.50	7000.00	1750.00	<50% Scheme
WCD-01	Child Protection Services (Earlier name: Integrated Child Protection Scheme (ICPS))	755.14	683.45	1000.00	500.00	50
	Total (State Level)	305388.93	316996.05	621592.97	308925.25	50
	District Level Schemes					
	CSS--Flagship schemes					
SSW(D)-01	National Social Assistance Programme (ACA) 100% Gol					

STATEMENT - IX
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure
(Schemes having SCSP component from 50% to less than 100%)

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25	SCSP 2025-26	Estimates of Expenditure 2026-27 (Eligible Portion)	SCSP 2026-27	
		Actual Expenditure	Anticipated Expenditure		Estimates of Expenditure	%age of Col. 6 to Col.5
1	2	3	4	5	6	7
SSW(D)-01(i)	Indira Gandhi National Old Age Pension	365.04	530.00	3534.00	706.80	<50% Scheme
SSW(D)-01(ii)	National Family Benefit Scheme	3.39	40.00	267.00	53.40	<50% Scheme
SSW(D)-01(iii)	Indira Gandhi National Widow Pension Scheme	153.69	102.00	680.00	136.00	<50% Scheme
SSW(D)-01(iv)	Indira Gandhi National Disabled Pension Scheme	41.00	40.00	267.00	53.40	<50% Scheme
	Total (District level)	563.12	712.00	4748.00	949.60	<50% Scheme
	Total (State + District)	305952.05	317708.05	626340.97	309874.85	49
	NUTRITION					
	District Level Scheme					
	Integrated Child Development Services					
NT(D)-01	Nutrition ICDS (50% of Actual Expenditure Reimbursed by GoI) (50:50) (SNP)	8278.10	4500.00	15000.00	4500.00	<50% Scheme
NT(D)-04 (I)	Construction of Buildings of Anganwadi Centres under Re-structured ICDS Scheme (60:40)	653.43	0.70	1.00	0.70	70
NT(D)-02	Scheme for Adolescent Girls (SAG) (Previously: Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG)-SABLA (SNP 50:50) Training (60:40))	0.00	113.98	500.00	113.98	<50% Scheme
	Total	8931.53	4614.68	15501.00	4614.68	30
	LABOUR & LABOUR WELFARE					

STATEMENT - IX
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure
(Schemes having SCSP component from 50% to less than 100%)

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25	SCSP 2025-26	Estimates of Expenditure 2026-27 (Eligible Portion)	SCSP 2026-27	
		Actual Expenditure	Anticipated Expenditure		Estimates of Expenditure	%age of Col. 6 to Col.5
1	2	3	4	5	6	7
	Labour					
LW-01	Rehabilitation of bonded labourers (50:50) (converted into 100% CSS from 2017-18)	0.00	15.00	20.00	10.00	50
LW-04	Child Labour-Rehabilitation Fund	0.00	0.60	1.20	0.60	50
	Total	0.00	15.60	21.20	10.60	50
	Employment Generation					
CS (EG)-02/CS (ITI)-02	Placement linked Skill Development Projects under Deen Dyal Upadhyaya Gramin Kaushalya Yojna (DDU-GKY) (60:40) (Transferred from ITI Sub head)	1664.56	1350.00	9000.00	2700.00	<50% Scheme
	Total	1664.56	1350.00	9000.00	2700.00	30
	Grand Total	461462.97	559929.50	1123673.92	616019.51	55

STATEMENT - X
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure
Exclusive Schemes for the Benefit of Scheduled Castes

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25	SCSP 2025-26	Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			Capital Content out of Col.10
		Actual Expenditure	Anticipated Expenditure	Estimates of SCSP Expenditure			CS	SS	Total	
				CS	SS	Total				
1	2	3	4	5	6	7	8	9	10	11
I	HORTICULTURE									
HORT-23	Assistance for Development of Sericulture or Scheduled Caste Sub Plan (SCSP) Scheme for S.C Beneficiaries (Land/Landless) under Silk SAMAGRA	0.00	0.02	0.01	0.01	0.02	0.01	0.01	0.02	0.00
	Total (I)	0.00	0.02	0.01	0.01	0.02	0.01	0.01	0.02	0.00
II	DAIRY DEVELOPMENT									
DD-05	Promotion of Dairy farming as livelihood for SC beneficiaries	65.00	70.00	0.00	70.00	70.00	0.00	70.00	70.00	0.00
	Total (II)	65.00	70.00	0.00	70.00	70.00	0.00	70.00	70.00	0.00
III	RURAL DEVELOPMENT									
RDO(S)-36	Modernization & Improvement of villages having more than 50% SC population	600.00	200.00	0.00	600.00	600.00	0.00	600.00	600.00	600.00
	Total (III)	600.00	200.00	0.00	600.00	600.00	0.00	600.00	600.00	600.00
IV	INDUSTRY AND MINERALS									
VSI-23	State scheme for awareness and Entrepreneurship Development to promote SC/STs under Stand up India Project	7.00	20.00	0.00	20.00	20.00	0.00	20.00	20.00	0.00
	Total (IV)	7.00	20.00	0.00	20.00	20.00	0.00	20.00	20.00	0.00
V	GENERAL EDUCATION									
EDE-57	Attendance Scholarship to SC Primary Girl Students.	267.44	150.00	0.00	500.00	500.00	0.00	500.00	500.00	0.00
EDS-64	Award to SC Sports Students	12.25	11.35	0.00	12.00	12.00	0.00	12.00	12.00	0.00
EDS-65	Encouragement Award to SC Girl Students	266.58	300.00	0.00	300.00	300.00	0.00	300.00	300.00	0.00
EDS-66	Pre Matric Scholarship to the children of those engaged in unclean occupations prone to health.	0.53	3.85	2.41	1.61	4.02	2.41	1.61	4.02	0.00
EDS-73	Pre matric scholarship scheme for SC students	1592.53	4077.50	2460.00	1640.00	4100.00	2460.00	1640.00	4100.00	0.00
	Total (V)	2139.33	4542.70	2462.41	2453.61	4916.02	2462.41	2453.61	4916.02	0.00
VI	SOCIAL JUSTICE & EMPOWERMENT (WELFARE OF SCs)									
	State Level Schemes									
WSC-07	New Courses/Vocational Training in ITIs for SC Students (Staff expenditure, scholarship to SC students etc.)	111.03	17.87	0.00	0.03	0.03	0.00	0.03	0.03	0.00
WSC-09(i)	Ashirwad to SC Girls/Widows/ Divorcees and the Daughters of Widows, at the time of their marriages	19850.22	23000.00	0.00	23000.00	23000.00	0.00	23000.00	23000.00	0.00
WSC-10	Provision of Free Text Books and Tool Kits to Scheduled Castes	0.00	50.00	0.00	100.00	100.00	0.00	100.00	100.00	0.00
WSC-12	Construction of Building for the Welfare Department at the State Head Quarter (Now 50:50)	0.00	0.02	0.01	0.01	0.02	0.01	0.01	0.02	0.00
	CSS-Other schemes									

STATEMENT - X
SCHEDULED CASTES SUB PLAN 2026-27
Scheme-wise Estimates and Expenditure
Exclusive Schemes for the Benefit of Scheduled Castes

(₹ Lac)

Scheme Code	Sub-head/Scheme	SCSP 2024-25	SCSP 2025-26	Estimates of Expenditure 2026-27 (Eligible Portion)			SCSP 2026-27			Capital Content out of Col.10
		Actual Expenditure	Anticipated Expenditure	Estimates of SCS P Expenditure			CS	SS	Total	
				CS	SS	Total				
1	2	3	4	5	6	7	8	9	10	11
CS(WSC)-05/01-34	Scholarship for Post Matric Students for Scheduled Castes (60:40 CS:SS over & above committed liability of State Govt. is Rs.60.79 Cr) (Post Matric Scholarship to students belonging to Scheduled Castes for studies in India (PMS-SC))	43924.98	29162.00	362.00	24500.00	24862.00	362.00	24500.00	24862.00	0.00
CS(WSC)-06/10-50	Implementation of Protection of Civil Rights Act -1955 and the Scheduled Caste & the Scheduled Tribes (Prevention of Atrocities Act 1989) (50:50)	267.40	2174.82	1000.00	1000.00	2000.00	1000.00	1000.00	2000.00	0.00
WSC-01	Share Capital Contribution to PSCFC (State Share 51% & Gol 49%)	26.05	0.02	0.01	0.01	0.02	0.01	0.01	0.02	0.02
SCA(SCP)-5	Special Central Assistance to Scheduled Castes Sub Plan Component of Pradhan Mantri Anushuchit Jatti Abayudhay Yojana (PMAJAY) - Grants-in-Aid Component	618.21	6000.00	6000.00	0.00	6000.00	6000.00	0.00	6000.00	0.00
CS(WSC)-53	Pradhan Mantri Adarsh Gram Yojana (PMAGY) in SC Villages (100% CS) - under PM-AJAY	3998.31	7300.00	7500.00	0.00	7500.00	7500.00	0.00	7500.00	7500.00
	SCA(SC)-1 : Setting up of Institutes for Training in Typing and Stenography to Below Poverty Line SCs	83.60	104.69	0.00	109.92	109.92	0.00	109.92	109.92	0.00
	Total (State Level)	68879.80	67809.42	14862.02	48709.97	63571.99	14862.02	48709.97	63571.99	7500.02
	District Level Schemes									
WSC(D)-01	Construction/Repair of Dr. B.R. Ambedkar Bhawans and their operation	190.96	1076.00	0.00	300.00	300.00	0.00	300.00	300.00	0.00
	Total (District Level)	190.96	1076.00	0.00	300.00	300.00	0.00	300.00	300.00	0.00
	Total (VI)(State + District)	69070.76	68885.42	14862.02	49009.97	63871.99	14862.02	49009.97	63871.99	7500.02
	Grand Total (I to VI)	71882.09	73718.14	17324.44	52153.59	69478.03	17324.44	52153.59	69478.03	8100.02

PART-III

BASIC DATA FOR SCs IN PUNJAB

Table –1**LIST OF SCHEDULED CASTES IN PUNJAB**

In Punjab, 38 castes have been listed in the Scheduled Castes and Scheduled Tribe Amendment Act, 1976 (No.108, Dated 18th September, 1976) of the Ministry of Home Affairs, New Delhi. Now vide notification Amendment Act 31 of 2007 –(w.e.f. 29-8-2007) issued by the Ministry of Law and Justice, Mahatam, Rai Sikh has been inserted as 39th caste in Scheduled Castes list of Punjab. No Tribe has been scheduled in the State under the Presidential Orders. Following Castes are Scheduled Castes in the State of Punjab: -

S.No.	Castes	S.No.	Castes
1	Ad-dharmi	30	Gagra
2	Od	31	Khatik
3	Pasi	32	Kori-Koli
4	Parna	33	Marija, Marecha
5	Pherera	34	Mazhabi, Mazhabi Sikh.
6	Sanhai	35	Megh
7	Sansi, Bhedkut, Manesh	36	Nat
8	Sansoi	37	Sanhal
9	Sapala	38	Mochi
10	Sarera	39	Mahatam, Rai Sikh
11	Sikligar		
12	Ganadhila, Gadeil		
13	Kabirpanthi, Julaha		
14	Sirkiband		
15	Balmiki, Chura, Bhangi		
16	Bangali		
17	Barar, Burar or Berar		
18	Batwal		
19	Bauria, Bewaria		
20	Bazigar		
21	Bhanjara		
22	Chamar, Jatia Chamar, Rehgar, Raigar, Ramdasi , Ravidasi, Ramdasia, Ramdasia Sikh, Ravidasia, Ravidasia Sikh,		
23	Chanal		
24	Dagi		
25	Darain		
26	Deha, Dhaya, Dhea		
27	Dhanak		
28	Dhogri, Dhangri, Siggri		
29	Dumna, Mahasha, Doom		

Table –2

**POPULATION AND DECENNIAL GROWTH IN PUNJAB /
INDIA FROM 1981 TO 2011**

Particulars	1981	1991	2001	2011
1	2	3	4	
Punjab				
Total Population	1,67,83,915	2,02,81,969	2,43,58,999	2,77,43,338
Scheduled Castes Population	45,11,703	57,42,528	70,28,723	88,60,179
Percentage of Scheduled Castes Population to total Population	26.90	28.31	28.85	31.94
India				
Total Population	66,52,87,849	84,63,82,688	1,02,86,10,328	1,21,05,69,573
Scheduled Castes Population	10,47,54,623	13,82,23,277	16,66,35,700	20,13,78,086
Percentage of Scheduled Castes Population to total Population	15.73	16.32	16.20	16.60
Decennial Growth Rate of Punjab (in %age)				
Total Population	23.89	20.80	20.10	13.89
Scheduled Castes Population	34.74	27.28	22.39	26.06
Decennial Growth Rate of India (in %age)				
Total Population	25.00	23.85	21.53	17.70
Scheduled Castes Population	30.95	31.99	20.55	20.85

Source : Census 2011

Table-3**RURAL AND URBAN SC VIS-À-VIS TOTAL POPULATION****(in Lac)**

Sr. No.	Item	Total	SC	%age of col. 4 to col.3
1	2	3	4	5
1.	Rural	173.44 (62.52%)	64.97 (73.33%)	37.45
2	Urban	103.99 (37.48%)	23.63 (26.67%)	22.72
	Total	277.43	88.60	31.94

Source : Census 2011

Table-4**DISTRICT WISE DETAIL OF TOTAL POPULATION AND SC POPULATION**

Sr. No.	District	Total Population	SC Population	Percentage (col.4 to col.3)
1	2	3	4	5
1	Amritsar	2490656	770864	30.95
2	Barnala	595527	192001	32.24
3	Bathinda	1388525	450473	32.44
4	Faridkot	617508	240328	38.92
5	Fatehgarh Sahib	600163	192493	32.07
6	Firozpur	2029074	855726	42.17
7	Gurdaspur	2298323	580576	25.26
8	Hoshiarpur	1586625	557504	35.14
9	Jalandhar	2193590	854444	38.95
10	Kapurthala	815168	276707	33.94
11	Ludhiana	3498739	923358	26.39
12	Mansa	769751	258878	33.63
13	Moga	995746	363417	36.50
14	Sri Muktsar Sahib	901896	381554	42.31
15	SBS Nagar	612310	260284	42.51
16	Patiala	1895686	465359	24.54
17	Rupnagar	684627	180905	26.42
18	S.A.S. Nagar	994628	216231	21.73
19	Sangrur	1655169	461609	27.87
20	Taran Tarn	1119627	377468	33.71
	Total	27743338	8860179	31.94

Source: Census 2011

Table -5

DISTRICT-WISE RURAL AND URBAN POPULATION OF SCHEDULED CASTES

Sr. No.	District	Scheduled Caste Population						Total Population	%age of SC Population to Total Population
		Rural			Urban				
		Total	Male	Female	Total	Male	Female		
1	2	3	4	5	6	7	8	9	10
1	Amritsar	464984	244254	220730	305880	161723	144157	770864	30.95
2	Barnala	133435	70636	62799	58566	30933	27633	192001	32.24
3	Bathinda	321533	169244	152289	128940	67692	61248	450473	32.44
4	Faridkot	171199	90303	80896	69129	36264	32865	240328	38.92
5	Fatehgarh Sahib	154570	81690	72880	37923	20192	17731	192493	32.07
6	Firozpur	709922	369036	340886	145804	76425	69379	855726	42.17
7	Gurdaspur	435930	228541	207389	144646	76353	68293	580576	25.26
8	Hoshiarpur	465037	236295	228742	92467	48027	44440	557504	35.14
9	Jalandhar	515342	264466	250876	339102	177658	161444	854444	38.95
10	Kapurthala	212013	110167	101846	64694	33734	30960	276707	33.94
11	Ludhiana	559471	294159	265312	363887	193680	170207	923358	26.39
12	Mansa	217553	114644	102909	41325	21667	19658	258878	33.63
13	Moga	307098	162624	144474	56319	29794	26525	363417	36.50
14	Sri Muktsar Sahib	295179	155136	140043	86375	45337	41031	381554	42.31
15	SBS Nagar	212889	108494	104395	47395	24541	22854	260284	42.51

Sr. No.	District	Scheduled Caste Population						Total Population	%age of SC Population to Total Population
		Rural			Urban				
		Total	Male	Female	Total	Male	Female		
1	2	3	4	5	6	7	8	9	10
16	Patiala	348587	183424	165163	116772	61079	55693	465359	24.54
17	Rupnagar	138597	72349	66248	42308	21985	20323	180905	26.42
18	S.A.S. Nagar	132713	70327	62386	83518	44056	39462	216231	21.73
19	Sangrur	361376	191723	169653	100233	52508	47725	461609	27.88
20	Taran Tarn	339558	178817	160741	37910	19898	18012	377468	33.71
	Total	6496986 (73.33%)	3396329	3100657	2363193 (26.67%)	1243546	1119647	8860179	31.94

Figures in the brackets represents the %age with total SC population

Source : Census 2011

Table -6

SC Households vis-à-vis total households in Punjab State

(No.)

Area	House Condition	Total Households	SC households	%age of Col. 4 to Col. 3
1	2	3	4	5
Total	Total	54,09,699	18,66,878	34.51
	Good	26,98,009	6,24,392	23.14
	Livable	23,52,081	10,29,335	43.76
	Dilapidated	3,59,609	2,13,151	59.27
Rural	Total	33,15,632	13,02,197	39.27
	Good	14,97,764	3,92,070	26.18
	Livable	15,68,078	7,51,795	47.94
	Dilapidated	2,49,790	1,58,332	63.39
Urban	Total	20,94,067	5,64,681	26.97
	Good	12,00,245	2,32,322	19.36
	Livable	7,84,003	2,77,540	35.40
	Dilapidated	1,09,819	54,819	49.92

Source : Census 2011

Table -7**SC Households in Punjab vis-à-vis total SC households in India**

(No.)				
Area	Condition of houses	SC households in India	SC households in Punjab	%age of Col. 4 to Col. 3
1	2	3	4	5
Total	Total	4,42,26,917	18,66,878	4.22
	Good	1,90,13,387	6,24,392	3.28
	Livable	2,16,49,238	10,29,335	4.75
	Dilapidated	35,64,292	2,13,151	5.98
Rural	Total	3,29,19,665	13,02,197	3.96
	Good	1,26,50,937	3,92,070	3.10
	Livable	1,73,09,458	7,51,795	4.34
	Dilapidated	29,59,270	1,58,332	5.35
Urban	Total	1,13,07,252	5,64,681	4.99
	Good	63,62,450	2,32,322	3.65
	Livable	43,39,780	2,77,540	6.40
	Dilapidated	6,05,022	54,819	9.06

Source : Census 2011

Table-8

Operational Holdings and Area in Punjab

(Number in '000 units, Area in 000 ha)

Sr. No.	Size Group	All Social Groups				Scheduled Castes			
		Operational Holdings		Area Operated by Operational Holdings		Operational Holdings		Area Operated by Operational Holdings	
		Number	Percentage	Area	Percentage	Number	Percentage	Area	Percentage
1	2	3	4	5	6	7	8	9	10
1	Marginal (<1.00 ha)	154	14.13	93	2.36	23	36.85	12	8.53
2	Small (1.00 to < 2.00 ha)	207	18.98	290	7.33	13	21.03	18	12.78
3	Semi-medium (2.00 to < 4.00 ha)	368	33.67	984	24.88	16	25.24	41	28.75
4	Medium (4.00 to < 10.00 ha)	305	27.93	1730	43.75	9	14.53	51	36.11
5	Large (10.00 ha and above)	58	5.28	857	21.68	1	2.35	20	13.83
6	Total	1093	100	3954	100	63 (5.76%)	100	142 (3.58%)	100

Note: Total may not tally due to rounding-off.

Source: Agriculture Census 2015-16

Table-9**COMPARATIVE STATISTICS OF LITERACY RATE (1971-2011)**

	Particulars	1971	1981	1991	2001	2011
	1	2	3	4	5	6
	LITERACY RATE					
1.	Punjab					
A	Total	33.67	49.12	58.51	69.65	75.84
	Male	40.40	55.52	65.66	75.24	80.44
	Female	25.90	39.64	50.41	63.36	70.73
B	Scheduled Castes	16.00	23.86	41.09	56.20	64.81
	Male	22.95	33.86.	49.82	63.40	70.66
	Female	8.10	16.67	31.03	48.20	58.39
II	India :					
A	Total	29.45	36.17	52.21	64.83.	73.00
	Male	39.45	46.74	64.13	75.26	80.90
	Female	18.69	24.88	39.29	53.67	64.60
B	Scheduled Caste	12.77	21.38	37.41	54.68	66.10
	Male	20.04	31.12	49.91	66.64	75.20
	Female	5.06	10.93	23.76	41.90	56.46

Source – Census 2011

Table-10

DETAIL OF TOTAL vis-à-vis SC WORKERS IN PUNJAB

Sr. No	Type	Total				SC			
		Male	Female	Total (3+4)	%age to total workers	Male	Female	Total (7+8)	%age to total SC workers
1	2	3	4	5	6	7	8	9	10
I	Main Workers								
i.	Cultivator	1691777	112083	1803860	18.23	107715	17829	125544	3.95
ii.	Agricultural labourer	1013979	154042	1168021	11.80	698261	106312	804573	25.30
iii.	House Hold Industry	215971	84689	300660	3.04	51514	25468	76982	2.43
iv.	Others	4342904	835491	5178395	52.32	1270190	240880	1511070	47.52
	Total-I	7264631	1186305	8450936	85.39	2127680	390489	2518169	79.20
II	Marginal Workers								
i.	Cultivator	61582	69069	130651	1.32	10414	13187	23601	0.74
ii.	Agricultural labourer	225466	194968	420434	4.25	152186	143266	295452	9.29
iii.	House Hold Industry	33323	51977	85300	0.86	11777	16669	28446	0.89
iv.	Others	489155	320886	810041	8.18	201818	111952	313770	9.86
	Total-II	809526	636900	1446426	14.61	376195	285074	661269	20.80
III	Total Workers (I+II)	8074157	1823205	9897362	100	2503875	675563	3179438	100
IV.	Non-Workers	6565308	11280668	17845976		2136000	3544741	5680741	
V	Total (III+IV)	14639465	13103873	27743338		4639875	4220304	8860179	

Source: Census-2011

Table – 11

DISTRICT-WISE NUMBER OF VILLAGES HAVING 40% AND MORE SCHEDULED CASTES POPULATION IN PUNJAB

Sr. No	District	Rural Population						
		Total in habited Villages	Villages having 40% or more SC population	Villages having 50% or more SC population	Villages with 100% SC Population	Percentage (col. 4 to col 3)	Percentage (col. 5 to col 3)	Percentage (col. 6 to 3)
1.	2.	3.	4.	5.	6.	7.	8.	9.
1.	Amritsar	703	308	146	1	43.81	20.77	0.14
2.	Barnala	127	33	10	0	25.98	7.87	0
3.	Bathinda	279	89	28	0	31.89	10.04	0
4.	Faridkot	163	96	39	0	58.89	23.93	0
5.	Fatehgarh Sahib	442	177	88	0	40.05	19.91	0
6.	Ferozpur	955	517	383	12	54.14	40.10	1.26
7.	Gurdaspur	1515	329	187	4	21.72	12.34	0.26
8.	Hoshiarpur	1385	597	393	5	43.10	28.38	0.36
9.	Jalandhar	922	605	439	4	65.62	47.61	0.43
10.	Kapurthala	612	248	172	11	40.52	28.10	1.80
11.	Ludhiana	885	433	238	5	48.93	26.89	0.56
12.	Mansa	238	72	26	0	30.25	10.92	0
13.	Moga	319	146	58	3	45.77	18.18	0.94
14.	Patiala	895	235	97	0	26.26	10.84	0
15.	Rupnagar	591	156	96	6	26.40	16.24	1.02
16.	S.A.S. Nagar	403	99	52	1	24.57	12.90	0.25
17.	S.B.S Nagar	458	254	178	2	55.46	38.86	0.44
18.	Sangrur	564	130	47	0	23.05	8.33	0
19.	Sri Muktsar Sahib	233	146	77	1	62.66	33.05	0.43
20.	Tarntaran	479	129	46	2	26.93	9.60	0.42
	Total	12168	4799	2800	57	39.43	23%	0.47%

Village wise detail is available on www.welfare.punjab.gov.in under the link of Directorate of SCSP.

Source: Census-2011

Table-12
Caste-wise Population as per Residence and Sex with in Scheduled Caste Community in Punjab.

Sr. No.	Name of Caste	Population (Numbers)								
		Person			Male			Female		
		Total	Rural	Urban	Total	Rural	Urban	Total	Rural	Urban
1	2	3	4	5	6	7	8	9	10	11
1	Ad Dharmi	1017192	799229	217963	519947	406466	113481	497245	392763	104482
2	Balmiki, Chuhra, Bhangi	866953	521099	345854	449929	271342	178587	417024	249757	167267
3	Bangali	4690	933	3757	2436	489	1947	2254	444	1810
4	Barar, Burar, Berar	8451	1277	7174	4417	660	3757	4034	617	3417
5	Batwal, Barwala	19979	10736	9243	10473	5570	4903	9506	5166	4340
6	Bauria, Bawaria	125259	111710	13549	65107	58117	6990	60152	53593	6559
7	Bazigar	241125	190325	50800	124033	97616	26417	117092	92709	24383
8	Bhanjra	3659	2027	1632	1850	1018	832	1809	1009	800
9	Chamar, Jatia Chamar, Rehgar, Raigar, Ramdasi, Ravidasi, Ramdasia, Ramdasia Sikh, Ravidasia, Ravidasia Sikh	2078132	1450607	627525	1097815	764987	332828	980317	685620	294697
10	Chanal	97	30	67	49	13	36	48	17	31
11	Dagi	322	111	211	181	59	122	141	52	89
12	Darain	865	599	266	460	323	137	405	276	129
13	Deha, Dhaya, Dhea	10560	664	9896	5325	337	4988	5235	327	4908
14	Dhanak	89406	25650	63756	47157	13459	33698	42249	12191	30058
15	Dhogri, Dhangri, Saggi	391	112	279	207	60	147	184	52	132
16	Dumna, Mahasha, Doom	202710	134913	67797	106370	70759	35611	96340	64154	32186
17	Gagra	799	651	148	421	337	84	378	314	64
18	Gandhila, Gandil Gondola	3513	2151	1362	1825	1122	703	1688	1029	659
19	Kabirpanthi, Julaha	84711	26660	58051	44323	13851	30472	40388	12809	27579
20	Khatik	14482	1781	12701	7651	951	6700	6831	830	6001
21	Kori, koli	24921	6809	18112	13513	3578	9935	11408	3231	8177
22	Marija, Marecha	260	61	199	158	36	122	102	25	77
23	Mazhabi, Mazhabi Sikh	2633921	2152231	481690	1391552	1137275	254277	1242369	1014956	227413
24	Megh	141023	79621	61402	74331	42195	32136	66692	37426	29266
25	Nat	3902	821	3081	2032	421	1611	1870	400	1470
26	Od	32061	26122	5939	16725	13621	3104	15336	12501	2835

Table-12
Caste-wise Population as per Residence and Sex with in Scheduled Caste Community in Punjab.

Sr. No.	Name of Caste	Population (Numbers)								
		Person			Male			Female		
		Total	Rural	Urban	Total	Rural	Urban	Total	Rural	Urban
27	Pasi	39111	13461	25650	21456	7304	14152	17655	6157	11498
28	Perna	68	27	41	38	14	24	30	13	17
29	Pherera	80	45	35	47	23	24	33	22	11
30	Sanhai	359	141	218	191	75	116	168	66	102
31	Sanhal	1538	1415	123	831	763	68	707	652	55
32	Sansi, Bhedkut, Manesh	122201	89244	32957	62889	45902	16987	59312	43342	15970
33	Sansoi	456	134	322	246	66	180	210	68	142
34	Sapela	5872	1317	4555	2997	674	2323	2875	643	2232
35	Sarera	14419	12393	2026	7433	6372	1061	6986	6021	965
36	Sikligar	11807	2859	8948	6219	1489	4730	5588	1370	4218
37	Sirkiband	57555	17914	39641	30246	9372	20874	27309	8542	18767
38	Mochi	8763	581	8182	4585	308	4277	4178	273	3905
39	Mahatam, Rai Sikh	516695	498660	18035	265553	255929	9624	251142	242731	8411
	Generic Castes (Anusuchit jati etc.)	471871	311865	160006	248857	163376	85481	223014	148489	74525
	TOTAL	8860179	6496986	2363193	4639875	3396329	1243546	4220304	3100657	1119647

Source: Census-2011

Table-13
Caste-wise Literacy rate as per Residence and Sex with in Scheduled Caste Community in Punjab.

Sr. No.	Name of Caste	Literacy Rate								
		Person			Male			Female		
		Total	Rural	Urban	Total	Rural	Urban	Total	Rural	Urban
1	2	3	4	5	6	7	8	9	10	11
1	Ad Dharmi	81.5	81.3	82.2	87.2	87.3	87.1	75.5	75.2	76.9
2	Balmiki, Chuhra, Bhangi	65.9	64.5	68.0	71.5	69.8	74.0	59.9	58.7	61.7
3	Bangali	35.6	25.4	38.1	39.7	32.8	41.6	31.0	16.7	34.4
4	Barar, Burar, Berar	69.1	59.4	70.8	75.4	64.1	77.4	62.2	54.2	63.5
5	Batwal, Barwala	73.1	73.5	72.6	79.3	80.4	78.1	66.2	66.0	66.4
6	Bauria, Bawaria	43.3	44.0	37.1	51.2	52.0	44.3	34.8	35.5	29.4
7	Bazigar	57.0	56.3	59.4	67.1	66.5	69.1	46.4	45.7	49.0
8	Bhanjra	76.9	74.9	79.4	81.7	81.5	82.0	71.9	68.1	76.6
9	Chamar, Jatia Chamar, Rehgar, Raigar, Ramdasi, Ravidasi, Ramdasia, Ramdasia Sikh, Ravidasia, Ravidasia Sikh	72.8	70.5	78.0	78.6	76.4	83.6	66.2	63.8	71.7
10	Chanal	86.2	82.8	87.9	95.5	91.7	96.9	76.7	76.5	76.9
11	Dagi	72.6	72.4	72.7	78.3	80.8	77.1	65.3	63.0	66.7
12	Darain	79.2	72.9	92.7	85.7	81.6	95.2	71.9	62.4	90.2
13	Deha, Dhaya, Dhea	19.6	20.7	19.5	23.2	23.3	23.2	15.8	17.9	15.7
14	Dhanak	55.0	51.0	56.6	61.7	57.1	63.6	47.4	44.2	48.7
15	Dhogri, Dhangri, Sigg	49.1	41.6	51.9	55.8	44.7	60.2	41.9	38.1	43.4
16	Dumna, Mahasha, Doom	73.4	73.5	73.4	79.3	79.8	78.4	67.0	66.6	67.8
17	Gagra	34.3	28.9	57.9	43.2	37.8	64.3	24.3	19.4	49.0
18	Gandhila, Gandil Gondola	45.1	45.7	44.0	55.1	58.4	49.7	34.4	32.2	37.9
19	Kabirpanthi, Julaha	79.8	80.6	79.4	84.1	85.4	83.5	75.1	75.5	74.9
20	Khatik	71.6	64.0	72.6	79.1	71.8	80.1	63.1	55.2	64.2
21	Kori, koli	63.2	54.4	66.4	70.5	61.2	73.8	54.4	46.7	57.3
22	Marija, Marecha	59.6	51.0	62.1	60.1	48.4	63.6	58.6	55.0	59.7
23	Mazhabi, Mazhabi Sikh	54.5	53.2	60.5	59.3	58.0	65.3	49.1	47.7	55.3
24	Megh	69.8	62.1	79.3	76.0	70.0	83.5	62.9	53.2	74.7
25	Nat	18.6	35.0	14.1	22.5	40.1	17.8	14.4	29.7	10.1
26	Od	47.2	46.1	51.8	55.9	55.4	58.4	37.7	36.2	44.6

Table-13
Caste-wise Literacy rate as per Residence and Sex with in Scheduled Caste Community in Punjab.

Sr. No.	Name of Caste	Literacy Rate								
		Person			Male			Female		
		Total	Rural	Urban	Total	Rural	Urban	Total	Rural	Urban
27	Pasi	57.4	53.6	59.4	64.9	61.6	66.5	48.1	43.9	50.3
28	Perna	63.9	66.7	62.2	65.7	66.7	65.2	61.5	66.7	57.1
29	Pherera	48.6	18.4	84.4	68.2	35.0	95.8	15.4	0.0	50.0
30	Sanhai	45.6	49.1	43.4	58.1	62.3	55.3	31.1	33.3	29.6
31	Sanhal	60.0	58.5	77.6	69.5	68.0	85.2	49.2	47.7	67.4
32	Sansi, Bhedkut, Manesh	50.3	53.7	40.9	57.8	61.4	48.0	42.5	45.7	33.5
33	Sansoi	63.3	63.8	63.1	74.4	75.5	74.0	50.6	51.9	50.0
34	Sapela	15.5	15.4	15.6	18.5	18.9	18.4	12.3	11.6	12.6
35	Sarera	84.8	85.3	82.3	89.5	90.0	86.9	80.0	80.4	77.5
36	Sikligar	34.8	31.3	36.0	39.0	34.8	40.3	30.2	27.3	31.1
37	Sirkiband	60.6	64.3	58.9	66.5	71.4	64.3	54.0	56.6	52.8
38	Mochi	50.3	53.6	50.0	57.4	59.8	57.3	42.4	46.5	42.1
39	Mahatam, Rai Sikh	55.9	55.5	66.6	65.5	65.2	73.3	45.9	45.4	58.9

Source: Census-2011

PART-IV

GUIDELINES, NOTIFICATIONS ETC.

**GOVERNMENT OF PUNJAB
DEPARTMENT OF WELFARE
(DIRECTORATE OF SCHEDULED CASTES SUB PLAN)**

Notification

the 10th February, 2014

No. RO(SCSP)-76/2014/ 712 The Governor of Punjab is pleased to issue the following guidelines regarding implementation of Scheduled Castes Sub Plan(SCSP) in the State :-

- (i) The SCSP size will be made proportionate to the percentage of SC population of the State out of the total Annual Plan allocation including the non-budgeted allocation on the pattern of the State Annual Plan.
- (ii) The SCSP funds will not be divertible but will be lapsable on the pattern of the State Annual Plan funds. The funds booked under SCSP can only be diverted by a committee under the Chairmanship of Secretary Welfare with one representative each from the finance and the planning departments. However, no diversion of SCSP funds will be made to the general sector.
- (iii) The department of welfare will be the nodal department for formulation and monitoring of the implementation of SCSP. In case of schemes exclusively meant for SCs, the implementing departments will formulate the schemes in consultation with the welfare department. However, in case of general plan schemes, the implementing departments will consult the welfare department only regarding the SCSP components of those schemes.
- (iv) The concerned implementing departments will be fully responsible for proper implementation of SCSP schemes/ components, audit and reconciliation of accounts for these schemes/components from the

Accountant General (Audit), Punjab and replies to the Punjab Vidhan Sabha/Public Accounts Committee and any other function which is required to be performed as a head of the department for implementation of plan schemes including the SCSP schemes/components.

- (v) The allocation under SCSP schemes/components included in the SCSP budgeted allocation will continue to be booked in the Minor Head-789-“SCP for SCs” below the major/sub-major head under the respective demand of the concerned implementing departments.
 - a) In case of non beneficiary oriented schemes, a portion equal to SC population (~32%) will be booked under SCSP.
 - b) In case of irrigation and agriculture departments, where SC beneficiaries are substantially less, only half of the portion equal to SC population (~16%) will be booked under SCSP.
 - c) The beneficiary oriented schemes will be further put under two categories. One, where the percentage of SCSP is less than portion equal to SC population (<32%) and the other, where the percentage will be equal or more than the portion equal to SC population (≥32%).
 - d) As per the guidelines of the Planning Commission, the expenditure incurred on the infrastructure created in the villages having 40% or more SC population, can be fully booked under SCSP expenditure. Therefore, under such schemes, 40% allocation will be booked under SCSP.
 - e) The percentages under SCSP schemes/components will be worked out by the welfare department in consultation with the departments based on historical data and future trend within the overall SCSP component determined on the basis of resources finalised by the Planning Commission, GOI/ Finance Department, Punjab.

- (vi) The concerned administrative departments will seek the concurrence of the welfare department in accordance with the instructions issued for the clearance of plan schemes by the planning department from time to time regarding the beneficiary oriented SCSP schemes/components, wherein, the direct benefit accrues to the individual or the families belonging to the Scheduled Castes. The identification of beneficiaries oriented schemes/components will be done by the welfare department in consultation with the implementing departments. However, the approval of both the general and Special Component Plan (now SCSP) will be accorded by the Punjab State Planning Board through the usual process being followed for the approval of Five Year/Annual Plans.
- (vii) The department of welfare will prepare as many schemes as possible directly benefitting the SC population. The planning department will endeavour to include as many schemes as possible in the Annual Plan with the requisite allocation.
- (viii) The department of welfare will enhance/reduce the scheme-wise/component-wise SCSP allocation in consultation with the departments within the revised plan size indicated by the finance department, Punjab at the time of finalisation of revised estimates/supplementary for the Plan Budget.
- (ix) The inclusion/deletion of SCSP schemes/components will be done by the welfare department in consultation with the departments within the revised plan size indicated by the finance department, Punjab at the time of finalisation of revised estimates/supplementary for the Plan Budget.
- (x) The prior approval, if required, for any issue relating to formulation of SCSP which is within the purview of the finance department as per Allocation of Business Rules will be obtained.

- (xi) The department of welfare, being the nodal department, in case faces any problem in formulation and monitoring the implementation of SCSP, will take necessary action in consultation with the department of planning and the department of finance

2. This supersedes the instructions issued vide No. 3/2/2003-SA-II/474, dated 11-3-2003 regarding implementation of Special Component Plan (Now SCSP) in the State on the basis of 'Maharashtra Model'

Chandigarh
the, 10th February, 2014

Anurag Agarwal, IAS
Secretary to Govt. of Punjab
Department of Welfare

A copy of the above is forwarded to the followings as a member of the Cabinet Sub Committee for information.

Sd/-
Secretary Welfare

To

1. Sh. Sarwan Singh Phillaur,
Jail, Tourism, Cultural Affairs, Archives and Museums
and Printing & Stationery Minister.
2. Sh. Adaish Partap Singh Kairon,
Food, Civil Supplies & Consumer Affairs, Information
and Technology and Food Processing Minister.
3. Sh. Gulzar Singh Ranike,
Animal Husbandry & Fisheries, Dairy Development and Welfare of
SCs, & BCs Minister.
4. Sh. Madan Mohan Mittal,
Industries and Commerce, Technical Education and Industrial
Training and Parliamentary Affairs Minister.
5. Sh. Parminder Singh Dhindsa,
Finance & Planning Minister.

U.O. No. RO(SCSP)-76/2014/713-717

Dated 10 February , 2014

Endst. No. RO(SCSP)-76/2014/718

Dated 10 February , 2014

A copy of the above is forwarded to the Chief Secretary, Punjab for information

Sd/-
Secretary Welfare

Endst. No. RO(SCSP)-76/2014/719

Dated 10 February , 2014

A copy of the above is forwarded to the PSCM for the kind information of the Hon'ble Chief Minister, Punjab .

Sd/-
Secretary Welfare

Endst. No. RO(SCSP)-76/2014/720

Dated 10 February , 2014

A copy of the above is forwarded to the Principal Secretary, Finance w.r.t. their I.D No. 11/97/2012-5FE6/627 dated 13.12.2013 for information and necessary action .

Sd/-
Secretary Welfare

Endst. No. RO(SCSP)-76/2014/721

Dated 10 February , 2014

A copy of the above is forwarded to the Principal Secretary, General Administration, Punjab w.r.t their ID No.1/15/2014-I/Cabinet/337, dated 3-2-2014 for information.

Sd/-
Secretary Welfare

Endst. No. RO(SCSP)-76/2014/722

Dated 10 February , 2014

A copy of the above is forwarded to the Secretary, Planning w.r.t. their U.O No.1/10-SCSP-PSPB/RO(W)/2013/7994 dated 28.11.2013 for information and necessary action.

Sd/-
Secretary Welfare

Endst. No. RO(SCSP)-76/2014/723-725

Dated February , 2014

A copy of the above is forwarded to the following for information and necessary action :-

1. Secretary, Planning Commission,
Govt. of India, New Delhi.
2. Secretary to Govt. of India,
Ministry of Social Justice & Empowerment,
Shastri Bhawan, New Delhi.
3. Secretary,
National Commission for Scheduled Castes,
Lok Nayak Bhawan, Khan Market, New Delhi.

Sd/-
Secretary Welfare

A copy of the above is forwarded to all the Financial Commissioners/Principal Secretaries/Administrative Secretaries to Govt. of Punjab for information and necessary action .

Sd/-

Secretary Welfare

To

All the Financial Commissioners/
Principal Secretaries and Administrative Secretaries

U.O. No. RO(SCSP)-76/2014/726-801

Dated 10 February , 2014

Endst. No. RO(SCSP)-76/2014/802

Dated 10 February , 2014

A copy of the above is forwarded to the Director, National Commission for Scheduled Castes, State Office, Chandigarh for information and necessary action.

Sd/-

Director (SCSP)-Cum-Joint Secretary

Endst. No. RO(SCSP)-76/2014/803-807

Dated 10 February , 2014

A copy of the above is forwarded to all the Divisional Commissioners in the State for information and necessary action.

Sd/-

Director (SCSP)-Cum-Joint Secretary

Endst. No. RO(SCSP)-76/2014/808-933

Dated 10 February , 2014

A copy of the above is forwarded to all the Heads of Departments for information and necessary action.

Sd/-

Director (SCSP)-Cum-Joint Secretary

Endst. No. RO(SCSP)-76/2014/934-956

Dated 10 February , 2014

A copy of the above is forwarded to all the Deputy Commissioners in the State for information and necessary action.

Sd/-

Director (SCSP)-Cum-Joint Secretary

Endst. No. RO(SCSP)-76/2014/957

Dated 10 February , 2014

A copy along with C.D. is forwarded to the Controller, Printing & Stationery, Punjab, Chandigarh with the request to publish this notification in the Punjab State Ordinary Gazette and 200 copies of the same may kindly be supplied to this department for record.

Sd/-

Director (SCSP)-Cum-Joint Secretary

Endst. No. RO(SCSP)-76/2014/958

Dated 10 February , 2014

A copy of the above is forwarded to the Member Secretary, Punjab State Commission for Scheduled Castes, Chandigarh for information and necessary action.

Sd/-

Director (SCSP)-Cum-Joint Secretary

Endst. No. RO(SCSP)-76/2014/959-981

Dated 10 February , 2014

A copy of the above is forwarded to all the Chairmen, District Planning Committees in the State for information and necessary action.

Sd/-

Director (SCSP)-Cum-Joint Secretary

Endst. No. RO(SCSP)-76/2014/ 982-1004

Dated 10 February , 2014

A copy of the above is forwarded to all the Additional Deputy Commissioners (Dev)-cum-Nodal Officers (SCSP) in the State for information and necessary action.

Sd/-

Director (SCSP)-Cum-Joint Secretary

Endst. No. RO(SCSP)-76/2014/1005-1027

Dated 10 February , 2014

A copy of the above is forwarded to all the District Welfare Officers in the State for information and necessary action.

Sd/-

Director (SCSP)-Cum-Joint Secretary

**GOVERNMENT OF PUNJAB
DEPARTMENT OF WELFARE
(DIRECTORATE OF SCHEDULED CASTES SUB PLAN)**

Notification

the 04th January, 2017

No. RO(SCSP)-76/2017/99 In partial modification of the notification issued vide No. RO(SCSP)-76/2014/712, dated 10-2-2014 regarding guidelines for the implementation of Scheduled Castes Sub Plan(SCSP) in the State, the Governor of Punjab is pleased to amend the para (ii) of the said notification to implement the revised guidelines for SCSP issued by the Planning Commission (Now NITI Aayog) on 18-6-2014, as under :-

- (ii) (a) The SCSP funds will not be divertible. The funds booked under SCSP can only be diverted by a committee under the Chairmanship of Secretary Welfare with one representative each from the finance and the planning department. No diversion of SCSP funds will be made to the general sector.
- (b) SCSP funds will be lapsable on the pattern of the State Annual Plan funds. However, the shortfall in the release of SCSP schemes/ components in any financial year shall be kept in consultation with the ADs after a gap of one financial year and this allocation will be over and above the normal allocation under such schemes/ component.

Chandigarh
the, 02nd January, 2017

Kripa Shankar Saroj, IAS
Principal Secretary to Govt. of Punjab
Department of Welfare

Endst. No. RO(SCSP)-76/2017/100

Dated: 04 January, 2017

A copy of the above is forwarded to the PSCM for the kind information of the Hon'ble Chief Minister, Punjab.

Principal Secretary Welfare

Endst. No. RO(SCSP)-76/2017/101

Dated: 04 January, 2017

A copy of the above is forwarded to the Chief Secretary, Punjab for information.

Principal Secretary Welfare

Endst. No. RO(SCSP)-76/2017/102

Dated: 04 January, 2017

A copy of the above is forwarded to the Additional Chief Secretary, Finance w.r.t. their I.D No. 15/126/14-5FE6/850017/1 dated 29.9.2016 for information and necessary action .

Principal Secretary Welfare

Endst. No. RO(SCSP)-76/2017/103

Dated: 04 January, 2017

A copy of the above is forwarded to the Principal Secretary, Planning w.r.t. their U.O No.1/20-SCSP-PSPB-YP(W)/2016/2342 dated 4.05.2016 for information and necessary action.

Principal Secretary Welfare

Endst. No. RO(SCSP)-76/2017/104

Dated: 04 January, 2017

A copy of the above is forwarded to the following for information and necessary action :-

1. Secretary, NITI Aayog,
Govt. of India, New Delhi.
2. Secretary to Govt. of India,
Ministry of Social Justice & Empowerment,
Shastri Bhawan, New Delhi.
3. Secretary,
National Commission for Scheduled Castes,
Lok Nayak Bhawan, Khan Market, New Delhi.

Principal Secretary Welfare

A copy of the above is forwarded to all the Additional Chief Secretaries/ Financial Commissioners /Principal Secretaries/ Administrative Secretaries to Govt. of Punjab for information and necessary action.

Principal Secretary Welfare

To

All the Additional Chief Secretaries/ Financial Commissioners/Principal Secretaries and Administrative Secretaries

U.O. No. RO(SCSP)-76/2017/105

Dated: 04 January, 2017

Endst. No. RO(SCSP)-76/2017/106

Dated: 04 January, 2017

A copy of the above is forwarded to the Director, National Commission for Scheduled Castes, State Office, Chandigarh for information and necessary action.

Director (SCSP)-Cum-Joint Secretary

Endst. No. RO(SCSP)-76/2017/107

Dated: 04 January, 2017

A copy of the above is forwarded to all the Divisional Commissioners in the State for information and necessary action.

Director (SCSP)-Cum-Joint Secretary

Endst. No. RO(SCSP)-76/2017/108

Dated: 04 January, 2017

A copy of the above is forwarded to the Chairman, Punjab State Commission for Scheduled Castes, Chandigarh for information and necessary action.

Director (SCSP)-Cum-Joint Secretary

Endst. No. RO(SCSP)-76/2017/109

Dated: 04 January, 2017

A copy of the above is forwarded to all the Heads of Departments for information and necessary action.

Director (SCSP)-Cum-Joint Secretary

Endst. No. RO(SCSP)-76/2017/110

Dated: 04 January, 2017

A copy of the above is forwarded to all the Deputy Commissioners in the State for information and necessary action.

Director (SCSP)-Cum-Joint Secretary

Endst. No. RO(SCSP)-76/2017/111

Dated: 04 January, 2017

A copy along with C.D. is forwarded to the Controller, Printing & Stationery, Punjab, Chandigarh with the request to publish this notification in the Punjab State Ordinary Gazette and 200 copies of the same may kindly be supplied to this department for record.

Director (SCSP)-Cum-Joint Secretary

Endst. No. RO(SCSP)-76/2017/112

Dated: 04 January, 2017

A copy of the above is forwarded to all the Chairmen, District Planning Committees in the State for information and necessary action.

Director (SCSP)-Cum-Joint Secretary

Endst. No. RO(SCSP)-76/2017/113

Dated: 04 January, 2017

A copy of the above is forwarded to all the Additional Deputy Commissioners (Dev)-cum-Nodal Officers (SCSP) in the State for information and necessary action.

Director (SCSP)-Cum-Joint Secretary

Endst. No. RO(SCSP)-76/2017/114

Dated: 04 January, 2017

A copy of the above is forwarded to all the Deputy Economic and Statistical Advisers in the State for information and necessary action.

Director (SCSP)-Cum-Joint Secretary

Endst. No. RO(SCSP)-76/2017/115

Dated: 04 January, 2017

A copy of the above is forwarded to all the District Welfare Officers in the State for information and necessary action.

Director (SCSP)-Cum-Joint Secretary

**GOVERNMENT OF PUNJAB
DEPARTMENT OF WELFARE OF SCHEDULED CASTES,
BACKWARD CLASSES AND MINORITIES
(DIRECTORATE OF SCHEDULED CASTES SUB PLAN)**

Notification

The 20th November, 2017

No. RO-1(SCSP)-27/2017/6193: In partial modification of the "State Level Standing Tripartite Committee" constituted vide Notification No. 3/45/99-WC-6/2386 dated 15.12.2009, Governor of Punjab is pleased to constitute a "State Level Vigilance and Monitoring Committee" to monitor the implementation of Scheduled Castes Sub Plan (SCSP) and Special Central Assistance (SCA) programme, the composition of this committee will be as given below:-

- | | | |
|----|--|------------------|
| 1 | Minister Incharge, Department of Welfare of Scheduled Castes, Backward Classes and Minorities, Punjab | Chairperson |
| 2 | Principal Secretary, Department of Welfare of Scheduled Castes, Backward Classes and Minorities, Punjab | Member Secretary |
| 3 | Chairman, Punjab State Commission for Scheduled Castes | Member |
| 4. | Special Chief Secretary/ Additional Chief Secretary/ Financial Commissioner/ Principal Secretary/Secretary, (i) Finance, (ii) Planning, (iii) Social Security, Women and Child Development, (iv) School Education, (v) Higher Education and Languages, (vi) Technical Education and Industrial Training, (vii) Employment Generation and Training, (viii) Health and Family Welfare, (ix) Food, Civil Supplies and Consumer Affairs, (x) Rural Development and Panchayats, (xi) Animal Husbandry, Fisheries and Dairy Development. | Members |
| 5. | Director, National Commission for Scheduled Castes, Chandigarh | Member |
| 6. | Director, Department of Welfare of Scheduled Castes, Backward Classes and Minorities, Punjab | Member |
| 7. | Four (4) non-official Scheduled Caste members to be nominated for a period of two years, out of which atleast one shall be a woman member. | Members |
| 8. | Director(SCSP)-cum-Joint Secretary | Member Convener |

II. Terms of Reference of this Committee

1. The committee will appraise the status of implementation of guidelines of NITI Aayog/ Ministry of Finance/ Ministry of Social Justice and Empowerment, Government of India and the policy decisions of the State Government w.r.t. SCSP/SCA and make firm suggestions for removal of the difficulties being faced in their implementation.
2. The committee will look-after, maintain vigilance and monitor the implementation of SCSP/SCA programme.
3. The committee will monitor flow of funds (outlays, released amount, utilized amount and balance amount) under schemes of SCSP/SCA programme.
4. The committee will make necessary efforts to ensure provision of full benefits to poor Scheduled Caste people under SCSP/SCA programme.
5. The committee will examine the complaints regarding misutilization of funds or diversion of funds under SCSP/SCA programme and make recommendation for necessary action.
6. The Government will put forward the recommendations of the "District Level Vigilance and Monitoring Committees" constituted for monitoring SCSP/SCA programme, for review and suitable recommendations of this Committee, if need be.
7. The Committee will meet atleast once in a year.
8. This supersedes the Notification No. RO(SCSP)-27/2800-A dated 30th April, 2010 vide which the "State Level Review Committee" was constituted.

Sd/-

(R. Venkat Ratnam, IAS)

**Place: Chandigarh
The 17th November, 2017**

**Principal Secretary to Government of Punjab,
Department of Welfare of Scheduled Castes, Backward
Classes and Minorities.**

Endst. No. RO-1(SCSP)-27/2017/6194-6209

Dated: 20th November, 2017

A copy of the above is forwarded to the following for information and necessary action:-

1. Minister Incharge, Department of Welfare of Scheduled Castes, Backward Classes and Minorities, Punjab.
2. Chairman, Punjab State Commission for Scheduled Castes.
3. Special Chief Secretary/ Additional Chief Secretary/ Financial Commissioner/ Principal Secretary/Secretary, Finance, Planning, Social Security, Women and Child Development, School Education, Higher Education and Languages, Technical Education and Industrial Training, Employment Generation and Training, Health and Family Welfare, Food, Civil Supplies and Consumer Affairs, Rural Development and Panchayats, Animal Husbandry, Fisheries and Dairy Development.
4. Director, National Commission for Scheduled Castes, Chandigarh.
5. Director, Department of Welfare of Scheduled Castes, Backward Classes and Minorities, Punjab.
6. Under Secretary, Department of Welfare of Scheduled Castes, Backward Classes and Minorities, Punjab.

Sd/-

Director(SCSP)-cum-Joint Secretary

Government of Punjab
Department of Welfare of Scheduled Castes, Backward Classes & Minorities
(Directorate of Scheduled Castes Sub Plan)

Notification

No. S.C.S.P.-9/2017/2610, dated 22nd May, 2017: The Governor of Punjab is pleased to constitute District Level Vigilance and Monitoring committee in each District in the State to review the implementation of the schemes under Scheduled Castes Sub Plan (SCSP) and Special Central Assistance (SCA) programmes. as under:-

- | | | |
|-----|--|------------------|
| 1. | Chairperson, District Planning Committee of the respective district. | Chairperson |
| 2. | Deputy Commissioner. | Vice Chairman |
| 3. | All the members of the Punjab Vidhan Sabha of the District concerned. | Member |
| 4. | Director (SCSP)-cum-joint Secretary, or his representative. | Member |
| 5. | District Heads of all the departments concerned with the Scheduled Castes Sub Plan (SCSP) | Member |
| 6. | Chairman, Zila Prishad | Member |
| 7. | Mayor, Municipal Corporation (where Municipal Corporation) | Member |
| 8. | All the Presidents of the Local Bodies in the district. | Member |
| 9. | Deputy Economic & Statistical Advisor of the District concerned. | Member |
| 10. | Concerned District Welfare Officer | Member |
| 11. | Five non-official SC members to be nominated by the Government, out of which at least one shall be a woman member. (The term of members will be two years) | Member |
| 12. | A reputed Non Government organization working for in the Welfare of SCs to be nominated by the concerned Deputy Commissioner with the approval of Department of Welfare. | Member |
| 13. | Additional Deputy Commissioner (Dev.) | Member Secretary |

II. Terms and conditions of District Level Vigilance Monitoring Committee.

1. Committee will monitor & review the Financial and Physical progress made by different implementing departments with the funds allocated to the district by implementing departments. District Level Vigilance & Monitoring Committee will send its monitoring/review report to Director(SCSP)-cum-Joint Secretary from time to time.

2. On the basis of review report, the committee will make firm suggestions for bringing about improvement in Implementation of schemes/programmes for the Welfare of SCs.
3. The Committee will formulate the development schemes related to various departments for the welfare of SCs residing in rural and urban areas of their concerned District keeping in view the felt needs of SCs and make recommendation for inclusion of these schemes in the State Plan and copy of the same will be send to Welfare Department (SCSP).
4. The Committee will meet four times in a year i.e. after the every quarter.
5. District Welfare Officer will provide Secretariat services to the member Secretary for meetings of the committee and other related work.
6. The headquarters of the district concerned will be the headquarters of the committee.
7. No TA/DA will be given to the non-official members.
8. The term of the Committee will depend upon satisfaction of the Government.

III. This will supersede the Notification bearing No. 3/45/09RC-6/174, dated 8.1.2010.

Chandigarh
Dated:19 May, 2017

R. Venkat Ratnam, IAS,
Principal Secretary to Government of Punjab,
Department of Welfare of Scheduled Castes,
Backward Classes and Minorities

Endst. No. S.C.S.P.-9/2017/2611

Dated: 22-05-2017

A copy is forwarded to the Private Secretary/ Minister for Welfare of Scheduled Castes, Backward Classes and Minorities, Punjab for kind information of Hon'ble Minister for Welfare of Scheduled Castes, Backward Classes and Minorities, Punjab.

Director (SCSP)-Cum- Joint Secretary

Endst. No. S.C.S.P.-9/2017/2612

Dated: 22-05-2017

A copy is forwarded to the Private Secretary/ Principal Secretary, Welfare of Scheduled Castes, Backward Classes and Minorities, Punjab for kind information of Hon'ble Principal Secretary, Welfare of Scheduled Castes, Backward Classes and Minorities, Punjab.

Director (SCSP)-Cum- Joint Secretary

A copy is forwarded to all the concerned for information and further action as given below:-

1. All the Chairpersons, District Planning Committees in the State.
2. All the Deputy Commissioners in the State.
3. All the Members of Punjab Vidhan Sabha of concerned district.
4. All the heads of the departments concerned with SCSP.
5. Chairpersons of all the Zila Prishads in the State.
6. Mayors of all the Municipal Corporations in the State.
7. Presidents of all the Local Bodies in the districts.
8. All the Deputy Economic & Statistical Advisors in the State.
9. All the District Welfare Officers in the State.
10. All the Additional Deputy Commissioners (Dev.) in the State.

Director (SCSP)-Cum-Joint Secretary

Copy to:

1. PA/Director-cum-Joint Secretary
2. All Deputy Director, SCSP.

Government of Punjab
Department of Welfare of Scheduled Castes, Backward Classes & Minorities
(Directorate of Scheduled Castes Sub Plan)

Notification

No. S.C.S.P.-27/2017/2435, dated 16th May 2017: The Governor of Punjab is pleased to constitute Block level vigilance and Monitoring Committee in each Block to monitor and review the schemes being implemented under Scheduled Caste Sub Plan (SCSP) and Special Central Assistance (SCA) programme. The composition of the committee will be as under:-

1.	Sub Divisional Magistrate	Chairman
2.	Block Development and Panchayat Officer	Member
3.	Tehsildar Concerned	Member
4.	Deputy Superintendent of Police concerned	Member
5.	Block level S.D.O of Powercom.	Member
6.	Child Development & Project officer	Member
7.	Senior Medical Officer Concerned	Member
8.	All Members of Block Samiti	Members
9.	Five SC non official members to be nominated by the Government out of which at least one shall be a woman member. The term of these members will be two years.	Members
10.	Tehsil Welfare Officer	Member Secretary

II. Terms and conditions of the Committee

1. The Committee will monitor and review the schemes being implemented at Tehsil/Block level under Scheduled Castes Sub Plan (SCSP) and Special Central Assistance (SCA) programme.
2. On the basis of review the committee will make firm suggestions for bringing about improvement in the Implementation of schemes/ programmes for the Welfare of SCs.
3. The meeting of the will be held after every quarter.
4. No TA/DA will be given to the non-official members.
5. The term of the Committee will depend upon the satisfaction of the Government.

6. The Committee will send the progress report on the implementation of SCSP schemes and SCA programme at the Block level to the concerned Deputy Commissioner and Director-cum-Joint Secretary, Scheduled Castes Sub Plan (SCSP).

III. This will supersede the Notification bearing No.SCSP-3/2013/3993, dated 9.9.2013.

**Chandigarh
Dated:12May2017**

**R. Venkat Ratnam, IAS,
Principal Secretary to Government of Punjab,
Department of Welfare of Scheduled Castes, Backward
Classes and Minorities**

Endst. No. S.C.S.P.-27/2017/2436-2479

Dated: 16-05-2017

A copy of the above is forwarded to followings for kind information and for necessary further action.

1. All the Deputy Commissioners in the State.
2. All the Additional Deputy Commissioners (Development) in the State.

Director (SCSP)-Cum- Joint Secretary

Endst. No. S.C.S.P.-27/2017/2480-2552

Dated: 16-05-2017

A copy is forwarded to the followings for information and further action as given below:-

1. All the Sub Divisional Magistrates in the States- through Deputy Commissioners.
2. All the Block Development & Panchayat Officers in the State- through Director, Rural Development & Panchayat, Punjab, S.A.S Nagar.
3. All the Tehsildars in the State- through Deputy Commissioners.
4. All the DSPs in the State- through Senior Superintendent of Police.
5. All the Block Level Sub Divisional Engineers of PSPCL- through Chairman-Cum- Managing Director Powercom, Patiala.
6. All the Child Development & Project Officers (CDPO) in the State- through Director, Social Security, Women & Child Department, Punjab, Chandigarh.

7. All the Senior Medical Officers in the State- through Director Health Service, Punjab, Chandigarh.
8. All the Members of Block Samities in the State- through Director, Rural Development & Panchayat, Punjab, S.A.S Nagar.
9. All the Tehsil Welfare Officers in the State- through Director, Scheduled Castes, Backward Classes and Minorities, Punjab, Chandigarh.

Director (SCSP)-Cum- Joint Secretary

Copy to:

1. PA/Director-cum-joint Secretary
2. All Deputy Director, SCSP.

Annexure-F

Extract from the guidelines of Ministry of Finance sent to all Chief Secretaries of the States vide No.F.1(16)B(AC)/2011 dated 23.8.2016

“Earmarking of funds for Scheduled Castes Sub Plan (SCSP) and Tribal Sub Plan (TSP)

66. The present system of earmarking of funds for the Scheduled Castes and the Scheduled Tribes viz. Tribal Sub Plan (TSP) and Scheduled Castes Sub Plan (SCSP) is done on the basis of allocation of a certain percentage of Plan allocation of Ministries/Departments. ***The percentage allocation by different Ministries/departments for TSP/SCSP is as per earmarking decided by the erstwhile Planning Commission and is further distributed amongst the various plan schemes implemented by the Ministry.*** The percentage earmarking of SCSP/TSP so allocated varies from Ministry to Ministry keeping in view the scope of their schemes and their role in such social interventions. Certain Departments, such as Department of Space, where expenditure can't be attributed to an individual were totally excluded from SC/ST provisions. With the removal of distinction between plan and non-plan, the allocation for SCSP/TSP will need to be based as a percentage of total schemes allocations, including both plan and non-plan provisions (for both Central sector and centrally sponsored schemes in the case of the Centre and similarly for both centrally sponsored schemes and state government schemes at the level of the State Governments). The present percentage allocation to different Ministries /Departments was done by the erstwhile Planning Commission in a manner that ensured earmarking in proportion to the ratio of the Scheduled Caste and Scheduled Tribe populations, while ensuring overall 22.5 percent of the plan allocation (15% for Scheduled Castes and 7.5% for Scheduled Tribes).

67. In this regard, doubts have been raised by some State Governments and Financial Advisers that with the merger of plan and non-plan allocations, the quantum of allocation for schemes will be higher in those cases where non-plan provisions also form part of a scheme or in case where separate non-plan schemes are in existence. To take care of such potential imbalance and ameliorate the problem of unrealistic earmarking of funds for SCSP/TSP, the following are suggested:-

- (i) SCSP/TSP is the key instrumentality for ensuring adequate public outlays for SCs/STs. Hence, while giving flexibility Ministries/ Departments to classify scheme outlays as Scheduled Caste Component/Tribal component, it would also be clearly mandated that the percentage share of SC/ST components of scheme allocations in the Ministry/ Department's budgetary outlay should not be lower than the level provisioned in Budget estimates of 2015-16 and 2016-17 (average of absolute level of expenditures on SC/ST to the total plan allocation at BE stage) would be considered.
- (ii) The exclusion of demands related to complete Ministry/ Department, or specific schemes therein from such mandatory provision would be specifically spelt out by Ministry of Finance. A suggested list of such excluded Ministries/Departments based on nature of their operations and the scope of their interventions for SC and STs could be Atomic Energy, Civil Aviation, Coal, Communications & IT, Corporate Affairs, Defence, Earth Sciences, External Affairs, Finance, Heavy Industry & Public Enterprises, Information & Broadcasting, Mines, New & Renewable Energy, Personnel, Petroleum & Natural Gas, Power, Road Transport & Highways, Science & Technology, Shipping, Space, Statistics & Programme Implementation, Steel, Urban Development, Water Resources,

Railways, etc. Certain expenditures such as Establishment (earmarking taken care at recruitment stage itself), equity support, Finance Commission grants to States, etc, would also be excluded from SC/ST earmarking.

- (iii) For the existing schemes the concerned Governments may review the percentage allocation for each Ministry/Department. The percentage earmarking for the Ministry/Department may be worked out considering the scope of each of their schemes for such earmarking. For the Centre, the existing arrangement of Ministry/Department wise SC/ST allocations along with the specific percentage allocations as well as those exempted from such mandatory earmarking will be reviewed keeping in view the trends/changes in allocations post the winding up of the Planning Commission.
- (iv) The SC/ST allocation would be essentially confined to Central sector and CSS. With the removal of distinction between Plan and Non Plan, the allocation for SCSP/TSP will need to be based as a certain % of scheme allocations in the identified Demands for Grants With non plan component inflating the denominator, the actual SC/ST earmarking would need to equal atleast average of absolute level of expenditures on SC/ST to the total Plan allocation at BE stage in those years;
- (v) After deciding the list of exclusions allocations for SC/ST components will be earmarked from the eligible provisions on central sector schemes and centrally sponsored schemes. The 2016-17 ratio of expenditure for SC/ST as % total scheme expenditure would be maintained, if not increased further on immediate basis to make it at least 22.5% of the total provisions.

State Governments will, as per their practice, be free, subject to NITI advice in para 68 below, to devise their own norms for earmarking the fund for SC and ST components, subject to compliance with Centre's directives/allocations in case of centrally sponsored schemes."

68. NITI has further suggested to take note of the following while finalizing the guidelines on earmarking of funds for the SC/ST:

While finalizing the guidelines for earmarking of funds for the SC/ST, NITI has suggested that the following may be taken into account by both Centre and the States.

- (i) Need to create a facilitation mechanism/ administrative structure for the identified nodal Ministry/Department which would be entrusted with the task of monitoring the SCSP and TSP;
- (ii) Either the Finance Department or the Departments dealing with the Welfare of the Scheduled Castes and Scheduled Tribes may be the nodal agency for monitoring of SCSP/TSP at the State/UT level;
- (iii) Appropriate instructions be issued to States/UTs to reflect budgetary provisions in the State budgets of various Departments with provision for collating such provisions as an aggregate;
- (iv) Instructions be issued to Central Ministries/states to follow the prescribed reporting systems and collation of such information from all sources at one single control/responsibility point. Instructions should also include following of the guidelines issued by the erstwhile Planning Commission/NITI Aayog regarding formulation and implementation of sub-plans.
- (v) An e-Governance system be in place for reporting and monitoring system (both in terms of financial expenditure and outcomes)"

Annexure-G**File no. SJEM-WCNP08/167/2021-WC2****I/515063/2023****Government of Punjab
Department of Social Justice, Empowerment & Minorities
(Welfare Cell Non Plan)**

Governor of Punjab is pleased to constitute the District Level Project Appraisal-cum-Convergence Committee (DL-PACC) in each district to appraise and prioritize the projects received in the district for recommending to the Department of Social Justice, Empowerment and Minorities for inclusion in the Annual Action Plan under the 100% Centrally Sponsored Scheme “ Pradhan Mantri Adarsh Gram Yojana (PM-AJAY)” covering (i) Pradhan Mantri Adarsh Gram Yojana, (ii) Grants-in-Aid for State/District level projects for socio economic betterment of Scheduled Castes and (iii) Construction/repair of hostels for SC students (Boys and Girls) as under :

1.	Deputy commissioner	Chairperson
2.	Representatives of following departments/ Organizations	Member
i.	Rural Development & Panchayats	Member
ii.	Zila parishad	Member
iii.	Animal Husbandary, Dairy development & Fisheries	Member
iv.	Social Security, Women and Child Development	Member
v.	Health And Family Welfare	Member
vi.	Water Supply and Sanitation	Member
vii.	Public Works	Member
viii.	Irrigation	Member
ix.	New and renewable sources of Energy	Member
x.	Information Technology	Member
xi.	Agriculture and Farmers Welfare	Member
xii.	Horticulture	Member
xiii.	Internal Audit Organization	Member
xiv.	PSDM(EG&T)	Member
xv.	Deputy Economic and Statistical Advisors	Member
xvi.	Other concerned departments, if any	Member

3.	Representatives from upto 5 PMAGY villages whose villages are being covered	Member
4.	Additional Deputy Commissioner (D)	Member-Secretary and Project Maker
5.	District Social Justice and Empowerment Officer	Convener member

Terms and conditions:

1. DL-PACC will appraise the projects received in the light of guidelines of PM-AJAY issued by M Ministry of Social Justice and Empowerment from time to time.
2. The projects of NGOs/VO, before submitting in the DL-PACC, will be scrutinized by the District level Scrutiny committee constitutes in each district vide notification no 3/40/15-WC2/615 dated 15.05.2015.
3. DL-PACC will meet once in a quarter or as per need basis to ensure smooth execution of the scheme.

Dated : Chandigarh

22nd February,2023

G. Ramesh Kumar, I.A.S

**Additional Chief Secretary, Social Justice,
Empowerment and Minorities**

Dated: Chandigarh, 22nd February, 2023

A copy of above is forwarded to the following for information and further necessary action:

1. All the Deputy commissioners in the state
2. All the Additional Deputy Commissioners (D) in the state.
3. All the District Social Justice and Empowerment officers
4. Director, Social Justice , Empowerment and Minorities
5. Director (SCSP)-cum- Joint Secretary, Punjab

Superintendent

1. PS/Social Justice, Empowerment and minorities Minister, Punjab
2. PS/Additional Chief Secretary, SJEM, Punjab

Annexure-H**File no. SJEM-WCNP08/167/2021-WC2****I/515020/2023****Government of Punjab
Department of Social Justice, Empowerment & Minorities
(Welfare Cell Non Plan)**

Governor of Punjab is pleased to constitute the State Level Project Appraisal-cum-Convergence Committee (SL-PACC) appraise and prioritize the projects received from the districts and State Level departments for inclusion under the Annual Action Plan under the 100% Centrally Sponsored Scheme “ Pradhan Mantri Adarsh Gram Yojana (PM-AJAY)” covering (i) Pradhan Mantri Adarsh Gram Yojana, (ii) Grants-in-Aid for State/District level projects for socio economic betterment of Scheduled Castes and (iii) Construction/repair of hostels for SC students (Boys and Girls) as under :

1.	Special chief Secretary/Additional chief Secretary/ Principal Secretary/Secretary , Department of Social Justice Empowerment & Minorities	Chairperson
2.	Administrative Secretary of the representatives of following departments/ Organizations	Member
i.	Agriculture and Farmers Welfare	Member
ii.	Horticulture	Member
iii.	Soil and Water Conservation	Member
iv.	Industry and Commerce	Member
v.	Cooperatives	Member
vi.	Finance	Member
vii.	Planning	Member
viii.	Rural Development and Panchayats	Member
ix.	Social Security, Women and Child Development	Member
x.	Higher Education and languages	Member
xi.	School Education	Member
xii.	Health And Family Welfare	Member
xiii.	Water Supply and Sanitation	Member
xiv.	Public Works	Member

xv.	Irrigation/Water Resources	Member
xvi.	New and renewable sources of Energy	Member
xvii.	Information Technology	Member
xviii.	Employment generation and Training	Member
xix.	Other concerned departments, if any	Member
3.	Chairman, Punjab State commission for SCs	Member
4.	Representatives from upto 5 PMAGY villages whose villages are being covered	Member
5.	Head or representatives of NIC	Member
6.	Director (SCSP) cum Joint Secretary	Member-Secretary

2. The State Level Project Appraisal committee will meet once in six months.

3. This will supersede the no. RO-2(SCA)/102/2020/2254 dated 07.08.2020.

Dated : Chandigarh

G. Ramesh Kumar, I.A.S

22nd February, 2023

**Additional Chief Secretary, Social Justice,
Empowerment and Minorities**

Dated: Chandigarh, 22nd February, 2023

A copy of above is forwarded to the following for information and further necessary action:

1. The Secretary to HOI, Ministry of Social Justice, Empowerment and Minorities
2. The chairman, Punjab State Commission for SCs
3. Concerned Special Chief Secretary/Additional Chief Secretary/ Principal Secretary/ Secretary mentioned in Sr.no.2
4. State Information Officer, NIC, Punjab
5. Director, Social Justice , Empowerment and Minorities
6. Director (SCSP)-cum- Joint Secretary, Punjab

Superintendent

Cc:

1. PS/Social Justice, Empowerment and minorities Minister, Punjab
2. PS/Additional Chief Secretary, SJEM, Punjab

File No. DSCP-SCA0MISC/1/2021-SCA-SCSP-SJEAM-Part(1)

I/207651/2021

**Government of Punjab
Department of Social Justice, Empowerment and Minorities
(Directorate of Scheduled Castes Sub Plan)**

In pursuance of directions issued vide No. AGY-19014/3/2021-PMAJAY dated 07.05.2021 by Ministry of Social Justice and Empowerment, Directorate of Scheduled Castes Sub Plan is declared as Single Nodal Agency (SNA) for Central Sector Scheme 'Special Central Assistance (SCA) to Scheduled Castes Sub Plan(SCSP) under Pradhan Mantri Anusuchit jaati Yojana (PM-AJAY) in view of the Ministry of Finance, Govt. of India instructions No. F/1/13/PFMS/FCD/2020 dated 23.03.2021.

**Dated: Chandigarh
July,6th 2021**

**Raji P. Shrivastava, I.A.S.
Principal Secretary, Social Justice,
Empowerment and Minorities.**

Dated: 06th July,2021

A copy of the above is forwarded to the followings for information and necessary action:-

1. Principal Secretary Finance.
2. Director, (SCSP)-cum-Joint Secretary.
3. Under Secretary, Ministry of Social Justice and Empowerment Govt. of India.

Director/Joint Secretary

I/235154/2021

Government of Punjab
Department of Social Justice, Empowerment and Minorities
(Directorate of Scheduled Castes Sub Plan)

Sanction

Governor of Punjab is pleased to accord approval to open the bank Accounts of the Single Nodal Agency (SNA) and Implementing agencies (IAs) for the Central Sector Scheme 'Special Central Assistance (SCA) to Scheduled Castes Sub Plan (SCSP) under Pradhan Mantri Anusuchit jaati Abhuyuday Yojana (PM-AJAY) of the Ministry of Social Justices and Empowerment, Govt. of India to implement the revised procedure for release of funds under CSS as notified by Ministry of Finance, Govt. of India vide No. F.No. 1(13)PFMS/FCD/2020 dated 23.03.2021. This approval is subject to the following conditions:-

(a)	Directorate shall open/maintain one bank account for designated SNA and one for each IA (wherever necessary) for each CSS, in any of the bank, empanelled vide Directorate of Institutional Finance and Banking (DIFB), GOP letter dated 21.7.2020, that will fulfill the conditions imposed by Gol vide their letter F. No. 1(13/PFMS/FCD/2020, dated 23.03.2021;
(b)	Existing accounts opened under the schemes, if any, will be closed immediately after transferring the amount to respective SNA;
(c)	All the bank accounts for this purpose will be PFMS compliant and will be parent Child Accounts, wherein the main account shall be the parent account and all the other accounts be the child accounts with zero balance. Credit limits as defined by SNA/parent account shall be given to each child account;
(d)	Department will submit credit/debit summary of bank accounts to concerned Finance Expenditure Branch on quarterly basis, with intimation to the Government;
(e)	No cash transaction in any of the bank account will be allowed;
(f)	The funds received and interest amount earned shall be dealt in the manner as specified by guidelines issued by Government of India;
(g)	Guidelines issued by Government of India, from time to time, in this regard shall be strictly followed;

h)	Any deviation from the instructions from the Government of India shall make the concerned officials/officers responsible for appropriate disciplinary action;
i)	Directorate of Institutional Finance and Banking (DIFB) has launched eDMS portal vide their letter no. FD/IF/2021/E-28856/1/545-561, dated 05.08.2021. Details of all bank accounts, opened for SNA and IAs under each CSS, shall be uploaded on eDMS portal, by co-ordinating with DIFB.
j)	Once the eDMS portal becomes operational, all requests for approval of bank accounts including State Nodal accounts for CSS shall be sent through eDMS portal only.

3. Directorate of Scheduled Castes Sub Plan has been designated as Single Nodal Agency (SNA) for 'Special Central Assistance (SCA) to Scheduled Castes Sub Plan (SCSP)' vide orders dated 06.07.2021, issued vide File No: DSCP-SCA0MISC/1/2021-SCA-SCSP-SJEAM-Part-1/1/207651/2021 Dated 06.07.2021 and copy of the same is sent to Ministry of Social Justice and Empowerment, Govt. of India and Finance Department.

4. The scheme-wise detail of Implementing Agencies (IAs) under Special Central Assistance (SCA) to Scheduled Castes Sub Plan (SCSP) is as under:-

Sr.	Name of scheme under SCA to SCSP	Implementing Agency (IA)
1.	2.	3.
1	SCA (SC)-1-Setting up of Institutes for training in typing and stenography to below poverty line SCs	Director, Social Justice, Empowerment and Minorities, Punjab.
2	SCA (SC)-3- Providing of equipment and raw material in 24 Training-cum-production centres of welfare department	
3	SCA (SC)-4- Strengthening of 108 Community centre- providing of equipment and raw material	
4	SCA (SC)-10- Creation of Infrastructure facilities in villages having 50 per cent or more SC population	
5	SCA (SC)-11- Skill development and self-employment venture scheme for BPL scheduled caste families through District Social Justice & Empowerment Officers.	

Sr.	Name of scheme under SCA to SCSP	Implementing Agency (IA)
1.	2.	3.
6	SCA (SC)-12- Capital subsidy to PSCFC Under bank tie-up loaning programme.	Executive Director, Punjab Scheduled Castes land Development and Finance Corporation
7	SCA (SC)-18- Backend subsidy incentive for loaning schemes of PSCFC	
8	SCA (SCSP)-1- Formulation/Monitoring/Review and implementation of SCSP:	
	(i) Computerization of Directorate of SCSP (ii) Strengthening of data base-study tours and training etc.	
9	98- Computerization in the State	Director, Scheduled Castes Sub Plan
10	SCA (SCSP)-4- Setting up of a Monitoring cell in the Directorate of SCSP for the purpose of survey/studies and evaluation.	
11	SCA(SCSP)-2-Placing of SCA funds at the disposal of District Authorities (Mother Scheme)- (i) Commissioners	
12	SCA(AH)-1- Scheme for female buffalo calf rearing	All the Deputy Commissioners in the State
13	SCA(AH)-2- Setting up of Goat/sheep rearing Units	
14	SCA(AH)-6- Supply of Hand driven chaff-cutter (Toka Machine) to landless/marginal Scheduled castes families	
15	SCA (INFO)-2- Advanced Diploma in Computer Application, Accounting and Publishing	Director, Animal Husbandry
16	SCA(INFO)-6- Course on Computer concepts (Level-3)	
17	SCA(PEDA)-1- Providing LED based solar-photovoltaic street lights in villages having 50% or more SC population	Managing Director, Punjab InfoTech
18	SCA(PEDA)-2- Provision of Solar pumps to Scheduled caste small and marginal farmers	
19	SCA(RD)-1- Support to Self Help Groups (SHGs)/Beneficiaries covered under National Rural Livelihood Mission (NRLM)	Chief Executive Officer Punjab Energy Development Agency
		Joint Development Commissioners, IRDP

5. This issue as per the concurrence of the Finance Department issued vide I.D. No. FD-FB-2013/100/2021-4FB2/230012 dated 16.08.2021 and approval issued to all Administrative Departments vide. I.D No. FD-FB-2013/100/2021-4FB2/233083 dated. 19.08.2021.

**Dated: Chandigarh
August, 24th 2021**

**Raji P. Shrivastava, I.A.S.
Principal Secretary, Social Justice,
Empowerment and Minorities.**

Dated: 24th August, 2021

A copy of the above is forwarded (through e-mail) to the following for information and necessary action:-

1. Secretary to Government of India. Ministry of Social Justice and Empowerment, New Delhi.
2. Principal Secretary, Finance, Punjab, Chandigarh.
3. Accountant General (Audit), Punjab, Chandigarh.
4. Accountant General (A&E), Punjab, Chandigarh.

Director/Joint Secretary

Dated: 24th August, 2021

A copy of the above is forwarded (through e-mail) to the following for information and necessary action:-

1. Additional Chief Secretary to Govt. of Punjab, Department of Animal Husbandry, Fisheries and Dairy Development.
2. Additional Chief Secretary to Govt. of Punjab, Department of New and Renewable sources of Energy.
3. Additional Chief Secretary to Govt. of Punjab, Department of Rural Development and Panchayats, Punjab.
4. Additional Chief Secretary to Govt. of Punjab, Department of Social Justice, Empowerment and Minorities.
5. Secretary to Govt. of Punjab, Department of Industries and Commerce.

Director/Joint Secretary

Dated: 24th August, 2021

A copy of the above is forwarded (through e-mail) to all the Implementing Agencies (IAs) as mentioned in Col.3 of Para-4 above to take necessary action and the details of the bank accounts to this department within a week. It may be treated Most Urgent.

Director/Joint Secretary

Dated: 24th August, 2021

A copy of the above is forwarded (through e-mail) to the following for information and necessary action:-

1. Research Officer(SCA),
Directorate of Scheduled Castes Sub Plan
2. Research Officer(DDO),
Directorate of Scheduled Castes Sub Plan

Director/Joint Secretary